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OF
THE MADRAS LEGISLATURE

Published by
THE MADRAS LEGISLATURE CONGRESS PARTY
Government House, Mount Road, Madras-2.

1950.
FATHER OF THE NATION

"Where He Sat became the Temple
Where He walked was Hallowed Ground"

—Pandit Nehru.
FOREWORD

The Directory to be published by the Madras Legislature Congress Party Office will be widely welcomed by all, being a useful compendium, informative on all matters pertaining to the sphere of activities and the achievements of the Madras Legislature Congress Party. It gives information about Party organisation, its chief work during the years in Office, the list of Acts passed by the Madras Legislature, a brief report of the work of the Madras Ministry and WHO IS WHO of all members of the Legislature. An accredited and major political party that the Madras Legislature Congress Party is in our State, enjoying the people’s confidence and support, it can modestly entertain feelings of complacence at bringing out a publication like this, giving an account of itself and the work done to promote the welfare of the people whom it represents. This publication is of course not making any new revelations to the public on matters mentioned in it. Though the facts and other information in it, must have been already known, yet a compilation of all of them into a compact volume like this, giving a connected account of the same, will be desirable, as also useful. I am sure that this book will be found useful not only to the legislators and the Congress Organisations, but also to the general public. This book ought to have appeared long ago, but the delay is regretted. I cannot refrain from expressing my note of appreciation of the work which the Secretaries of our Party have done commendably in bringing out this publication.
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15. " Shri Chintaman Dwarkanath Deshmukh, Minister-in-charge of Finance.

MINISTERS OF STATE

16. " Shri C. C. Biswas, Minister-in-charge for the purposes of Agreement between the Prime Minister of India and Pakistan signed on the 8th April, 1950.

DEPUTY MINISTERS

22. " Dr. B. V. Keskar, Minister-in-charge of External Affairs.
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2. Indian Hospitality Committee
   (For Defence Forces)
# List of States and Their Governors

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<td>NAME OF UNION</td>
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<td>6. Mysore</td>
<td>His Highness Sri Sir Jaya Chemarajendra Wadiyar Bahadur, Maharaja of Mysore.</td>
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His Excellency Commodore Maharaja Raol Shri
Sir Krishna Kumarsinhji Bhavsinhji, K.C.S.I., Maharaja of Bhavnagar,
GOVERNOR OF MADRAS.
PERSONNEL OF THE GOVERNMENT OF MADRAS
1949

Governor of Madras
His Excellency Commodore Maharaja Raol Shri
SIR KRISHNA KUMARSINHJI BHAVSINHJI, K.C.S.I.,
Maharaja of Bhavnagar.

Members of the Council of Ministers.

1. The Hon. Sri P. S. Kumaraswami Raja, Chief Minister in charge of Public and Police.


3. The Hon. Sri M. Bhaktavatsalam, Minister in charge of Public Works and Information.


7. The Hon. Sri A. B. Shetty, Minister in charge of Veterinary and Agriculture.

8. The Hon. Sri K. Chandramouli, Minister in charge of Local Administration and Co-operation.


10. The Hon. Sri N. Sanjiva Reddi, Minister in charge of Prohibition, Housing and Forests.


12. The Hon. Sri J. L. P. Roche Victoria, Minister in charge of Food and Fisheries.
MEMBERS OF THE COUNCIL OF

Hon. P. S. Kumaraswami Raja,
Chief Minister.

Hon. Dr. T. S. S. Rajan.

Hon. Sri K. Madhava Menon.

Hon. Sri H. Sitarama Reddi.

Hon. Sri N. Sanjiva Reddi.

Hon. Sri C. Perumalswami Reddiar.
MINISTERS, GOVERNMENT OF MADRAS

Hon. Sri Gopala Reddi.

Hon. Sri M. Bhaktavatsalam.

Hon. Sri A. B. Shetty.

Hon. Sri K. Chandramouli.

Hon. Sri B. Parameswaran.

Hon. Sri J. L. P. Roche Victoria.
MADRAS LEGISLATURE CONGRESS PARTY.
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Deputy Leader:
Sri N. Sankara Reddi.

Secretaries:
Sri K. Venkataswami Naidu.
Sri K. Rajaram.

Treasurer:
The Hon'ble Sri M. Bhaktavatsalam.

Chief Whip:
Sri M. Bapineedu (Assembly).
{Government Whip in Consultation with Party Whips}
Sri S. B. Adityan (Council).

Executive Committee Members:
2. Sri R. Vaghava Menon.
4. Sri A. Subramanyam.
5. Sri Pyndah Venkatarayam.
6. Sri V. Kurmayya.
7. Sri P. R. Kandaswami Gounder.
8. Sri T. S. Pattabhiraman.
10. Sri A. Satyanarayana Raju.
Photographs and Biographical Sketches

OF

Members of the Legislative Assembly.
IN MADRAS LEGISLATURE

Shri A. Aaron Rao, Allahábád, M. L. A.; Born in 1926; Graduated in the Andhra Christian College, Guntur, 1931; joined Government service; resigned his job in the Satyagraha Movement; Honorary Secretary, Rural construction Branch of the Y. M. C. A. in charge of Basic education, Guntur District; Member, D. C. C. Guntur; President, Labour Union, Chirala for seven years; General Secretary, Andhra Provincial Christian Federation for over twelve years; Elected to the Madras Legislative Assembly from Guntur-cum-Nellore Indian Christian Constituency; Address: Ponnur, Guntur District.

in the Christian and Presidency Colleges, Madras; After leaving the College, took up public work; was Asst. Secretary, Muslim League in 1918; took part in the Khilafat Movement in 1919; was Secretary, Provincial Khilafat Committee; joined the Congress and along with Sjt. C. Rajaşopalachi conducted the Non-co-operation movement in the Province from 1919—24; Secretary, Provincial Muslim League and Provincial Congress Committee till 1938; owing to political changes in the country and acute differences that arose in the year 1938 between the Muslim League and the Congress, resigned the membership of the latter; Member, Corporation of Madras from 1924; Mayor of Madras, 1935-36; Director, Deccan Times Printing and Publishing Co., was Director of Swarajya and Ibrany. Editor-in-Chief of the Deccan Times for some years; Elected to the Madras Legislative Assembly from Kurnool Muhammadan Rural Constituency; Address: "Hameed Munzil", Amir Mahal, Roynapetthul.

Mr. Abdul Hamid Khan, M.L.A.; Born in November, 1892; Educated

Haji Abdul Khader Jamali, M.L.A.; Born on 24th October 1922;
is a Moulvi in Arabic Literature and Vidwan in Tamil Literature; Landlord, Secretary Trichinopoly District Muslim League; Member, Madras Presidency Muslim League Council; Member, Indian Union Muslim League Council; Member, of the Governing Body and finance Sub-committee of the Southern India Muslim Educational Association, Madras; President, Labbai-kudikadu Co-operative Credit Society and Stores Ltd., Member Trichy Central Co-operative Stores and Central Bank Ltd.

Elected to Madras Legislative Assembly from the Ramnad Muslim rural constituency on Muslim League Ticket—Address: Labbai-kudikadu, P. O., Trichy District.

Mr. M. S. Abdul Majid, M.L.A.; Born on 8th April 1904; took his B. A. degree from the Presidency College, Madras; Member, Export Advisory Council, Port Committee, Madras; Member, Madras Provincial Transport Advisory Committee; Member, Provincial Yarn Advisory Committee; Member, Executive Committee Muslim Educational Association; Member, the Executive Committee, the Anjuman.

Madras; Member of the International Fellowship and Ex-Member, the Annamalai University; President, The Madras Provincial Handloom Cloth Merchants' Association and Weavers' Relief Committee; Secretary, The Muslim Chamber of Commerce, South India and Muslim Orphanage, Madras; Member, Senate, Madras University; Member, Handloom Sub-Committee of the All-India Cottage Industries Board.


Mr. Abdul Rahaman, M.L.A.; is 62 years old; Educated in Pattamadai High School; took part in Khilafat Movement in 1920-21; was President or Secretary of the Khilafat Committee; Organised the Muslim League in Tirunavelli; President, District Muslim League; Elected to the Madras Legislative Assembly from Tirunavelli Muhammadan Rural Constituency; Address Vannanagaram, Vadakarai P. O. via Shenkottah.
Hajee Koyappathody M. Ahamed Kutty, M. L. A.; Born in 1903; is the son of late Khan Saheb Koyappathody Mannmad Kutty Hajee who was a leading timber merchant and who contributed about 4 to 5 lakhs of rupees to educational and other institutions. He belongs to a respectable Mopla family—known for its charitable disposition. Had his primary and secondary education in Malabar; was twice Member of the Malabar District Board and for some time, the Leader of the Opposition Party in the Assembly; was a Councillor and Vice-Chairman of the Calicut Municipality; was twice President of the Malabar Chamber of Commerce; is a Director of various Joint Stock Companies; Landlord and Estate owner and a leading timber merchant of Malabar; Secretary of the Tirur Muslim Girls' High School Committee and Muslim Educational Association, Calicut; is interested in social welfare work and educational institutions.

Elected to the Madras Legislative Assembly from the Mallapuram Muslim Constituency on the Muslim League ticket; Address: Beach Road, Calicut, Malabar District.

Srimathi C. Ammannna Raja, M. L. A.; Born on 2nd June 1909; Graduated from Queen Mary's College in 1932; took her L. T. Degree in 1933; served as a Teacher in several Educational Institutions at Madras and elsewhere; keenly interested in Women's movement and in problems of education; elected to the Madras Legislative Assembly from Ellore Town Women General Rural Constituency; is now the Deputy Speaker; Address: 3/25, Edward Elliot's Road, Mylapore, Madras.

Shri. K. Anandan Nambiar, M. L. A.; Elected to the Madras Legislative Assembly from Railway Trade Union Labour Constituency; Address: C/o I. G. of Prisons, Casa Major Road, Egmore, Madras.

Shri. B. Ananthachar, M. L. A.; Born on 3rd September, 1894; After taking his B.L. degree from the Law College, Madras; joined
the Bar at Hospet in 1917; was Member of the Municipal Council, Hospet for two terms; was Vice-President, Hospet Central Bank for some years; Elected to the Madras Legislative Assembly from the Hospet, General Rural Constituency; Address: Advocate, Hospet.

Srimathí M. Anjulai Ammal, M.L.A.; She was a Member of the District Board from 1936 until it was dissolved. She took an active part in all Congress campaigns, particularly in the Neil Statue Satyagraha and picketing of foreign cloth shops; She was convicted several times and has undergone imprisonment for varying periods; Her son Jayaveeran was born in the Madras Penitentiary while she was undergoing imprisonment for Salt Satyagraha in 1930, her husband, Shri Murugappadayachi and her daughter, Sreemathi Leela Jamaidagna have also been in prison for joining her in the Satyagraha Movement.

Elected to the Madras Legislative Assembly from the Cuddalore-Women - General Constituency Address: 36, Chunnambukara Street, Cuddalore O. T., S. Arcot District.

Shri. N. Annamalai, M. L. A.; Born on 9th July, 1888 in Tiruvannamalai, a sacred place in N. Arcot District; is the son of late S. Narayanaswami and Thayamma who died when he was an infant of seven months old. After primary school study, he took to business as partner which he carried on, on an extensive scale till 1919 when he entered the political field soon after the tragedy of Jalianwala Bagh. For his active participation in the various campaigns for the freedom of the country, such as picketing of toddy shops, Neil Satyagraha, boycott of Simon Commission movement, Railwaymen’s strike, Salt Satyagraha etc., he was incarcerated from time to time and in all, he underwent imprisonment for seven years. He was a Member of the Tiruvannamalai Municipality and a Member of the District Board, North Arcot; is keenly interested in rural and Firkka development. Elected to the Madras Legislative Assembly from Tiruvannamalai — General Rural Area. Address: No. 2, Maniyari Street, Tiruvannamalai.
Shri. T. S. Arunachalam, M. L. A.; Born on 30th November, 1928; has been in the freedom struggle from 1930; has undergone imprisonment five times; President, D.C.C., Trichy; Secretary, Tamil Nadu Congress; Member, A.I.C.C.; Elected to the Madras Legislative Assembly from Tiruchirapalli cum Shrirangam Towns, General Urban Constituency; Address: Valayakara Street, Tiruchirapalli.

Mr. M. S. Ataullah, M. L. A.; Born on 15th June, 1897 at Salem Junction; Educated in the Muslim School, Board Elementary School, Suramangalam and passed his School Final from the London Mission High School, Salem in 1917; joined the M. A. O. College, Aligarh in 1917 and was in the B.Sc. class when the college was closed in 1920; joined the Congress and attended the Congress session in Madras when Dr. Ansari presided; was President, District Muslim League from 1938 to 48; came out of the Muslim League Council after its decision on 10th March 1946; President, Panchayat Board, Suramangalam for 17 years; Elected to the Madras Legislative Assembly from Salem - cum-Coimbatore - cum the Nilgiris, Muhammadan Rural Constituency; Address: Salem Junction.

Shri. T. S. Avanashilingam Chettiar, M. L. A.; son of late K. Subramanian Chettiar and Palaniammal; born on 5th May, 1903; educated in Tirupur High School and London Mission High School, Coimbatore; graduated from the Pachiappa’s College, Madras; studied in the Law College and was enrolled as an Advocate in 1926. Even from an early age was influenced by the national ideals of Mahatma Gandhi and religious teachings of Sri Ramakrishna and Swami Vivekananda; joined the Salt Satyagraha Movement in 1930; took a leading part in the Civil Disobedience Movement and other similar movements for which he was in prison for varying periods; was also detained under the Defence of India Act in 1942 and released in 1944. Founded the Ramakrishna Mission Vidhyalaya in Coimbatore District which is run on the ancient and Gurukula ideals and which under his fostering care contains a full residential High School, a residential, training school for teachers, a model Higher Elementary school, an Industrial section and a rural welfare centre. He is connected with the Ramakrishna Mission for the past twenty-five years and continues to be a Brahmachari with ideals of service; was
President of the District Congress Committee; went on a Pilgrimage to the Himalayas; was responsible in presenting Rs. 26,000 to Gandhi during his S. India tour in 1934, which brought into existence the Harijan Hostel in Coimbatore and was also largely responsible for the collection of two and half lakhs of rupees from Coimbatore District for the Kasturba Gandhi National Memorial Fund in 1945; he is a recognised writer in Tamil; author of "Thiruketthara Yathira", "Intlia Porulathara Nool"; translation in Tamil of "Thoughts on Education" and Indian Lectures of Swami Vivekananda and many other books; has started the Tamil Valarchi Kazhaam for the development of Tamil and under its auspices he is sponsoring the publication of a Tamil Encyclopedia; was Member of the Central Assembly from 1935 to 1945 and a Member of many important committees; was elected to the Madras Legislative Assembly from Palladam-General-Rural Area; was Minister of Education in the Government of Madras from May, 1946 to 1949. Address: Ramanarshana Vidhyalaya, Perianaiickenpalayam P.O., Coimbatore District.

Palani Taluk; From his boyhood he showed great interest in public work and Harijan uplift. The Andavan Hostel, at Palani, where at present 40 Harijan Students are staying was founded by him and he has given a permanent endowment of a big building in Palani Town and 3½ acres of wet lands worth Rupees Twenty Thousands for its maintenance and upkeep; He has undergone imprisonment for participating in the National struggle, paid heavy fines etc. Member of the Tamil Nadu Congress Committee, and a Member of its Working Committee; Member of the Working Committee of the All India Depressed Classes League; Joint Secretary of Tamil Nadu Harijan League; Editor and Publisher of “Pattali” a Tamil Weekly; Member, Advisory Committee, Dandayuthapani Devasthanam; Elected unopposed to the Madras Legislative Assembly from the Nilakottai, Kodaikanal and Palani Rural Constituency. Address: Railway Feeder Road, Palani.

Shri. M. Bapineedu, M. L. A.;
Born on 14th August 1895; married late lamented Annapurni Devi who was the first Andhra Lady to take up Khadi Congress
work and Gandhiji said “She is the best amongst his daughters in India”. After his collegiate education in Calcutta in close touch with Visvabharathi at Shantiniketan, he proceeded to U. S. A. as a Satyalinga Scholar, obtained the B.Sc. degree of the Cornell University and the M.Sc. degree of the California University, specialised in Horticulture and Rural Organisation; had military training in the Calcutta University Training Corps-first of its kind in India in 1918; visited U. S. A. Hawaii, Japan and China; Since his return from U. S. A. in 1929 devoted all his time to Congress work, suffered imprisonment more than once for taking part in Congress campaigns; many members of his family including his daughter and sister also went to jail; took a prominent part in all freedom fights; was President of the District Congress Committee; was in the Provincial Executive body, in the All India Congress Committee; served in various sub-committees of the Congress; was also P. C. C. Publicity Officer; Member of the Andhra University Senate, Academic Council and Syndicate; Member and Chairman of the Board of studies in Agriculture in the Madras and Andhra Universities; Member of the Committee to draw up schemes for an up-to-date Agricultural College; while studying in U. S. A. organised the International Agricultural Society at Cornell and the World Agricultural Society at California and was its first President; Organised the Madras Industries Association, the Central and District Industrial Museums in Madras Presidency and is its Secretary; organised and conducted Mahatmaji’s Andhra Harijan tour and the Indian League Delegation tour in Andhra; organised Touring Exhibitions, Kisan and Harijan Conferences; organised the Madras Fruit Development Board and is its first President; was Member of West Krishna and West Godavary District Boards; was General Secretary of the Andhra Harijan Sevak Sangh; active Social Reformer; broke caste in marriage; has an abiding interest in the spread of Adult Education, visual instruction through Magic Lantern lectures and Harijan work; Author of the Encyclopaedia of the Andhras and the Andhra Desa, Telugu-Thalli Children Encyclopaedia, “Is it Indian”, “Successful Secretary” (in English) “Telugu Thalli”, “Bapují’s Life in Pictures” Children’s Illustrated Mahabharatham and Gandhiji’s Chitra Jeevithamu; Editor: Jatheeya Jnana Mandir, publishing National Literature; Since his election to the Madras Legislative Assembly has worked as Parliamentary Secretary to the Minister for Public Information, in Rajaji’s Ministry; was Party Whip, Government Whip of the Congress Legislative Party; Member of the various Committees and sub-committees set up by the Legislature from time to time; Elected to the Madras Legislative Assembly from Ellore General Rural Constituency; Address: No. 5-A, Mowbrays Road, Madras & Ellore, W. Godavary Dist.

Mr B. W. Batchelor, M.L.A.; Born on 5th February, 1896. He was educated in Marlborough College and Emmanuel College, Cambridge; took his B.A. degree in 1920 and Diploma in Agriculture in 1920; Joined the Staff of M/s. Binny & Co. in 1921 and became its Director in 1931.

Elected to the Madras Legislative Assembly from the Madras Chamber of Commerce; Address: C/o Binny & Co., (Madras) Ltd. 7, Armenian Street.
Begum Sultan Mir Amiruddin
M.L.A.; is the eldest daughter of His Eminence the late Agha Muwayyid-ul-Islam, the famous Editor of the "Habul Matin" of Calcutta who contributed much to the cause of Nationalism in the East. Had a brilliant academic career; first Lady Graduate among Muslims of Bengal, Behar, Orissa and Assam; Recipient of many University Medals; First Muslim Girl in the whole of India to study Law; came first in the Presidency in the First Law Examination of the Calcutta University and is also a scholar in Persian and Urdu. After her marriage to Mr. Mir Amiruddin, who was District and Sessions Judge and a Member of the Public Service Commission, Madras, she devoted herself keenly to the work of social and educational uplift of the women of Madras Presidency; President of many Women’s Conferences and educational Conferences; Member of the Senate of the Madras University; has travelled widely abroad and visited Europe and the Near Eastern countries twice, where she delivered a number of lectures. In 1937 she represented India as a Delegate to the World Congress of Faiths held at Oxford; was awarded the title of M.B.E. by the British Government in 1941 which she renounced in 1946; has two daughters, the first Miss Nasreen Amiruddin is the first Muslim Advocate of the Madras High Court and the second Miss Perween Amiruddin passed M.A. in Politics as first in the Presidency and is now studying Law. Elected to the Madras Legislative Assembly from Madras City, Women, Muhammadan Urban Constituency. Address: Gulistan No. 1, Moore Road, Nungambakkam, Cathedral Post, Madras.

Shri. M. Bhaktavatsalam, M.L.A., Hon’ble Minister for Public Works; Born on 9th October 1887; gave up practice at the Bar in 1927; was Branch Secretary of the Tropical Insurance Co., Ltd. Delhi; took part in the Satyagraha Movement and Independence Day Celebration in 1932; went to prison for six months; was connected with 'India' a Tamil Daily; was Secretary, Mahajana Sabha, Secretary, Tamil Nadu Congress Civic Board, in which capacity, organised District Board and Municipal Elections in 1935 and 36; was Councillor and Deputy Mayor of the Corporation of Madras in 1936; Member and Vice-President
of the Chingleput District Board for six years; was Vice-President of the Tamil Nadu Congress Committee and its Secretary for a number of years; Member of the All India Congress Committee; Parliamentary Secretary in the first Congress Ministry and a Member of the Cabinet until he resigned in March 1947; Elected to the Madras Legislative Assembly from the Tiruvallur General Rural Constituency; Address: 'Mohana' Greenways Road, Adyar.

Shri. K. Bhashyam Iyengar, M.L.A.; Born in September 1882 at Bangalore; enrolled as a Vakil in 1906 and worked under Sjt. S. Srinivasa Iyengar; attained a high place in the profession and is known throughout India for his classic work on “Negotiable Instruments Act”; From his very early days was an ardent Nationalist; was General Secretary, of the Reception Committee of the Congress Session held at Madras in 1927; He organised the Salt Satyagraha movement in Madras and helped volunteers unreservedly in most critical times; organised boycott of foreign cloth and encouraged swadeshi movement; was Vice-President, Madras Provincial Co-operative Bank; Member of the Senate and Syndicate of the Madras and Annamalai Universities; Secretary and President Advocates' Association; was Leader of the Congress Municipal Party and Chairman Taxation and Finance Committee of the Corporation of Madras; Member, All India Congress Committee; President, District Congress Committee; President of the Mahajana Sabha for two years; President of the Madras Branch of the Civil Liberties Union; was Law Minister in Prakasam’s Cabinet; Elected from the University Constituency; Address: “Champa Vilas”, Luz Church Road, Mylapore, Madras.

Srimathi. Bhupathi Saju Bangrayya, M.L.A.; Born in 1910 at Kesavaram, Tadepalligudem Taluk. At the age of 15 married to Bhupathiraju Subbaraju of Vendra, more popularly known as Subbaraju. Both belong to rich
Kshtriya families of West Godavari; She always stood by her Husband who participated in all Congress Movements in 1930, 32, 40 and 42 and went to Jail several times. She believes in constructive programme and has been rendering service to poor people. Elected to the Madras Legislative Assembly from Bhimavaram General Constituency, West Godavari District on Congress Ticket Address: c/o Subbatata, Vendra, Bhimavaram Taluk.

Shri. K. Bokkai Gowder, M.L.A.; Born on 14th April 1914 at Bikkatti Kundah, Ootacamund Taluk, the Nilgiris; belongs to a respectable Bada family; had his elementary education in his village school, secondary education in Municipal High School Ootacamund, studied Intermediate in the Government College, Coimbatore and took his B.A. degree from the Loyola College, Madras in 1935; perhaps is the second Graduate in his community; joined the Law College but after six months had to discontinue study on doctor's advice. As a student he always took a prominent part in all demonstrations organised by students such as boycott of Simon Commission, elections & c; served as clerk in some of the offices of the District but finally gave up service as it was not to his liking; took to insurance business as Agent of Tropical Insurance Co., Ltd.; was responsible for organising some Co-operative concerns, Banks, Plantation Companies etc. and built up a strong organisation against the Anti-National Leadership in the District which was so formidable in 1937 that the Congress could not set its own candidate for the election. With the strong support and encouragement of this Association, he faced the election as a Congress candidate in 1946 and won; From 1946, he intensively directed his activities towards Co-operative movement in his district and in one year organised a Co-operative Stores with several primary stores in the District. Elected to the Madras Legislative Assembly from the Nilgiris General Rural Constituency. Address: Bikkatti, Kil-Kundah P.O. The Nilgiris.

Shri. K. Brahmanandam Reddi, M.L.A.; Born on 28th July, 1909; Educated at Madras; is a B.A., B.L.; Member, A. I. C. C., Senate of the Andhra University. Executive Congress Legislature Party; has
served on a number of select Committees; was imprisoned in 1941 for participating in the Individual Satyagraha movement; was a detainee from September 1942 to December 1944; was a Member of Taluk and District Boards in 1932; was President, District Board in 1946; Elected to the Madras Legislative Assembly from Narasaraopet General Rural Constituency; Address: Narasaraopet, Guntur District.

Shri. K. Chandramouli, M.L.A.; Hon'ble Minister for Local Administration; Hails from Guntur District; Graduated in Aberdeen University in 1924; joined the Congress in 1926; took active part in all National movements under the Leadership of Mahatma Gandhi; went to Jail in 1930, 1941 and 1942; was President, District Congress Committee, Guntur, for four years; President, Andhra Provincial Congress Assembly; Member, All-India Congress Committee; Secretary, Andhra Provincial Congress Committee; President, District Board, Guntur, 1938-40; Member, Parliamentary Board for selection of candidates for Central and Provincial Legislatures; was a Member of the Andhra Senate for some time and the Constituent Assembly; Elected to the Madras Legislative Assembly from Tenali General-Rural area; Address: Moparru, Tenali Taluk, Guntur District.

Dr. A. Chandu, M.L.A.; After passing out of the Royapuram Medical School, joined the Medical Department of the Indian Army, served from 1907 to 1922 and during 1914-18 war period has worked in France, Mesopotamia and Palestine; Resigned military service in 1922 and set up private practice at Calicut; joined the Congress the same year; Member of the K. P. C. C. in 1934; Member of the Calicut Municipal Council from 1923 to 1942; President, Taluk Congress Committee; participated in the Individual Satyagraha and other National movements; was convicted on several occasions; was returned unopposed to the Madras Legislative Assembly in 1938 (Bye-election); Elected again in 1946 from Calicut General Rural Area; Address: Eranjipalam Post, Malabar.
Shri. O. Chengam Pillai, M.L.A.; Born on 20th October, 1898; in Valleru Village, Ponneri Taluk; is a Harijan; offered Individual Satyagraha in 1941 and was in Trichy Jail for two months; was Member of the District Board, Chingleput for many years; Member, Chingleput District Harijan Welfare Committee; Member, Ponneri Taluk Congress Committee; Member of the Chingleput District Prohibition and Food Committees; did yeomen service for the Harijans in Ponneri and Trivellore Taluks by securing them colonies, assignment of lands, house-sites, drinking water facilities and other amenities; keenly interested in the eradication of untouchability. Elected to the Madras Legislative Assembly for the Tiruvallur - General - Rural (Scheduled castes) Constituency; Address: Tiruvallur, Minjur Post, Ponneri Taluk, Chingleput District.

Shri. S. Chidambaram Ayyar, M. L. A.; Born on 18th November 1888; was the Organising Secretary of the second South Arcot District Political Conference held at Villupuram in 1920 and since then has been taking keen interest in Congress activities; was convicted for six months for offering individual Satyagraha in 1940; was Chairman of the Reception Committee of the Seventh South Arcot District Political Conference held in 1935; has served on the local Bodies of the District; Has been a Municipal Councillor of Villupuram Municipality from 1922 to 1941 and was thrice the Chairman thereof; Member, South Arcot District Board; Member of the Senate of the Annamalai University; President of the Villupuram Co-operative Urban Bank Ltd.; Elected to the Madras Legislative Assembly from the Villupuram General-Rural constituency; Address: Pleader, No. 72, Cutcheri Road, Villupuram.
Mr. H. I. Cormack, M.L.A.;
Director of P. Orr & Sons, Ltd.,
Madras; has been in this country
for 21 years; has been a Councillor
of the Corporation of Madras for
two terms; Elected to the Madras
Legislative Assembly from the
Madras Chamber of Commerce and
Madras Trades Association;
Address: c/o P. Orr & Sons, Ltd.,
Madras.

Shri. M. P. Damodaran, M.L.A.;
Born on 14th February, 1907;
Elected to the Madras Legislative
Assembly from Kottayam, General
Rural constituency; Address: Vaya-
Ialam, Tellichery P.O., Malabar.

Shri. S. A. Devanayagaiyah,
M.L.A.; Born on 8th August 1901
at Siruvanthadu, Villupuram Taluk
S. Arcot District; studied in Board
High School, Panruti; was convic-
ted foricketing Toddy shops in
1921, for taking part in Nagpur
Flag fight in C. P. in 1923 and
several times again and again for
various offences connected with the
National struggle; was the leader
of the Neil Statue Satyagraha
movement; was the Secretary of
the District Congress Committee,
South Arcot in 1939; was Member,
South Arcot District Board and
was its Vice-President till its aboli-
tion. Elected to Madras Legislative
Assembly from Coimbatore General,
Rural constituency. Address:
No 100, Sunndi St., Tirupapuliyur.

Shri. M. Doraikkannu, M.L.A.;
Born on 21st June, 1908; Educated
in Madras; served as a School
master; joined the Congress in the
year 1930; suffered imprisonment
for offering individual Satyagraha;
Joint Secretary of the Chittoor
District Harijan Sevak Sangh and
of the District Congress Committee
in 1937; Director of T.T. D.
Co-operative Stores Ltd.; First
Harijan Member of the Tirumalai
Tirupathi Devasthanams Commis-
ttee; Member of the Committee to
select candidates for admission to
Sri Venkateswara Arts College;
Member of the Provincial Harijan Welfare Committee; keenly interested in the service and uplift of the Harijans. Elected to Madras Legislative Assembly unopposed from Tiruthani General Rural (S.C.) constituency. Address: Peddakalakattur, Tiruvellanguadu Post, Chittoor District.

Shri. M. A. Easwaran, M.L.A.; While a student in the National College, Trichinopoly in the year 1918 was trained in the first Madras Infantry, Indian Defence Force as a combatant; he participated in the Civil Disobedience Movement in 1921, in picketing of liquor shops, in Salt Satyagraha Movement, Individual Satyagraha, marched in the first batch of Satyagrahis from Tamil Nadu for the NaJPur Flag Fight, helped the Railway workers of the S. I. Ry. when there was a strike in 1928; was put in the different prisons of the Presidency and other parts of India for varying periods; was a detenu and released on 2nd December 1944; has done Khadi work in Tamil Nadu; was Secretary of the District Congress Committee, Coimbatore; Vice-Chairman, Erode Municipality, 1938-40; organised the Tamil Nadu Navajawan Conference in Erode at which Shri Kiran Chandradas presided; led a first batch of Harijans who entered a Hindu Temple for which he was charged for trespass and defilement, sentenced to pay a fine of Rs. 60 or two months’ R.I., but was finally acquitted on appeal to the High Court; Taken part in all the Satyagraha movement started by Mahatma Gandhi and Indian National Congress from 1921 to 1942 was selected by

Shri. D. Dorairaj Pandian, M.L.A.; Born on 23rd August, 1907; in Ilanji Village, Tenkasi Taluk, Tirunelveli District; son of Dalavai Thevar, belongs to a respectable family of the Marava community, whose chief occupation is agriculture; studied up to S.S.L.C.; From 1935 onwards threw himself heart and soul in National work; was convicted in 1940 and 1942; Member of Taluk, District and Provincial Congress Committees; convened and conducted several conferences; Member, Road traffic Board, Political sufferers’ Committee, Zamindari Bill and Panchayat Bill select Committees and several other Committees; is a good speaker in Tamil; Elected to Madras Legislative Assembly from Tirunelveli General Rural Constituency. Address: Ilanji P.O., via Tenkasi, Tirunelveli District.
the Parliamentary Board and was elected unopposed to the Madras Legislative Assembly from Erode General Rural Constituency; Address: 113, Kutcheri Street, Erode.

Mr. M. Ebrahim Coonhee, M.L.A.; Educated in the Cannanore High School; was Agent, Messrs. Volkart Bros. for purchasing Mysore Province Coffee; was Member of the Malabar District Congress for about 10 years; Secretary, District Muslim League Committee from 1916; one of the two delegates sent to Calcutta Special Congress in 1920. Elected to the Madras Legislative Assembly from Chirakkal, Muhammadan Rural Constituency; Address: Cannanore.

College in 1916 and Law College, Madras in 1918; entered Government service in 1918; served in the Secretariat, Surgeon General’s Office, Administrator General and Official Trustees office, Madras; enrolled as Advocate of the Madras High Court in 1928; retired as Deputy Administrator-General and Official Trustee in October 1945. Elected to the Madras Legislative Assembly as one of the two representatives of the Anglo-Indian Community of this Province; Address: Advocate, 32, Main Road, Rayapuram, Madras.

Mr. H. O. Fowler, M.L.A.; Born on 2nd May 1911; Anglo-Indian; Studied in Stanes High School, Coimbatore, Loyola College Madras, and Teachers’ College, Saidapet; is a B.A., L.T., worked on the staff of the Stanes High School, Coimbatore till December 1940; was Principal St. John’s Vestry School, Tiruchirapalli from January 1941 to December 1949. Now Principal, Stanes High School, Coimbatore; Member, Provincial Board for Anglo-Indian Education; Very keen on Games and athletics; Captain of Loyola Hockey Team for four years; Represented Madras University at Hockey; won University Boxing Championship thrice; good public speaker; had many radio-contracts with A. I. R.,

Mr. W. J. Fernandez, M.L.A.; Graduated from the Presidency
Tiruchirapalli; Elected to Madras Legislative Assembly as one of the two representatives of the Anglo-Indian Community of the State. Address: Stanes High School, Coimbatore.

Shri. B. Gopala Reddi, M.L.A.; Hon'ble Minister for Finance; Born on 5th August 1907; son of late Bezwada Pattabhi Rama Reddi; Boycotted Government Schools at the early age of 14; studied at the Andhra Jateeya Kalasala, Masulipatnam till 1924; graduated from Viswa Bharathi, Santiniketan in 1927; knows several Indian languages; is a lover of fine arts and Literature; has travelled widely in North India; actively connected with Congress since 1930; has been in Jail several times; Member of the Andhra University Syndicate; was a Member of the first Congress Ministry in charge of Local Administration portfolio; Elected to the Madras Legislative Assembly from Kavali General Rural constituency; was Elected Leader of the House in April 1948; the Shri. L. N. Gopalaswami, M.L.A.; Born on 2nd November 1902; studied in the Board High School, Laligudi; graduated from the St. Joseph's College, Tiruchirapalli in 1923; Took to Law and practised as a Lawyer for six years 1927-32; was refused permission to practise after conviction for taking active part in Congress activities; was Secretary of the Laligudi Taluk Congress Committee; member, Taluk, District and Provincial Committees; has been in the A. I. C. C. for two years; member of the Executive of the All India Harijan Sevak Sangh; member of the All India Spinners' Association, All India Village, Industries Association, and Hindustani Talimi Sangh; was Secretary of the Kasturba Gandhi National Memorial Fund in Tamil Nadu and collected Rs. 12 lakhs the highest figure for any area; appointed Secretary of the Provincial Harijan Welfare Committee by Madras Government; author of the report of the Harijan Welfare and scheme for the utilisation of the one crore of rupees set apart by the Government; devoted all his time to
Harijan work and other constructive work; now in charge of Gandhi National Memorial Fund; Elected to the Madras Legislative Assembly in September 1948 from the Trichy-Karur Rural Constituency in the Bye-election; Address: No. 3, Gopalapuram, Thenaur P. O., Tiruchirapalli District.

Shri. M. P. Govinda Menon, M.L.A.; Born on 15th January 1896; Passed B.A. from St. Joseph's College, Trichy in 1919 and L.T. Examination in 1923; served as a Teacher under the Malabar District Board; passed Pleadership Examination in 1928 and set up practice as a Pleader; was convicted in 1941 for taking part in Individual Satyagraha movement; detained in 1942; was Secretary and President of the Walluvad Taluk Congress Committee; President of the South Malabar District Congress Committee; Member, Kerala Provincial Congress Committee and its working Committee; was one of the three members of the Ad Hoc Committee appointed by the All India Congress Committee; was a member of the District Board, Malabar in 1938; Elected to the Madras Legislative Assembly from Mallapuram General Rural Constituency, Malabar District; Address: Vakil, Ottapalam P.O., Malabar.

Shri. D. Govinda Das, M.L.A.; Born in Chintagunta, Alur Taluk, Bellary District; passed Teachers' certificate examination in 1917; served as Head Master of schools till 1932; resigned his job in 1934 and carried on Congress and Harijan Propaganda in the District; established a Harijan Hostel at Alur; was M.L.A. in 1937; Elected to the Madras Legislative Assembly from Bellary General Rural (Scheduled Castes) Constituency; Address: Alur, Bellary District.
Shri. C. K. Govindan Nair, M.L.A.; Born in 1897; Had his early education in the Brennon College, Tellichery. Graduated in 1920, took his Law degree in 1922 and joined the Bar; gave up practice and joined the C. D. movement in 1932. Was convicted and jailed; was the only Lawyer from Malabar who did not give an undertaking when called upon by the High Court not to take part in the Non-Co-operation movement; was Secretary of the Kerala Congress Committee from 1940 to 1946; took part in the Calcutta Congress Session, was also Secretary of the Parliamentary Board for the Province; Resigned his membership of the Assembly once along, with the Congress Ministry; Organised relief camps and relief measures when Malabar was swept by a terrible cyclone in 1941; Elected to the Madras Legislative Assembly from Kurumbranad General Rural Constituency unopposed; unanimously elected, President of the Kerala Provincial Congress Committee in January 1950. Address: Chalapuram P.O., Calicut, S. Malabar.

Dr. P. Govindan Nair, M.L.A.; Born on 15th April 1896 in the village of Tallikulam, Ponnani; Educated at Victoria College, Palghat and St. Joseph's College, Trichy; joined the Medical College in 1918 and took the L.M.S. degree and set up private practice at Guruvayur in 1928; Took part in Temple entry movement; was a detainee from 1942 to 1945; was Joint Secretary of the Ponnani Taluk Committee; Hony. Asst. Surgeon in the Local Hospital at Choughat; Elected to Madras Legislative Assembly from Ponnani General Rural Constituency; Address: Guruvayur P.O., Malabar.
Shri. S. K. Govindaraja Nayagar, M.L.A.; Born on 17th July, 1897; served as a Tamil Teacher from 1919-30; resigned service; joined the Satyagraha movement; underwent imprisonment; was Member, Saidapet Taluk Board, Chingleput District Board and District Educational Council; Secretary, Saidapet Co-operative Union. Director, Co-operative Central Bank, Conjeevaram; Elected to the Madras Legislative Assembly from Saidapet General Rural Constituency; Address: Sholinganallur, Kilampakkam P.O.

Shri. N. Govindaswami Naidu, M.L.A.; Educated at the Mills School; Member, Municipal Council, Tiruvallur; Elected to the Madras Legislative Assembly from the Textile workers Trade Union (Madras) Labour constituency; Address: No. 14, Agraharam Street, Periakuppam, Tiruvallur.

Shri. S. Guruvulu, M. L. A.; Born on 15th July, 1901; gave up service as Teacher in 1921; joined the Congress; organised Rural Harijan and National Sanghs; was a Member of the Provincial Congress Working Committee and of the A.I.C.C.; was actively connected with the Andhra Maha Sabha; Member of the B. N. Railway Advisory Committee; was sent to jail for taking part in the Civil disobedience movement; Social Reformer; Elected to the Madras Legislative Assembly from Chichaco De General Rural (Scheduled Castes) constituency; Address: Garlapadu, Pathapatam Taluk, Vishakapatnam Dist.

Mr. Hassan Koya, Puthiya Pommami, M.L.A.; Elected to the Madras Legislative Assembly from Kozhikode, Muhammadan Rural Constituency; Address: Advocate, "Ceylon House" Kozhikode, Malabar District.
Mr. H. S. Hussain, M.L.A.;
Born on 12th March 1894 at Udupi;
S. Kanara; is the nephew of the
late Khan Bahadur Haji Abdulla
Haji Kasim of Udupi, Ex-M.L.C.
and Ex-M. L. A. (Central); Passed
B.A. from M. A. O. College,
Allahabad and B.L. from Law College
Madras; set up practice as Lawyer
at Karkala, S. Kanara Dist; served
as President, Karkala major
Panchayat Board for two terms;
Member, Excise Advisory
Committee, Coondapur Division;
Member, S. I. R. Advisory
Committee for four years; Chairman,
Southern India Apex Bank Ltd.,
Udupi; Director, The Canara
Mutual Assurance Co. Ltd., Udupi;
Director, Mangalore Land
Mortgage Bank Ltd.; Development
Officer, The Canara Industrial
and Banking Syndicate Ltd.,
Udupi; Gave evidence before
the Haj Enquiry Committee, in
1928; has visited Arabia, Syria
and Egypt besides touring widely
in India; Elected to the Madras
Legislative Assembly from Mangalore,
Muhammadan Rural constituency;
in 1937 and again in 1946.
Address: Karkala, S. Kanara Dist.

Mr. M. V. Hydross, M.L.A.;
Born on 7th February, 1910;

graduated from the Muhammadan
College and took his law degree
from the Law College, Madras;
was Member of the Congress
till 1931; joined the Muslim
League activities in 1937; Secretary
R. U. Association which is running
the 'Farook College' and R. U.
Arabic College in S. Malabar;
Elected to the Madras Legislative
Assembly from Palghat, Muhammadan,
Rural constituency;
Address: Advocate, Kozhikode,
S. Malabar.

Janab S. A. F. Ibrahim,
Chinna Kaziar Haji Moulvi,
M.L.A.; Born on 10th Ramzan,
1897; Educated in the American
Mission High School and Madura
College, Madura, is a Moulvi
with vast knowledge of Islamic
Religion and Culture; Belongs
to an ancient and respected
Muslim Syed and Kazi family of
S. India; Even from early boyhood
has been taking active part in
public, political, social and religious
activities; Municipal Councillor
continuously for the past 30 years;
Member, All India Muslim League
since 1937; Elected to the
Madras Legislative Assembly

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(without contest) from Mathurai Muslimdan Rural Constituency; Address: Kaziar Street, Mathurai.

Mr. Jaffar Mohideen, M.L.A.; Born in 1911; Educated in the Municipal High School, Anantapur; Secretary, Young Men’s Association; President Y.M.M.A; Secretary Muslim Co-operative Stores, Anantapur; Director, District Co-operative Stores, Anantapur; Member, Hospital Advisory Committee; Special visitor of the Jail; After the partition of India resigned his Muslim League Membership and joined the United Peoples Party; Elected to the Madras Legislative Assembly from Anantapur, Muhammedan Rural Constituency; Address: “Deen Munzil” Merchant and Landlord, Old Town, Anantapur.

Mrs. Jabamoney Masilamoney, M.L.A.; Born in April 1891 at

Shri. K. Ishwara, M.L.A.; Born on 14th July 1906; had his early education in Depressed Classes Mission; underwent a year’s course in Textile Industry at Madras; was engaged as a Teacher in the D.C. Mission School, Mangalore; gave up service, set up independent business as Contractor; Member, South Kanara District Board; Member Excise Advisory Committee and Excise Licensing Board; Member District Congress Committee, Depressed class Mission Working Committee, District Harijan Sangh, Provincial Harijan Welfare Committee and the South Kanara Road Traffic Board; was also Member, Senate of the Madras University; was the first person in his District to offer Satyagraha for which he was imprisoned for 6 months; was also a detenu for two years; Elected from Coondapur General Rural (Scheduled Castes) Constituency. Address: Kadri Hill, Padvu Village, Mangalore.
Kuruvinatham near Ettiyapuram, daughter of well-known Tamil Scholar, late Pandit D. Savarieroyp Pillai, M.R.A.S. Tiruchirappalli; educated at the Holy Cross College, Tiruchirappalli, married to Shri A. Masilamoney Pillai, a staunch Congressman; underwent imprisonment along with her husband for participating in the Satyagraha movement; was M.L.A. in 1937; Elected to the Madras Legislative Assembly from Tinnevelly-cum-Palamedu-cum-Tuticorin Towns, Women Indian Christian-Urban Constituency; Address: 'Green Cottage Buildings', Shandai Road, Tuticorin.

Address: Dharmavaram Post, via Vizianagaram, Vishakapatnam District.

Mr. A. K. Kader Kutty, M.L.A.; Born on 15th July, 1910; Educated at the Malabar Mission High School, Government Brennen College, Tellichery and Benares Hindu University for B.Sc. (Engineering); Elected to the Madras Legislative Assembly from Kottayam, Muhammadan Rural Constituency; Address: Pullican Bungalow, Tellichery, N. Malabar.

Shri. A. Jogi Naidu, M.L.A.; Born on 18th August, 1885 at Dharmavaram; joined the Congress, participated in the Non-Co-operation Movement in 1921; offered Satyagraha in 1942; was sentenced to one year's R. I.; was President, Srinivasa Ramakota Taluk Congress Committee; President of Taluk Board and District Board; was Director and Hon. Secretary, Co-operative Central Bank, Vizianagaram for a long time; Member of the District Congress Committee; Elected to the Madras Legislative Assembly from Vizianagaram General Rural Constituency;

Shri. D. Kadirappa, M.L.A.; Born in 1900, son of a hereditary Farmer in Hindupur; educated privately in Telugu; President of the Labour Union; Labour school Visiting officer; Honorary Visitor, Sub-Jail; Government Temperance Pracharak; Member, District Harijan Committee; Nominated Municipal Councillor 1925—29; Elected Municipal Councillor, 1932—35; now Vice-Chairman, Hindupur Municipality; Member of Taluk and District Boards; nominated Member of Excise Advisory Committee; was M.L.A. in 1937; was imprisoned for taking part in the freedom struggle in
1940; set up business as Timber Merchant; Elected to the Madras Legislative Assembly from Prunukonda, General Rural (Scheduled Castes) constituency; Address: Adi Andhra Quarters, Hindupur.

Shri. P. Kakkan, M.L.A.; Born in Thambipat Bird, Madura District; son of Poosari Kakkan, mother Kuppai Ammal; married to Swarnam Parvathi; educated up to S.S.L.C. with the help of scholarship given by Harijans Saith, in Pasumalai High School and Pandiyakula Kshatriya Nadar High School, Tirumangalam; Harijan and Congress Worker; underwent imprisonment for one and a half year for taking part in 1942 Movement; kept under detention for four months in Tanjore Jail; was Warden of two Harijan Hostels at Melur; Secretary, Madura District Congress Committee; Melur; Treasurer, Madura District Congress Committee; Member Tamil Nad Congress Working Committee; Member Tamil Nad Provincial Congress Committee; Member, Constituent Assembly of India; Elected to Madras Legislative Assembly from Ariyalur, General Rural (Scheduled Castes) Constituency; Address: Melur P.O., Mathurai District.

Shri. Kula Venkat Rao, M.L.A.; Born on 7th July 1900 in Mukka, mala village, Amalapuram Taluk-East Godavari; son of Shri Brahmayya; mother, late Venkatamma; married Srimathi Rajeswari; Educated in Board High School, Amalapuram, Maharaja's College, Vizianagaram, Noble College, Masulipatam; while in the Senior B.A. class, gave up studies in response to the call of Mahatma Gandhi in 1921 and joined the Non-Co-operation movement. Took the degree of Samaj Vidyu Visharada (Bachelor of Social Sciences) from Gujarat Vidya Pith, Ahmedabad in 1923; won many medals and prizes in English and Telugu oratorical contests; Went to Jail 8 times including two detentions; was Secretary, Amalapuram Taluk Congress Committee, 1923—24, East Godavari District Congress Committee 1924 to 1936, Andhra Provincial Congress Committee for two years; Andhra Provincial Congress Committee 1940—46; Member A.I.C.C. and its General Secretary from January 1949; Member, Rajamundry and Amalapuram Taluk Boards and East Godavari District Board; Member, District Educational Council three
times; Hon'ble Secretary and President, Sri Konaseema Co-operative Central Bank Ltd., Amalapuram for a long time; Director, Madras Provincial Co-operative Union, Andhra Sahakara Sammelan; Member, Madras Committee on Co-operation 1938-40; President, Madras Co-operative Banks Conference; Director of the Madras Provincial Co-operative Bank Ltd., and Member of its executive; Member, Constituent Assembly from 1946; Member, Madras Legislative Assembly in 1937-39, again in 1946 from Amalapuram General Rural area; Minister for Land Revenue, Government of Madras 1947-49, piloted the Madras Zamindari Abolition Bill the first of its kind to receive the Governor General's assent; Address: General Secretary, A.I.C.C., New Delhi.

Subramanya Bharathi; was Lecturer in Noble College for two years; joined the Bar at Vijayawada in 1906 and became the Leader in a short time; joined Congress in 1906; took active part in the Vandemataram and Home Rule Movements; organised Harijan uplift work; He brought up and educated a Harijan student in his house whom he later sent through Gandhiji to the Benares Hindu University and he passed B.A. L.L.B., there, Mahatma Gandhi when he visited Vijayawada in 1919 and 1920 was his guest; He gave up his lucrative practice at the Bar and became a whole-time Congress worker from 1921; took active part in the Non-co-operation movement and other movements and went to prison six times including detention, was Secretary and later President of the D.C.C.; General Secretary for more than ten years of the Andhra Provincial Congress Committee and its Vice-President for two years; Member of the A.I.C.C.; was Member of the Madras Legislative Council from 1926-29 during which period he introduced the District Municipalities Act Amending Bill abolishing nominations and the Andhra University Act Amending Bill; Again elected M.L.A. in 1937; was the Chief Whip and Chief Parliamentary Secretary in Rajajee’s Ministry; Chairman of the Provincial Urban and Rural Water Works Drainage Committee appointed by the Govt. of Madras; sponsored the Madras Hindu Bigamy prevention and Divorce Bill; Member of Senate and Syndicating of the Andhra University; was one of the founders of Vijnana Chandrika Mandal; Chairman of the Vijayawada Municipality for two terms, during which period a market has been named after him; a staunch advocate of a separate Andhra Province since 1913; gave

Shri. A. Kaleswara Rao, M.L.A.; Born on 22nd January, 1881, at Nandigama, Krishna District; Graduated from Noble College, Masulipatam; passed B.L. from the Law College, Madras in 1906; was a favourite student of the late Professor R. Venkataramam Naidu, the great Brahmo Leader of S India, a disciple of late G. Subramanya Ayyar and a Colleague of the late
evidence and presented a Memorandum before the Dhar Committee in 1948; Chairman, Reception Committee of the Special Andhra Conference held at Vijayawada in 1918; was President of the Andhra Provincial Conference held at Vizagapatam in 1934; was also President of the Hyderabad Peoples Freedom Aid Committee (Andhra) and rendered valuable help to the Hyderabad State Congress in its struggle for freedom; Author of Books in Telugu on French Revolution, United States of America, Modern Turkey, etc. and a book on Upanishads; is a well known Social and Religious reformer in Andhra; Elected to the Madras Legislative Assembly in 1946 from Vijayawada-cum-Masulipatam Urban Constituency; Address: Vijayawada.

Shri. K. Kamaraja Nadar, M.L.A.; Born in Virudhunagar; belongs to a leading Nadar family; entered politics in 1921; was Vice-President and Treasurer of the Ramnad District Congress Committee for some years; is now the President, of the Tamil Nadu Congress Organisation; has undergone imprisonment for participating in the two Civil Disobedience movements; Member, Working Committee, All India Congress Committee; Member Constituent Assembly; Elected to the Madras Legislative Assembly from Sattur General Rural Constituency; Virudhunagar.

Shri. K. P. Kamatchi Chettiar, M.L.A.; Age 38; studied up to Intermediate in the American College, Madura; at an early age, along with his school mates made a bonfire of foreign and mill cloth and took a vow to use Khadi only; converted the Ramanuja Sangham in his village into a National Institution; served on Taluk and District Congress Committees; was member District Board and Excise Advisory Committee; Chairman of the Rural Development sub-Committee; Convener of Kasturba Gandhi National Fund for Kodaikanal Taluk; now Member of the Gandhiji Memorial Fund for the Taluk; Member of the District Committee of the Provincial Welfare Fund; Elected to Madras Legislative Assembly from Palani General Rural Constituency; Address: Planter, Pannaikadu, Kodaikanal Taluk.
Shri. Annapragada Kameswara Rao, M.L.A.; Elected to the Madras Legislative Assembly from Guntur-cum-Tenali Towns, General Urban Constituency; Address: Nehru Nagar, Guntur.

Shri. P. R. Kandasswami Gounder, M.L.A.; age 38; discontinued his scholastic career in 1930; plunged himself heart and soul into the political field; actively participated in prohibition, Civil Disobedience and Satyagraha movements; while picketing, sustained injuries, also suffered imprisonment; took up the cause of Harijans and worked for their uplift; was Chairman, Pollachi Municipality for over 8 years during which period, various civic amenities and particularly the protected water-supply scheme were initiated; was President of the Pollachi Town Congress Committee; Member, Provincial Committee; Member District Congress Committee; was also a detenu for two months; Elected to Madras Legislative Assembly from the Pollachi-cum-Udumalpet Constituency; Address: Komarapalayam Street, Pollachi, Coimbatore District.

Shri. P. Kandaswamy Pillai, M.L.A.; Born on January 4th, 1899; Educated privately; entered public life in 1917 and was engaged in the work of Harijan Uplift, women’s welfare and prohibition; held important positions in the various Taluk, District and Provincial Congress Committees; Took part in the Non-cooperation movement and other freedom struggles from 1919; underwent imprisonment several times; Member of the Senate of the Annamalai University; Elected to the Madras Legislative Assembly from Salem Town General Urban Constituency; Address: “Sri Narayana”, Kavarai Street, Salem.
IN MADRAS LEGISLATURE

Shri V. T. Kannappa Mudaliar, M.L.A.: Elected to the Madras Legislative Assembly from Gudiyattam General Rural Constituency; Address: Banker and Merchant, "Bharat Vilas", Chennaipattai, Katpadi P.O., (N. Arcot District.

Shri. M. Kanniappon, M.L.A.; Born in 1912; son of Shri Manicka Naicker and Dhanakoti Ammal, both interested in public and charitable work; from an early age showed a nationalist spirit, joined the Indian National Congress in 1927; forward worker in every movement of the freedom struggle; was mercilessly beaten and assaulted by the Police twice; was imprisoned four times for varying periods; was District Congress Committee Member from 1932-40; elected Vice-President of the Provincial Trade Union Congress; while working as a Fitter, became the General Secretary of the Corporation workshop workers Union and its Vice-President in 1947; one of the Executive Committee Members of the Indian National Trade Union Congress; Member, Provincial Congress Committee; South Indian Weavers' Union, All India Congress Committee and is connected with many of the Trade Unions affiliated to the Tamil Nadu Congress Committee Labour section; Hon. Visitor of Madras Jails; Member, Food Committee, Chingleput District; Member of the Advisory Board of the Ophthalmic Hospital and Govt. Transport; was M.L.A. in 1946; Elected Member of the Madras Legislative Assembly from Madras City Dock and factory labour Constituency; Address: 77, Kalathippara Mudali Street, Choolai, Madras.

Shri. K. R. Karanth, M.L.A.; Born on 1st May, 1894; Graduated in Arts from the Central College, Bangalore in 1916, took his Law degree from the Bombay University in 1918; From 1919 has been practising as a Lawyer in Mangalore and is one of the leading civil lawyers of that place; was Councillor of the Mangalore Municipality; was in the Madras Legislative Council as a Swaraj Party Member from 1926-29; M.L.A. in 1937; was for some time a Parliamentary Secretary; Member of the Congress since 1921; underwent imprisonment and detention in 1940 and again from 1942 to 44; was Minister in charge of Revenue portfolio in the Prakasam Ministry in 1946-47; a staunch advocate of a separate Karnataka Province; Elected to the Madras Legislative Assembly from Puttur General Rural Constituency, S. Kanara; Address: Advocate, Mangalore.
Shri. L. S. Karayalar, M.L.A.;
Born in 1910 at Tinnevelly; educated in Sm. S. Sattanatham High School, Shencottah, graduated from the Maharaja’s College, Trivandrum, took his B.L. degree from the Madras Law College; was an apprentice under Mr. V. L. Ethiraj, Barrister, Madras; elected to the Madras Legislative Assembly from Koilpatti, General Rural Constituency; Address: Tirunelveli and No. 3/115, Dr Guruswami Mudaliar Road, Cherput, Madras.

Shri. K. Koti Reddi, M.L.A.;
Born in October, 1887 at Kotreddi-agaripalle; took his B.A. degree in Madras, B.C.L. degree at Oxford, L.L.B. in London and became a Barrister-at-Law; Enrolled as High Court Advocate in 1914; established practice in Cuddapah in 1918; was Deputy Leader Swaraj Party in the Madras Legislative Council (1926–30); was Chairman, Rayalseema Famine Relief Committee in 1935; has presided over a number of Thosimuthu Nadar; married, has three sons and one daughter; joined Congress in 1932; led the Salt Satyagraha movement in his village; was imprisoned and also kept under detention; Secretary, Village and Taluk Congress committees; President, Arumuga-neri Salt Labour Union, 1936; General Secretary District Harijan Temple entry Committee, 1938; Secretary, Trichendur Taluk Political Conference, 1941; Member Panchayat Court; President, Trichendur Taluk Congress Committee, United Hotel Labour Union Tuticorin; Member, Tinnevelly Dist. Congress Committee; Elected to the Madras Legislative Assembly from Tuticorin, General Rural Constituency—Address: Arumuga-neri P.O., Tirunelveli Dist.
of Reddy, Ryt and Andhra Maha Sabha Conferences; was for some time, Member of the Senate of the Madras University; Member of the Syndicate of the Andhra University; M.L.C. since 1923; Elected to the Madras Legislative Assembly from Cuddapah General Rural Constituency; (Minister in charge of Endowments, Excise etc. in Prakasams Cabinet 1946-47). Address: 55, Shenoy Nagar, Aminjikarai P. O., Madras.

Indian Chamber of Commerce and Industry; Member, Executive Committee of the United Planters' Association of S. India; Ex-Vice-President, Southern India Chamber of Commerce; President, South Madras Boys Scouts Association; Member, Central Cotton Committee; Clubs: The Cosmopolitan Club, The Madras Gymkhana Club, The Madras Race Club, The Presidency Club, The Calcutta Club, The Cricket Club of India and the Coonoor Club; Elected to the Madras Legislative Assembly from the Madras Planters' Constituency; Address: Messrs. Kothari & Sons, Oriental Buildings, Armenian Street, Madras.

Shri. Chandulal Motilal Kothari, M.L.A.; Born on 16th August 1899; son of Mr. Motilal Kothari, D.y. Political Agent, Kathiawar; educated at Elphinstone College (B.A., LL.B.); was Sheriff of Madras; Merchant and Industrialist; Senior Partner, Kothari & Sons, Managing Agent and Chairman of Kothari Textiles Ltd., Blue Mountain Estates Ltd., Waterfall Estates Ltd., Balmadies Plantations Ltd., The Madras Safe Deposit Co. Ltd.; Director, Amrutangan, Guntur Power & Supply Co., Chiacone Electric Supply Co., Ltd.; Member, Indian Tea Licensing Committee; Member, Central Tea Board and Executive Committee of the Central Board; Member, International Tea Market Expansion Board, London; Vice-President of the Federation of

Shri. K. S. V. Krishnan, M.L.A.; Even as a student took a very keen interest in many social and national activities; was the leader of the Students Congress; presented a purse to Gandhiji on behalf of the students, when he visited S. India; joined the Congress organisation in 1929; offered individual Satyagraha and was in prison for 2 months; Member, Taluk Congress Committee, Tindivanam in 1935 and its President for three years; Member, District Board; Chairman of the Reception Committee of the first
WHO'S WHO

District Political Conference held in 1937; Director of the South Arcot Central Co-operative Bank Ltd.; Member, Tamil Nadu Congress Committee; Presided over the District Youths' Conference held at Gingee in 1946; nominated Member to the Senate of the Annamalai University; keen educationist; was responsible for opening of many schools in the District; Founder of a model Hindu Hostel in Cuddalore; Elected to Madras Legislative Assembly from Tindivanam General Rural Constituency; Address: Shrotriyamdar, Cuddalore New Town.

Shri. A. Krishnaswami Vandayar, M.L.A.; Born on 17th May, 1906; Elected to Madras Legislative Assembly from Kumbakonam, General Rural Constituency; Address: Mirasdar, Poondi Post, Tanjore District.

Shri. S. Krishnan, M. L. A.; Born in 1909 in Thembudinatha village, Udumalpet Taluk, Coimbatore District; belongs to a respectable Mirasdar family; from 1930 onwards has been a Congress worker; was elected to the Madras Legislative Assembly in 1936; was a Member of the Tamil Nadu Provincial Congress Committee from 1938-45; offered individual Satyagraha in 1941; was fined Rs. 200 and imprisoned for four months; Elected to the Madras Legislative Assembly from Pollachi General Rural (Scheduled castes) Constituency; Address: Ammapatti, Dhali Post, Udumalpet Taluk, Coimbatore District.

Shri. K. Kulasekara Doss, M.L.A.; From 1915 onwards has been an ardent worker for the uplift of Harijans; has organised and conducted a number of conferences and youth movements; offered Satyagraha; was Member
and Vice-President of the District Congress Committee; Member, Tindivanam Taluk Congress Committee; Member District Board, S. Arcot; Member, Tirupathi-Tirumalai Devaschanam Committee; Elected to the Madras Legislative Assembly from Tindivanam, General Rural (Scheduled Caste) Constituency; Address: Ooralpatinam, Tindivanam P. O.

Shri. Manikoth Kumaran, M.L.A.; Born in 1894; discontinued College course for reasons of health; joined Government service, served in the Malabar Collectorate; resigned his permanent job in 1921; took part in most of the Congress freedom fights; Member of P.C.C. add A.I.C.C.; Organiser and President of the Chirakkal Taluk 'Rural Medical Relief Committee'; Elected to Madras Legislative Assembly from the Chirakkal, General Rural Constituency; Address: Cannanore, Malabar.

Shri. Rajah V. Sarvagna Kumara Krishna Yachendra Bahadur Varu, PANCHACHAR HAZARI MUNICIPAL of Venkatachiri. Born 1900. Had been to England twice in connection with the Round Table Conference and Joint Parliamentary Committee in 1931 and 1933. Was member of the old Legislature for about ten years. Now represents the Land-holders' Constituency in the Madras Legislative Assembly. Address: Indrakashal, Venkatagiri Town, Nellore District.

Shri. G. Kumara Swamy, M.L.A.; Born on 25th November 1898; belongs to a respectable Brahmin family of Pandits and Scholars in Vizag. Dist.; studied up
to B.A.; won many prizes in English Elcution and essay-writing; gave up his studies and a lucrative job in 1921; joined the Congress and became its full time worker; has participated in every national Movement launched by the Congress; convicted half a dozen times and detained once; in all, has spent his life behind the prison bars for about five to six years; President, North Vizag Dist. Congress Committee twice and its General Secretary, eight times; Member, Andhra Provincial Congress Committee; preached the message of Khadi, served the cause of Harijan uplift problems of irrigation and agriculture in his Dist; Hon. Member of several Advisory Boards and Committees; Elected to Madras Legislative Assembly from Chicacole—General—Rural Constituency; Address: Chicacole, Vishakapatnam District.

Shri. P. S. Kumarswami Rajah, M.L.A.; Chief Minister, Government of Madras; Born in 1898, in Rajapalayam, Ramnad Dist.; revealed early leanings towards a life of public service, when he participated in the Home Rule movement in 1917; underwent imprisonment twice for taking part in the N.C. movement in 1932 and again in the Satyagraha campaign; An ardent Congressman; was Vice-President, Ramnad District Congress Committee and its President from 1930 onwards; Member, All - India Congress Committee and Tamilnad Congress Committee; keenly interested in Co-operative movement, Agrarian reforms; connected with numerous Co-operative institutions; President of the Ramnad District Co-operative Federation; Director, Madras Provincial Co-operative Bank and Madras Central Land Mortgage Bank; Member, Estate Land Act Enquiry Committee, otherwise known as Prakasam Committee; Member of the Ramnad District Educational Council from 1933 and its Vice-President till May 1936; Member of the Education Board; was connected with the Ramnad District Temple Committee and Temperance Propagaand Committee; was Member of the Central Assembly in 1934; M.L.A. in 1937; President of the Ramnad District Board from 1937 to 1943; was Minister for Agriculture in Sri Prakasam’s Cabinet; Elected unopposed to Madras Legislative Assembly from Srivilliputtur, General, Rural Constituency; Address: Rajapalayam, Ramnad District.

Shri. K. T. Kunhi Kammaran Nambiar, M.L.A.; Born in
December 1887; Educated in Panoor Middle School, Mission High School, Tellichery, Zamorin’s College, Calicut and Brennen College, Tellichery; After passing F.A. examination, studied in the Medical College for two years; on the death of his brother, discontinued studies and took up the management of Chandroth Estate, in Panoor; Member, Taluk Board, Tellichery from 1914 to 1929, District Board, Malabar from 1923–25; Member, Central Legislative Assembly; Manager, Koodali Estate in 1932 as Karanavan; is a Staunch Congressman throughout his life; Elected to Madras Legislative Assembly from West Coast Land-holders Constituency; Address: Koodali P.O., (via) Chow, Malabar.

Shri. R. Kuppuswami, M.L.A.;
Born on 18th November 1915; belongs to Kamma Naidu community; Educated in Sarvajana High School, Peelamedu, was a Textile worker in a factory in Singanallur; took a prominent and Leading part in the workers’ strike of the Saroja Mills in 1938; took part in the 1942 movement and went to Jail; keenly interested in the Coimbatore District Textile Workers’ Union; is commanding the support and confidence of textile workers; was instrumental in getting several of their grievances redressed; Secretary of the District Textile Workers’ Union; Vice-President of the Indian National Trade Union Congress, Tamil Nadu; Elected to the Madras Legislative Assembly from the Textile Workers’Non-Union Labour Constituency of Malabar and Coimbatore; Address: District Textile Workers Union, Singanallur, Coimbatore Dist.

Shri. A. Kuppuswami Naidu, M.L.A.; son of Shri. Appaji Naidu; Cloth Merchant and Agriculturist; joined the Congress in 1920; offered Satyagraha in 1942 and was imprisoned for two years; was Secretary and President of the Town Congress Committee; Member, Vice-Chairman and Chairman for many years of the Conjeevaram Municipality; Elected to the Madras Legislative Assembly from Kancheepuram General Rural Constituency; Address: No. 9, Appa Rao Mudali St., Bir Conjeevaram.
Shri. Vemula Kurnayya, M.L.A.; Born in 1906 at Mallavaram, Gudivada Taluk, Krishna District; had his Elementary education in Syamala Free Elementary School, Elakuru, High School education in Gandhi National High School, Bezavada, some technical course in the National College, Masulipatam and was in Sabarmathi Ashram for two years; studied in the Benares University with the support of Mahatma Gandhi and Pandit Malavaya where he took the Law degree and completed M.A. course; participated in the Satyagraha movement; received lathi blows, underwent in 1930 and 1940 imprisonment; was President, the All-India Young Men’s Harijan Association, Benares from 1932–36, the Andhra Provincial Adi Andhra Association from 1936–37, the Adi Andhra Gorakshana Sangham, 1937–39; Joint or Assistant Secretary, the Andhra Provincial Harijan Seva Sangh from 1932–42; Joint Secretary of Andhra Provincial Agricultural Union from 1936–46; Founder and Secretary of Sree Anjani Devi Adi-Andhra Girls Boarding Home, Bezavada, from 1929 to 46; Senator for two terms from 1933 to 39; started a number of Harijan hostels; Member, District Board, Krishna, from 1936 to 40; General Secretary, Harijan Sevak Sangh (Andhra Branch); President, Andhra Provincial Agricultural Labour Union. Minister for Rural Development—1947-49. Has been in the Assembly since 1936; Elected from Bandar, General Rural (Scheduled Castes) Constituency; Address: Kurnayya Street, Arundelpet, Vijayawada.

Srimathi A. V. Kuttimalu Anima, M.L.A.; Born on 23rd April, 1905; at Anakara, Malabar District; is the wife of the Hon’ble Shri K. Madhava Menon (Minister); has taken a prominent part in the picketing of foreign cloth shops and Satyagraha movement; went to jail three times convicted for three years and also detained for two years in 1942; was Member of the Calicut Municipal Council; President Hindi Prachar Sabha; Member, A.I.C.C.; President, Poor Home Society, Calicut; elected to the Madras Legislative Assembly from Tellichery cum Kozhikode, Women, General Urban Constituency; Address: "Lodge" Government House, Mount Road, Madras.
Shri. Lakshmanaswamy Pandu, M.L.A.; Born in 1892 at Nadavapalli, East Godavary; was a teacher in Local Board service till 1932 when he resigned and engaged himself actively in Congress and Harijan work; Member, East Godavary District Board from 1932-36; Elected to the Madras Legislative Assembly from Amalapuram General Rural (Scheduled Castes) Constituency; Address: Nadavapalli P.O., via Mummidivaram, East Godavary District.

S. S. Bharathi M.A., B.L., married to Sri. L. Krishnaswami Bharathi M.A., B.L., member of Constituent Assembly of India; Vice-President of the Madras Branch of the All-India Women's Association; Member of the Vigilance Committee; active supporter of Harijan Temple entry and Anti-Bigamy Bills; an able Tamil Speaker; has keen interest in social reform movements; Her husband, daughter (Mrs. Mahalakshmi Bharathi while studying in the fourth year Hons. course, her son K. Lakshmikanthan Bharathi, M.A. while a student, and her brother Sri. S. Lakshmisanthan Bharathi, M.A., B.L. all suffered imprisonment for taking part in the freedom struggle) Elected to the Madras Legislative Assembly unopposed from Dindigul Women General Rural Constituency; Address: 28, Krishna Rao Tank Street, Madura.

Srimathi V. Lakshmi Ammal, M.L.A.; Born in 1902; wife of Dr. T. C. Sankara Iyer of Kalladaikurichi, prominent Congress Leader of Tinnevelly District; she is conducting a Nursing Home; for the past 20 years is working ceaselessly for advancement of women,
child welfare, removal of untouchability and social reform in
general; active Congress worker since 1919; was imprisoned twice
for taking part in the freedom
struggle; fluent Tamil speaker,
knows Hindi and English; has
carried on vigorous propaganda in
Tamil Nadu; was also a detenu for
six months; was Vice-President of
the Tinnevelly District Congress
Committee, member A.I.C.C. and
Tamil Nadu Congress Working
Committee; Vice-President of the
Taluk Board, Ambasamudram; was
the first to sing Vandemataram in
the Provincial Legislature; elected
to the Annamalai University from
the Assembly; was a Whip of the
Congress in the Assembly; Elected
to the Madras Legislative
Assembly from Shermadevi
General Rural Constituency;
Address: Station Road, Kalladai-
kurichi, Tirunelveli District.

Srimathi R. Lakshmipathi,
M.L.A.; Born in 1891; graduated
in Madras in 1920; was Secretary,
Bharathi Sri Maha Mandal; was
delegate to the 10th International
Women’s suffrage alliance Congress
held at Paris in June 1926; was
Member, Chingleput District Board,
Senate, Madras University and
Corporation of Madras; has
undergone imprisonment more
than twice for participating in the
various freedom struggles; was
Minister for Health in Sri
Prakasam’s Ministry; Elected to
the Madras Legislative Assembly
from Madras City, Women
General Urban Constituency;
Address: 43, Harris Road, Mount
Road, Madras.

Shri. Gouthu Latchanna,
M.L.A.; Born on 16th August,
1909 at Baruva, N: Vizag District;
studied in the Indian Peasant’s
Institute of which Prof. Ranja is
the Founder and Principal; As a
student, interested in politics,
organised Congress Sevadal in
Andhra; took an active part in the
various campaigns organised by
the Indian National Congress;
received lathi blows, underwent
imprisonment several times and
detention also; was General
Secretary to the Reception
Committee, All India Kisan
Conference held at Palus in 1940,
conducted Kisan Summer School
at Itchapur; has dedicated himself
to Kisan Organisation since 1933;
Member District Congress Com-
mittee in 1931, A.I.C.C. 1935,
A.I.C.C. from 1938 40, General
Secretary, N. Vizag D. C. C. Joint
Secretary, A. P. C. C. from 1946;
President. I. N. U. T. C. Andhra
from 1948 and of various Labour
Unions such as Scindia Shipyard
Labour Union, Chittivalasa Jute
Mills Labour Congress, St. Alloys
Engineering Workers Union, Vizag
Municipal Staff Association and
Motor Workers Union; Elected
to Madras Legislative Assembly
from Vishakapatnam cum East
Godavari Dock and Factory Labour
IN MADRAS LEGISLATURE

Constituency: Address: Baruva, Vishakapatnam District.

Mr. D. G. Leonard, M. L. A.; Elected to the Madras Legislative Assembly from the European Commerce, The Madras Chamber of Commerce, and the Madras Trades Association Constituency; Address: C/o The Imperial Chemical Industries (India) Ltd., Madras.

Mr. Mahaboob Ali Baig, M. L. A.: Born in 1894; educated in Rajahmundry Arts College and Christian College, Madras; was Chairman, Municipal Council, Bezwada from 1930–36; Government Pleader, Bezwada; elected to the Madras Legislative Council from West-Godavi cum-Krishna Muhammadan Rural Constituency; Address: Advocate, Governorpet, Vijayawada.

Mr. Mahin Schannad, M. L. A.; Born in Chemnad village, Kasargode Taluk, S. Kannara District; educated in Kanara High School and Government College, Mangalore; is the third Matriculate from his community in the District, the first two being his brothers; served as a Sub-Inspector and Inspector of Police in many Districts; has rendered meritorious and gallant work; was responsible in arresting several desperate decoits and criminals; was awarded

Shri. K. Lingaraju, M. L. A.; Born on 3rd November 1904 at Rajahmundry; joined Congress in 1921 as a student non co-operator; did intensive Congress propaganda in his District; was beaten and imprisoned for taking part in Satyagraha movement and for sedition; was Associate Editor "Congress" a Telugu Weekly from Sitamartham for six years and its editor for two years; worked in the "Swarajya" office; has translated "Maxim Gorky's mother" and published it in 1934; Author of "Amma"; a writer of short stories and a frequent contributor to Telugu journals; is keenly interested in political social, economic, and all progressive movements in the country; was Chairman of the Rajahmundry Municipality from 1938 to 1941; was a detenne;
King's Police Medal in 1911 which fetches an allowance of Rs. 15 p.m. to him and which will be paid to his wife after his death; was awarded Rs. 200 for successfully tackling a big riot in Mangalore; got the title of 'Khan Sahib'; Retired from service in 1939; went on a pilgrimage to Mecca and Medina in 1944; organised the Muslim League in S. Kanara and was its President for four consecutive years; organised Co-operative stores in villages and was President of those stores; Vice-President of the first class Bench at Kasaragode; Elected to Madras Legislative Assembly from Puttur Muhammadan Rural Constituency; Address: Chamnad Village, Kasaragode, P.O., S. Kanara.

Dr. U. Padmanabha Mallaya, M.L.A.; Born on 3rd October 1899 at Mangalore; Educated at the St. Aloysius College, Mangalore; passed L.M.S., in the Medical College, Madras, 1924; settled down as a Private Medical Practitioner at Mangalore; one of the Consulting Doctors of Sri Ramakrishna Nursing Home, Mangalore; Joined the Indian National Congress in 1926; was in Jail for two years for participating in the Satyagraha movement in 1941; was also a detenue; President, District Congress Committee, 1932-36; and Harijan Sevak Sangh, S. Kanara, from 1947; Chairman, Mangalore Town Planning Committee; Councillor, Mangalore Municipality for 12 years and its Vice-Chairman for one term; Director, Canara Banking Corporation Ltd, the Popular Insurance Co., Ltd., and some other business concerns; Elected uncontested from Mangalore General, Rural Constituency; Address: Mangalore.

Shri. R. S. Manickam, M.L.A.; Born in 1899; served as a Teacher for some time; was fined Rs. 300 and sentenced to R. I. for 6 months in 1940; is taking keen interest in prohibition work and Harijan welfare work; has constructed a school building for Harijan children and handed it over to Mission authorities for management; was a Member of Sivakasi Taluk Board for a long time; Member, Ramnad District Board and District Educational Council from 1933-37; was President of the Harijan Agricultural Society; Elected to the Madras Legislative Assembly from the Sattur-General Rural (Scheduled Castes) Constituency; Address: East Ponda, Kollur, P.O. (via) Koilpatti, S. I. Railway.
Shri. M. Marimuthu, M.L.A.; was a Teacher from 1910 to 1937; underwent imprisonment for 6 months in 1942; was President, Village Panchayat Board in 1909; Member, Taluk Board, Pattukottai; and Village Panchayat Board; Member, for Abkari, Education Development in the R.D.O’s Office, Pattukottai; Member for village development in the Collector’s Office, Tanjore; Member of the Advisory Committee, District Labour Office and a Juror in the Tanjore District Court; was M.L.A in 1937; Elected to the Madras Legislative Assembly from Tanjore General Rural (Scheduled Castes) Constituency; Address: Mela Street, Pattukottai, Tanjore Dist.

Mr. Mohamed Rafeeuddin Ahmed Ansari, M.L.A.; Born on 16th July, 1910; son of Md. Ziauddin Sahib Ansari; his ancestors who came to India trace their descent from the Ansars of Arabia; Graduated from the Muhammadan College, Madras in 1935; obtained his B.L. degree from the Law College in 1938; is a practising Advocate at Nellore; was appointed as Khazi of Nellore by the Government in 1934, a religious office which has been held by members of his family for the last ten generations; President of the Nellore Town Primary Muslim League in 1941; President of the Nellore District Muslim League from 1945 till its dissolution in 1948; is a Municipal Councillor; Member of the District Board, Nellore; and a Member of the District Transport authority, Nellore; Elected to the Madras Legislative Assembly on the Muslim League ticket from Nellore District Muhammadan Rural Constituency; resigned from the M. League Legislative Party on 15-3-48, joined the United Peoples Party and became its Chief Whip; Address: Advocate, “Khazi House”, Barracks, Nellore.
Mr. P. K. Moideen Kutty, M.L.A.; Born on 10th June 1910; belongs to a very respectable and ancient Mopla family; Took his B.A. Hons. Degree in English Literature in 1933 and M.A. B.L., degree in 1936; Member, Senate, Madras University; Elected from Palghat Muhammadan Rural Constituency; Address: Advocate, Post Coadacal, S. Malabar.

Mr. Moses Wilson John, M.L.A.; Elected to the Madras Legislative Assembly from Northern Circaz Indian Christian Constituency; Address: Advocate, Masulipatnam.

Mr. N. Muhammad Anwar Sahib Bahadur, M.L.A.; Born on 29th October, 1915; son of the late N. Abdul Wahab Sahib of North Arcot; Educated in Loyola College, Madras, obtained his M.A. degree in 1937; won many distinctions in Inter-collegiate debates; served as District

Graduated from the A.C. College, Guntur and took his law degree from the Madras Law College; was Member of the All India Muslim League Council, Member, Provincial Muslim League; President, District Muslim League; President, Anjuman Islamia, Guntur; Member, District Board, Guntur; Secretary, Bar Association Guntur; was Editor and Publisher of a Telugu Weekly for Muslims; Resigned from Muslim League, joined the United Peoples Party and is now its General Secretary; Author of a book 'Netaji Jinnah' in Telugu; Elected to the Madras Legislative Assembly from Guntur Muhammadan-Rural Constituency; Address: Advocate, Bala Imam Street, Guntur.

Mr. Mohammad Ismail Haji, M.L.A.; Elected to the Madras Legislative Assembly from Bellary, Muhammadan, Rural Constituency; Address: Adoni, Bellary District.
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Educational Officer; was also in Military service; resigned both appointments; President, North Arcot District Muslim League; Member Madras Presidency Muslim League Council; Member, All-India Muslim League Council; Whip Madras Legislature Muslim League Party; Hon. Secretary, Islamiah First Grade College, Vaniyambadi; Correspondent, Islamiah High School, Pernambut; Member, Executive Committee, Southern India Muslim Educational Association, Madras, Executive Committee of the Vaniyambadi Muslim Educational Society, Board of Secondary Education, Madras; Elected to the Madras Legislative Assembly from N. Arcot District Muslim Constituency; Address: Tannery, Valathur, N. Arcot District.

Mr. M. A. Muhammad Ibrahim, M.L.A.; Born on 15th January 1903 at Valoothoor, Papanasam Taluk, Tanjore District; Educated in Victoria High School, Papanasam, St. Joseph’s College, Trichy and Law College, Madras; enrolled as Advocate in 1929; obtained Diploma in Economics of the Madras University; established as a Lawyer in 1930; was Standing Counsel to the Municipal Council, Tanjore from 1945 to 1947; Member, Governing Body of Balia Muslim Sangam, Veloorthoor; was a member of the Advisory Education Committee for High Schools, Tanjore; Member of the Executive Committee of about five Associations registered under Societies’ Act in and around Veloorthoor for establishing reading rooms, small religious and educational institutions; and organizing of social services at festive, funeral and other important occasions; Member, Board of Directors of the Tanjore Permanent Bank Ltd.; Member of the Board of Directors of the Muslim Publishing House Ltd., running a Tamil Daily “The Muslim”; Entered Muslim League in 1938; organized District and Primary Leagues in Tanjore District; has been President of the District Muslim League and a Member of the Provincial Muslim League Council; Member of the All India Muslim League Council for some time; Member of the Muslim League Legislature Party; Elected to the Madras Legislative Assembly from the Tanjore Muhammadan Rural Constituency; Address - Advocate, East Main Street, Tanjore.

Mr. V. S. Muhammad Ibrahim, M.L.A.; Born in 1880;
Educated in the St. Joseph's College High School, Trichy; took part in the Home Rule movement; was a Congress Member; participated in the Non-Co-operation movement: Secretary, Trichy Kilafat Committee; Member, Municipal Council, Trichy for three terms; Member, District Board for two terms; Vice-President, Mujlisul Ilema Orphanage; President, The Tiruchirapalli Dist. Muslim League; Elected from Tiruchirapalli Muhammadan, Rural Constituency; Address: Skins & Hides Merchant, Palakaran, Tiruchirapalli.

Mr. M. Muhammad Ismail Sahib, M.L.A.; Born in 1895 at Petai, Tirunelveli District, son of late Moulavi Minakhan Rowther, a great Scholar in Arabic, Urdu, Tamil and Sanskrit; educated in C M. College and Hindu College, Tirunelveli and Christian College, Madras; when he was about to appear for the B.A. degree Examination in 1920, joined the Non-co-operation Movement and was one of the few young men who worked against odds to get the N.C. resolution passed for the first time in the country at the Madras Provincial political Conference held at Tirunelveli under the Presidentship of late S. Srinivasa Iyengar in 1920; soon after, joined as an Assistant in the firm of Messrs. M. Jamal Mohideen Sahib & Co., Madras, the largest Indian Exporters of tanned skins and hides; became its Manager and ultimately one of its Partners; he did yeomen service in close cooperation with the late Haji M. Jamal Mohamed Sahib, for the advancement of trade and commerce in general and particularly for the Tanning Industry of the country; was Secretary, Southern India Skins and Hides Merchants Association; Member of the Hides Cess Committee appointed by Government in 1930; Prominent Member

Mr. S. Muhammad Ismail Sahib, M.L.A.; Born on 15th July, 1921; Member Madras Presidency Muslim League Council and All India Muslim League Council; resigned from Muslim League on 10—3—48; joined 'Progressive Socialists'; Elected to Madras Legislative Assembly from Vizagapatam cum E. Godavari Muhammadan, Rural Constituency; Address: Samalkot, Pension Line, E. Godavari District.
for several years of the Southern India Chamber of Commerce and one of its Vice-Presidents in 1937; was one of the Founder Members of the Federation of the Indian Chambers of Commerce and a member of its Executive Committee, was one of those very few businessmen of the country who realised the damage that would be caused to the economy of the country by the 18" ratio and fought for a lower ratio; represented the Trade and Commerce of the Province on several committees, constituted by Government; was continuously a Member, for several years of the Board of Industries and the Madras Port Trust for one term; has also served on the Provincial Marketing Board, the Excise Licensing Board and the South Indian Railway Advisory Committee; intimately associated in various capacities with several Muslim Educational and philanthropic Associations of South India; started an Association called "The Young Muslim Society" in his native place, Petai in 1909, and was intimately associated with the starting of the Majlisul Ulema, in Trichinopoly in 1918; President of the Madras Presidency Muslim League, 1945, Indian Union Muslim League in 1948, and Madras Muslim League Provincial Parliamentary Board; Member of the Mica Enquiry Committee in 1944; Chairman, Leather Committee, and Member of the Industrial Planning Committee, 1947; Director of Deccan Times Publishing Co., and Chairman of the Board of Directors of the Muslim Publishing House Ltd., which publishes the Tamil Daily 'The Muslim'; Member of the Constituent Assembly of India from 1948; Leader Muslim League Legislative Party and Leader of the Opposition in the Assembly; Elected to the Madras Legislative Assembly from Madras City

Muhammadan Urban Constituency; Address: 37, Pudupet Garden Street, Royapettah.

Mr. Muhammad Raza Khan, M.L.A.; Born in 1914; Educated in the Government Muslim College, up to B.Sc. Presidency College; Secretary, District Muslim League Madras since 1937; Member of the Council of the All India and Madras Provincial Muslim Leagues is connected with several public and charitable Muslim associations in Madras City; Landlord and Merchant; Elected to the Madras Legislative Assembly from Chittoor Muhammadan Rural Constituency; Address: 55, Peters Road, Royapettah, Madras.

Shri. V. I. Muniswami Pillai, M.L.A.; Born on 21st February
1899, Ootacamund; educated in Wesleyan Mission School, Ootacamund, Basel German Mission High School, Kettu, Nilgiris. London Mission High School and the Hindu College, Coimbatore; old Matriculate, trained in bookkeeping and shorthand; Indian head of a big Plantation office from 1910 to 24; joined the Independent Nationalist Party in 1926; joined the Indian National Congress in 1935; Member, A. I. C. C. for 10 years, and Tamil Nadu Working Committee; Secretary of the Nilgiri District All India Total Prohibition League; Superintendant of Legislative Works of the Southern India Grand Lodge affiliated to the International order of Good Templars; Member of the Toda Welfare Committee; President, All India Depressed Classes League (Madras Branch) and its Vice-President; Member, Advisory Committee, Mathurai Meenakshi etc., Devasthanams; Trustee Lokopakara Vidyanadha Sabha, Ootacamund; President, Scheduled Castes Association, Nilgiris; Vice-President, Nilgiris Educational Council; Member of the Senate, Madras University Vice-President, Madras Provincial Co-operative Central Land Mortgage Bank Ltd., M. L. A. from 1926; was in the Panel of Chairmen in the Assembly and Member, Constituent Assembly; Minister for Agriculture and Rural Development from 1937 to 39; interested in total prohibition, elevation of scheduled castes and tribes; was Trustee of Lawley Institute, now a Member of the Indian Union Club, Ootacamund; Elected to Madras Legislative Assembly from Tirukkovilur-General-Rural Scheduled Castes Constituency; Address: "Sath Vilas", Ootacamund, Nilgiris.

Shri. B. S. Murthy, M.L.A.;
Born on 29th October 1906 at Naqaram, Razole Taluk, E. Godavary Dist.; son of Shri. B. Nagaaya; Educated at Govt. Arts College, Rajahmundry, Madras Christian College, Madras Law College and Govt. Training College, Rajahmundry; as a student was awarded gold medals, silver cups and prizes for essay-writing, elocution, sports etc.; was fined and imprisoned twice in connection with the Freedom movements; organised 9th Andhra Students Conference in 1929 at Rajahmundry and was its President; President-Cum Secretary, Harijan Sevak Sangh, Andhra Branch; organised and led a procession of ten thousand Harijans up the Sacred Tirupathi Hills, breaking the traditional ban on Harijan entry to the Tirumalai Hills; Delegate to Tirupura Congress; Chairman of the Congress Tribunal, A. P. C. C. (1940-41); Member of the Working Committee of the All India Depressed Classes League; Member of the All India Agricultural Labour
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Congress; attended the 32nd International Labour conference held at Geneva in 1949 as Adviser to the Indian Labour Representative; has toured extensively in N. India and foreign countries; including U. K. and Europe, President of the Andhra Provincial Agricultural Labour Congress since 1947; Member of the Working Committee, I. N. T. U. C. Andhra Branch; Founder and President of the Andhra Provincial Harijan Seva Samithi, an organisation like the Servants of India Society, devoted for Harijan emancipation; Founder and Hon. Superintendent of M. C. Raja Hostel, Madras, for Harijan students studying in City Colleges. Founder and Director of Harijan Industrial Institute, Enikapadu, Vijayawada; Received 'Kavi Samman' in several places in Andhra; was Joint Editor of Andhra Prabha, Editor of Navajeevanam, Vice-President of the Andhra Provincial Journalists' Association; was M.L.A. in 1937 and appointed Parliamentary Secretary for Labour and Industries in Rajaji's Ministry; Elected to the Madras Legislative Assembly from Kakinada - General - Rural (Scheduled) Constituency; again in 1946 appointed Parliamentary Secretary for Labour and Industry in Prakasam's Ministry; Chief Whip of the Congress Legislature Party in 1946-47; Member, Madras University and Andhra University Senate elected to the Congress Legislature Party Executive 1949-50; Address: 2/20, Rundalls Road, Vepery, Madras.

Shri. M. A. Muthiah Chettiar. M.L.A.; Rajah of Chettinad; Born in 1905; son of Dr. Rajah Sir Annamalai Chettiar of Chettinad. Kt., L.L.D., D.Litt., Graduated from the Madras Presidency College in 1924; Knight Bachelor in 1941; Member, Provincial Banking Committee, Madras, 1929; Member Madras Provincial Franchise Committee, 1931; Member, Export Advisory Council; First Mayor of Madras, 1932-33; again elected Mayor of Madras, 1934-35; Unanimously elected by the S.I. Chamber of Commerce as M.L.A. from 1930-37; Minister, Education and Public Health, Government of Madras, 1936 and again Minister, Local Self Government in 1937; Pro-Chancellor of the Madras University, 1936; Leader of the Opposition, Madras Legislative Assembly, 1937; Member, Syndicate of the Madras University, 1940-46; President, Southern India Chamber of Commerce, 1940; Trustee, Pachaiyappas College Board and Charities from 1928 and President, Trust Board, 1941-42; President, Federation of Indian Chambers of Commerce and Industry 1943-44; Leader, United Peoples Party in Madras Legislative Assembly from 1946; Member, National Defence Council, 1941-46;
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Member, Constituent Assembly of India from 1946; Pro-Chancellor, Annamalai University; Director, Imperial Bank of India, the Deccan Sugar and Abkhari Co. Ltd., Madras, Mysore Chemicals and Fertilisers, Ltd., Mysore, A & F Harvey Ltd., Madura, Madura Mills Co. Ltd., Madura; Elected to the Madras Legislative Assembly from Nattukottai Nagarathars' Association; Address: "Chettinad House", Adyar, Madras.

Shri. K. A. Nachiappa Gounder, M.L.A.; Born on 15th January, 1904; Educated at the Board High School, Namakal and thereafter at the Pachaiyappas College, Madras; Nominated as Member of the Sankari Taluq Board in 1925 while prosecuting his studies; He resigned and was again elected as Member in 1928, became its Vice-President and brought the affairs of the Taluk Board to an efficient order by the end of 1932; elected as Member, Salem District Board from Sankari Taluk Board in 1930, by direct election in 1932 and continued till 1946; He became President of the Bifurcated Salem District Board in 1936 and again of the amalgamated District Board of Salem and Dharmpuri in 1938 and for a third time in 1939 and continued as such till 1946; He was unanimously elected as President on all these three occasions; He was Member, Salem District Educational Council from 1929-30 and its Vice-President in 1933; was President, Tiruchengode Co-operative Union; Director, Salem District Co-operative Bank and its Vice-President in 1935; became its President in 1945 and is continuing as such up to date; is Vice-President "Salem Co-operative wholesale Stores" since 1943 and its President since 1945 and continues as such up-to-date; President Tiruchengode Land Mortgage Bank Ltd.; Tiruchengode Co-operative Marketing Society Ltd., etc. since 1934; He underwent imprisonment for taking part in the individual Satyagraha movement in 1940; was first elected to the Madras Legislature in 1930 and has won every successive election in 1937 and 1946; has served on many important committees appointed by the Govt; was Chairman, Prohibition enquiry Committee; was member of the Local Finance Enquiry Committee, Govt. of India; was one of the Secretaries of the Madras Legislature Congress Party; Member, Senate of the Madras University; for a number of terms Elected to the Madras Legislative Assembly from Omalur General Rural Constituency; Address: Zamindar of Konanganapuram "Jegamohan", Konanganapuram P.O. Salem District.
Shri. R. Nadhamuni Reddy, M.L.A.; Born in 1917 at Narasingapuram, Chandragiri Taluk, Chittoor District; had his early education in the village school and high school education at Chandragiri; entered active politics in 1935; founder and President of the Chandragiri Taluk Congress Committee in 1940, was imprisoned in Trichy Jail along with S. Indian Congress Leaders; his house was kept under seal by the Police twice for his political activities; Member, Andhra Provincial Congress Committee; Member, Chittoor District Board in 1938; served on Co-operative, economical, rural development and Educational Committees; Associated with various backward Communities' Development Schemes and the District Scout Movement; Elected to the Madras Legislative Assembly from Madanapalle General Rural Constituency; Address: Narasingapuram Branch Office, Chandragiri.

Shri. S. Nagappa, M.L.A.; Born on 6th October, 1911 in Kurnool; educated in the Municipal High School; Led the first batch of Harijans to Narasimhaswami Temple, Kurnool; Firm believer in the dignity of manual labour; adopted tailoring as his profession in Kurnool Khadder Stores; did Khadi Hawking, organised Bhaujas, to unite the various sections of Harijans; First Satyagrahi from his District; convicted to rigorous imprisonment for one year and fined Rs. 250; was also a Detinue; his wife who also joined him in the movement was imprisoned and fined; Secretary, the District Harijan Sevak Sangh, Kurnool; established a Harijan Hostel which to-day is housed in its own building at a cost of Rs. 60,000 and has 60 boys and 20 girls as boarders; organised a number of Co-operative Societies for Harijans and other Labour classes; Member District Board; Member, Working Committee of Andhra Provincial Agricultural Labour Union; organised Nationalist Agricultural Labour Congress and was its President; gave evidence before the I.L.O. when it visited India; organised a Motor Transport Workers' Co-operative Society; Member, working Committee
of the All India Depressed Classes League; toured all over India; has a fair knowledge of Hindi, Urdu, Tamil, Canarese and Malayalam in addition to his mother tongue, Telugu; was M.L.A. in 1937; elected to the Constituent Assembly of India in 1947; Elected to the Madras Legislative Assembly from Kurnool General Rural (Scheduled Castes) Constituency; Address: Fort, Kurnool.

Shri. N. Nagaraja Aiyangar, M.L.A.; is now 65 years old; B.A. First Grade Pledger; joined the Congress in 1920, took part in the Non-Cooperation movements and went to Jail in 1932 and 1941; Elected to the Madras Legislative Council from Namakkal-General Rural Constituency; Address: Pledger, Namakkal, Salem District.

non-co-operation and Khilafat Movements; joined in the National fight, picketed tody shops, took part in Salt Satyagraha; went to Jail in individual Satyagraha; was President Panchayat Board; Member District Board, Salem; Secretary and Member of various Congress Committees; his wife is a Member of the Old Coorg Royal family speaking Canarese; his motto is 'One Nation', 'One language', 'One culture', and 'One spirit'; Elected to the Madras Legislative Assembly from Hosur General Rural Constituency; Address: Kaveripatnam P.O. Salem District.

Shri. Meduri Nageswara Rao, M.L.A.; Born on 28th March 1910 in the village of Ettukur, Guntur Taluk; educated in the W. L. C. M. High School; discontinued his studies in response to the call of the Indian National Congress in 1930; suffered imprisonment for participating in the Individual Satyagraha movement; Since 1937, is a Member of the A. P. C. C.; Secretary, Guntur D. C. C. for a long time; Elected to Madras Legislative Assembly from Guntur General Rural Constituency; Address: Ettukur, Guntur Taluk, Guntur District.

Shri. S. Nagaraja Maniyagar, M.A., M.L.A.; Born in 1908; belongs to a Tamil Nad, Tamil speaking Veerasaiva family at Kaveripatnam Salem District; Graduated in Philosophy, Honours from Pachaiyappa's College, Madras; From an early age was attracted by
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Shri. S. Nagayya, M.L.A.;
Native of Cuddapah Town; Member,
District Educational Council,
Panchayat Board and of Cuddapah
Municipal Council from 1921;
Member, Senate, Andhra Univer-
sity; Member, District Hospital
Advisory Board; Elected to the
Madras Legislative Assembly from
Cuddapah-General Rural (Sched-
uled castes) Constituency; Address:
Masapat, Cuddapah.

Shri. P. L. Narasimha Raju,
M.L.A.; Born in 1884; educated
in Vizianagar and Vizagapatnam
 Colleges; participated in the indi-
vidual Satyagraha movement and
gone to Jail for one year; Member
A. P. C. C. Working Committee;
Member A. I. C. C; President Co-
operative Khadi Spinning and
Weaving Society Vizianagar;
President, District Educational
Council, Vizag; Member Taluk
Board in 1918, its Vice-President in
1919 and President from 1920 till
1934; Member, Municipal Council
in 1934; Member District Co-oper-
tive Central Bank and its Presi-
dent; Member, M.C.C. Bank; Was
President District Board in 1937;
M.L.A. since 1937; Member, Con-
stituent Assembly of India in 1947;
Elected to the Madras Legislative
Assembly from Vizianagar-
General Rural Constituency;
Address: Jonnavalasa, Vizianagar-
ram, Vishakapatnam District.

Shri. Guntur Narasimha Rao,
M.L.A.; He gave up his studies in
1921; joined the Satyagraha move-
ment; in 1930, was imprisoned for
15 months and again in 1932 for one
year; in 1939, he went as Indian
Delegate to the World Federated
Chamber of Commerce, held in
Copen-Hagen, Denmark, visited the
Continent and America and
attended the New York World
Fair; in 1946, was Treasurer of the
East Coast Cyclone Relief Fund
and also President of the Madras
Andhra District Congress Committee: President, Andhra Chamber of Commerce, Madras; Councillor Corporation of Madras; Director, Madras Co-operative Central Land Mortgage Bank Ltd.; Director Madras Co-operative House Construction Society Ltd.; Trustee, Sri Kanyka Parameswari Devasthanam; Vice-President, South India Vysya Association; Vice-President, Andhra Yuvathi Sanskrit College, Rajahmundry; Promoter and Partner of the Managing Agents of Messrs. Hemilata Textiles Ltd.; Promoter and Partner of the Managing Agents of the East Coast Food products Ltd.; Elected to the Madras Legislative Assembly from Madras City, North General Urban Constituency; Address: Satyanarayapatnam, Vijayawada.

Mortgage Bank, Prodattur and is associated with a number of Co-operative Institutions; Elected to the Madras Legislative Assembly from Rajampet, General, Rural Constituency; Address: Advocate Prodattur, Cuddapah District.

Shri. M. G. Natesan Chettiar, M.L.A.; comes from a rich and influential Zamindar family; sound businessman; went to Europe and was interested in the Common Wealth of India League sponsored by Dr. Annie Besant; After his return, joined the Indian National Congress in 1925 was fined and convicted for offering individual Satyagraha in 1941; Member, Taluk Board, District Board; President, District Board, Salem North; President, Land Mortgage Bank Since 1939; President of the Dharmapuri House Building Co-operative Society; was M.L.A. in 1937; Elected to the Madras Legislative Assembly from Dharmapuri General Rural Constituency; Address: Zamindar, Dharmapuri, Salem District.

Shri. K. B. Narayana Reddi, M.L.A.; Born in 1904; Educated at the National High School, Prodattur, Loyola College and Law College, Madras; B.A., B.L.; Took part in the individual Satyagraha movement and 1942 movement; was imprisoned for five months; was also a detainee for two years; was Member, District Board and Vice-President, Cuddapah District Board for 1932-35; President, Land
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Shri P. Natesan, M.L.A.; Born on 4th March, 1892; educated at C. S. M. College, Madras; Managing Director, Messrs. P. Natesan & Co. Ltd., and South Arcot Electricity Distribution Co. Ltd.; President, Madras Presidency Electric Licensees’ Association; was Hony. Presidency Magistrate for some time; Councillor, Corporation of Madras; M.L.A. in 1936 on Congress ticket; Resigned the seat following the lead of Sri C. Rajagopalachariar who broke from Congress on the Pakistan issue; Resigned from Congress in 1946, Senior Steward & Chairman, Madras Race Club; Elected to Madras Legislative Assembly as an Independent by the Southern India Chamber of Commerce; Clubs: Madras Gymkhana Club, Madras Race Club and Cosmopolitan Club; Address: 5, Avenue Road, Nungumbakkam, Madras.

Shri R. Natesan, M.L.A.; Born on 9th August 1914; Educated in National College, Trichy; Undergraduate; Nominated from Pudukottai Constituency, to the Madras Legislative Assembly; Address: Veeradipatti, Alanjodi Post, Pudukottai division, Tiruchirapalli District.

Mr. L. C. Pais, M.L.A.; Graduated in 1915 from the St. Aloysius College, Mangalore; took the Law degree in 1917; practicing as an Advocate at Mangalore; Legal Adviser to M.C.C. Bank, Catholic Bank Ltd. and many other institutions; Director of the Land Mortgage Bank, S. Kanara; part-time
lecturer in Mercantile Law in the St. Aloysius College, Mangalore; visited Ceylon, Cairo, Palestine, Rome, Lourdes, Paris and London in 1934; Member, Municipal Council Mangalore, for a long time its Vice-Chairman and also its Chairman for some time is a Congressman for last 15 years; appointed Parliamentary Secretary for Local Administration Department in Prakashum's Ministry; He is a member of the Public Health Board and the Board of Communication; Member of the Executive Committees, Madras Legislature Congress Party; Elected unopposed from South-West Indian Christian Constituency; Address: Advocate, Court Road, Mangalore.

Hony. Visitor to the Agricultural College, Coimbatore; President, District Agricultural Association; Managing Director, Granamikai Mills Ltd. at Vellakkinar; Member, Central Traffic Board, Madras in 1947-48; Trustee of the ‘Seva ramam Trust’ of Coimbatore; President of the Coimbatore Cooperative Marketing Society, Ltd., Sular Branch and the President of the Guild of Services, Coimbatore branch; is interested in rural uplift work, has started a “Grama Sangam” in his village and is its President; Elected to the Madras Legislative Assembly from Coimbatore General Rural Constituency; Address: Vellikinar P. O., Coimbatore.

Shri. V. C. Palaniswami Gounder, M.L.A.; Born on 9th June 1887; studied in the Coimbatore College; managing his family estate at Semmedu village; was President, Taluk Board, Coimbatore; keenly interested in the spread of Elementary Education, uplift of Harijans and anti-drink movement; He and his wife offered individual Satyagraha in 1939-40, his wife was released after remand; but he was imprisoned for 6 months; Vice-President, District Educational Council for two terms.

Shri. M. Pallamraju, M.L.A.; Born on 25th April, 1899 at Balanthram, Ramachandrapuram Taluk, E. Godavari District; After completing High School course, joined the Agricultural College at Coimbatore and came out with a distinction in Engineering and Agriculture; settled down in the village till 1928 as Village Munsiff. During the period he was taking keen interest in Co-operative movement and Khadi work and other items of constructive programme of the Congress; and was Secretary.
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District Congress Committee; Member, District Board; was the first President of the District Board on behalf of the Congress in the Madras Province; E. Godavari Dist. Board in 1929; was President Dist. Congress Committee for seven years; Member, P.C.C. & A.I.C.C. for many years; went to prison and detained in Amravati Central Jail during 42; movement for 3 years; Elected to the Madras Legislative Assembly in 1937 and 1946 from Kakinada General Rural Constituency; Address: Kakinada.

Shri. B. Parameswaran, M.L.A.; Hon'ble Minister for Rural Development, grandson of the late Dewan Bahadur R. Srinivasan, Pioneer of the Depressed Classes Uplift Movement in South India, Member of the Round Table Conference and an M.L.C. from 1922 to 1946; was Private Secretary for over a decade to the late Dewan Bahadur M. C. Rajah; graduate and actively connected with the various organisations functioning for the elevation of the Scheduled Castes; was a Member of the several non-official Committees like the Provincial Steel Advisory Board, Provincial Motor Transport Advisory Committee, Provincial Harijan Welfare Committee and a member of the Sub-Committee which drafted the Harijan Welfare Committee Report after touring the Province; Parliamentary Secretary to the Minister for Law in Prakasam's Ministry; Vice-President, All-India Depressed Classes League; elected to Madras Legislative Assembly from Chingleput cum Madurantakam General Rural (Scheduled Castes) Constituency; Address: "Sudder Gate", 97, Mowbrays Road, near Alwarpet, Madras 18.

Shri. S. Paramananda Royer, M.L.A.; Born on 8th August, 1905; grandson of Dr. N. Guruswamy Royer who was a popular Khadi Propagandist; started Congress career as a four-anna Member in 1927; Member Town Congress Committee, Porto-Novo, in 1935; President, Panchayat Board Porto-Novo in 1938; Member, Taluk, District and Tamil Nadu Congress Committees; took part in Satyagraha movement and was imprisoned in 1941; President, Town Congress Committee and Charka Sanjan; Trustee of the Local Subramania Devasthanam; Elected to Madras Legislative Assembly from Chidambaram General Rural Constituency; Address: Mirasdar, Porto-Novo, S. Arcot District.
Shri. A. Y. S. Parisutha Nadar, M.L.A.; Born on 14th April, 1909; Educated in St. Anthony's High School, Tanjore and St. Joseph's College, Tiruchirapalli; was Deputy Chief Warden, A. R. P., Secretary, Oorkappu Sangam, Tanjore; Joint Secretary, District Prohibition Amelioration Committee; Member, Scout and Fire Brigades; Municipal Councillor of Tanjore for two terms; District Scout Commissioner, W. Tanjore since 1940; awarded Silver Star Medal; President, District Catholic Association, Tanjore; Hony. Secretary, Tanjore Cricket Club and Tanjore Union Club; conducts several charitable institutions; interested in games and sports—Football, Tennis, Billiards; has won many cups and medals in Tournaments; Clubs: The Cosmopolitan Club, the United Club and Flying Club, Madras; Elected to Madras Legislative Assembly from Tanjore-cum-Madura-cum Ramnad Indian Christian Constituency; Address: Pookara Street, Tanjore.

Shri. M. S. Pattabhiramiah, M.L.A.; His active political life began from the days of Home Rule League; In 1921 he was one of the accused in a sensational political dacoity case along with some others and was acquitted. For picketing of Toddy shops and doing propaganda, security proceedings were instituted against him and he was committed to prison for one year; He was appointed as "Dictator" in Civil Disobedience movement in Madura in 1930; took an active part in the Salt Satyagraha movement in 1932; was sentenced to 13½ months and again to two years' rigorous imprisonment respectively; was President of the District Board after the supersession of the Board in August 1942 he was arrested and was a detainee for two years and two months; Elected to the Madras Legislative Assembly from Dindigul General Rural Constituency; Address: Sholavandan, Nilakottai Taluk, Mathurai District.
Shri. T. S. Pattabhiraman, M.A., B.L., M.L.A.; Born on 25th November 1918; Educated in Loyola College, Pachaiyappa's College, St. Joseph's College, Trichy and Law College, Madras; Member, Executive Committee of the Provincial and All India Students' Federation from 1938—41; Founder and its first Secretary of the South Indian National Students' Congress in 1943 which was banned on 25th January 1944; Member, Tamil Nadu Congress Provincial Election Tribunal in 1946—47; Adviser to Coimbatore Textile Workers' Union, Mettur Industries Labour Union, Mettur Chemical Labour Union, 1945—47; Member, Senate of the Annamalai University; Member, Madras State Handloom Advisory Board; Member, Tamilnad Provincial Congress Committee; Elected to Madras Legislative Assembly from Tiruchengode—General—Rural Constituency; Address: Advocate, Tiruchengode, Salem District.

Shri. S. K. Paliya Kudumbar, M.L.A.; Born in 1896 in Sankarkovil Taluk, was educated privately; joined the Congress in 1927 and has been a devoted Congress worker since then; has been instrumental in securing aid and facilities for irrigation and agriculture in the District of Tinnevelly; elected to the Madras Legislative Assembly from Koilpatti General Rural (Scheduled Castes) Constituency; Address: Viswanathapuri Village, Sivagiri Zamin, Sankarkovil Taluk, Tirunalveli District.

Shri. M. P. Periyaswami, M.L.A. Born on 25th July 1909 at
Mohanur, Salem Dist.; son of Palaniappa Moopanar; belongs to a respectable family of Devandrakula community; In 1939, was fined and imprisoned for taking part in the Civil Disobedience movement; was president of Devandrakula Young Men's Taluk Conference in 1931 and Secretary of the Provincial Devandrakula Conference in 1932; President Harijan Welfare Sangham; Vice-President, District Harijan Seva Sangham; keenly interested in Harijan uplift, Elementary Education and Agriculture; other members of his family have also participated in the Congress work for many years; Elected to the Madras Legislative Assembly from Namakkal - General - Rural (Scheduled castes) Constituency; Address: Mohanur, Salem District.

in Nellore District; After the resignation of the first Congress Ministry, he was one of the earliest to offer individual Satyagraha and has undergone six months' imprisonment; was elected unopposed to the Legislative Assembly from Kandukur General Rural Constituency; Address: Neladatepur, Kandukur Taluk, Nellore District.

Shri. Pillamari Venkateswarulu, M.L.A.; Elected to the Madras Legislative Assembly from West Godavari Cum Krishna Cum Guntur Factory Labour Constituency; c/o I. G. of Prisons, Kasa Major Road, Egmore, Madras.

Mr. B. Poker, M.L.A.; Elected to the Madras Legislative Assembly from Kozhikode Cum Cannanore Tellicherry Towns; Muhammadan Urban Constituency; Address: Tellichery, N. Malabar.

Shri. B. Perumal Naidu, M.L.A.; Born in 1886 at Kandukur in Nellore District; While at College he came under the influence of the Swadeshi and Nationalist movements; was the first non-Official President of the Kandukur Taluk Board in 1920; President, Zamindari Ryots Association for some time; was greatly interested in the production of Khadi and in the organisation of Zamindari ryots

Shri. Ponnambala Gounder M.L.A.; Born in 1908; had his primary education in Trichinopoly;
was President, Taluk and District Congress Committees; Member, T.N.C.C.; was President District Board, Tirchy, 1938-40; participated in the Individual Satyagraha movement and was convicted for five months. Elected to the Madras Legislative Assembly from Tiruchirapalli General Rural Constituency; Address: Vadase Village, Inam Kulathur, Tiruchirapalli District.

Shri. V. Ponnuwami Gounder, M.L.A.; Born in 1910 in Kethandapatty Village near Jolarpet, N. Arcot Dist.; educated in Madras-Islamiah, Vaniyambadi; associated with the Congress for over 20 years carrying on Khadi and Prohibition propaganda; was twice convicted for taking part in picketing and Satyagraha movements; President, Tirupattur Taluk Congress Committee; Member, North Arcot District Congress Committee; interested in Elementary Education, Rural Uplift, Co-operative Movement; Agriculturist, patron and lover of ryots and labourers; Elected to the Madras Legislative Assembly from Tirupattur, N. Arcot-General Rural Constituency; Address: Kethandapatty, P. O., N. Arcot Dist.

Shri. A. Ponnusami Mudaliyar, M.L.A.; Chemist and Druggist from 1920 to 35; set up scrap iron business in 1932; has been taking a leading part in public work for past two and a half decades; Member of the Municipal Council, 1924-47; President Local Co-operative Society and Panchayat Board; President, Tamil Nadu Branch of the Catholic Indian Association; has borne the brunt of the fight against Schism in Tiruchichi; Vice-President, Catholic Cemetery Committee; Vice Chairman, Reception Committee of the recent South India Catholic Conference; keenly interested in the uplift and promotion of the Catholic Community; Elected to Madras Legislative Assembly from South-Arcot-cum-Tiruchirapalli - cum - Salem - cum Coimbatore Indian Christian Constituency; Address-Scrap Iron Merchant, Edathur Road, Tiruchirapalli.
Shri. T. Prakasam, M.L.A.; had a lucrative practice at the Bar which he gave up to join the Non-Co-operation movement; has always been in the forefront of the Congress struggle for freedom; was Founder, Editor and Managing Director of "Swarajya," which for a decade played a leading part in shaping Nationalist opinion in the Presidency; has travelled widely abroad wherever Indians have settled in large numbers; was Member, Central Legislative Assembly, from 1926-30; was imprisoned more than once; President, Andhra Provincial Congress Committee for many years and has been on the All-India Congress Committee for 30 years; When the Congress Cabinet was formed in 1937 he became the Minister for Revenue; was Premier in 1946-47; Elected to the Madras Legislative Assembly, from Madras City South, Central General Urban Constituency; Address: New A.D.C.'s quarters, Government House, Mount Road, Madras.

Shri. K. Raghavan, Elected to the Madras Legislative Assembly from Mallappuram General Rural (Scheduled Castes) Constituency; Address: Baliapatnam P. O., N. Malabar.

Shri. R. Raghava Menon, M.L.A.; Born on 14th July, 1892; Educated in the Victoria College, Palghat, St. Joseph's College, Trichinopoly and Law College, Trivandrum; After taking his B.L. degree, set up practice as Vakil in Palghat in 1917; he has been taking active interest in Congress matters; was President, District Congress Committee, in 1937 was President of the Kerala Provincial
Shri. V. Raghavayya, M.L.A.;
Elected to the Madras Legislative Assembly from Nellore General Rural Constituency; Address: Advocate, Nellore.

Shri. G. Rajamannar Ghetty,
M.L.A.; Councillor, Corporation of Madras; Born in 1909; took an active part in the Scout movement; was Divisional Superintendent, St. John’s Ambulance Brigade, Member, University Training Corps; was District Scout Commissioner, Hindustan Scout Association; was Commissioner, Madras Corporation Scouts Association; Joined Congress in 1927; was Member District and Provincial Congress Committees; joined the Forward Bloc in 1939; was Member of the All India Working Committee of the Forward Bloc and became its Joint Secretary in 1942; was arrested in March 1942 and detained till September 1945; was elected to the Madras Corporation Council in 1936; was Chairman, Standing Committee, Town Planning and Improvement from 1936-38; was Secretary, Congress Municipal Party 1937-38; President, Corporation workers' union and Youth Organisation from 1940; President, Madras Provincial United Trade Union Congress and is connected with several workers' Unions; was Editor, "Munnetram" Tamil Weekly; President, Madras Provincial United Trade Union Congress; was member of the All-India Council of the All-India
Trade Union Congress; Elected by the Corporation of Madras as Member of the Madras Port Trust Board from 1946-48; and was again nominated to the Board by the Government of India from 1949-51; Elected unopposed to the Madras Legislative Assembly from Madras City North Central General Urban Constituency; was Parliamentary Secretary to the Hon'ble Minister for Harijan Uplift and Information from July 1946 to March 1947; Address: 6/79, Pedariar Pagoda Street, George Town, Madras.

Dr. D. S. Ramachandra Rao, M.L.A.; studied at Edinburgh University; London School of Economics, the London Hospital, St. Thomas's Hospital, London; was on the staff of the Metropolitan Ear, Nose and Throat Hospital, London; Professor of History and Economics, Pachaiyappa's College, Madras for six years; Chairman, Bezwada Municipality; President, Krishna District Board and District Educational Council; President, W. Krishna Congress Committee; Secretary, Andhra Swaraj Party; Member of the A. I. C. C. for several years; Thrice President, Andhra Provincial Medical Association; Member, Mysore Representative Assembly, Mysore Legislative Council, Bangalore Municipality; President of the Bangalore Educational Council; was a Member of the British Committee of Indian National Congress in London; now Member, Mysore Constitutional Assembly; Elected to Madras Legislative Assembly from Madras cum Chingleput Christian Constituency; Address: Ananda Vihar, Harrington Road, Chetput.

Shri. K. Rajaram, M.L.A.; Born on 8th February 1909; Educated in the Madura College, Madura; joined the Congress in 1926; went to Jail three times; was Secretary, Treasurer and President of the D. C. C. Madura; Whip of the Madras Legislature Congress Party from 1946 onwards; Secretary, M.L.C. Party - 1950; Elected to Madras Legislative Assembly from Tirumangalam, General Rural Constituency; Address: Tirumangalam, Madura District.
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Shri. Rokkam Ramamurthy, M.L.A.; Born on 2nd March 1903, in Kurudu village, N. Vizag Dist.; son of Shri Venkanna Dora, Proprietor of Sariapalli Estate; educated at Vizianagaram; From 1921 began to take interest in Congress Movement and served it in various capacities; was Secretary, Taluk Congress Committee, Narasannapeta, President, Town Congress Committee, Chicacole; Vice-President, Gunjam D.C.C.; President, North Vizag; District Congress Committee 1936-37; Member of the Andhra P.C.C.; Vice-President, Taluk Board, Tekkali; President, Panchayat Board of his village; went to jail in connection with the Satyagraha movement; was for some time President of the N. Vizag District Agricultural Co-operative Improvement Society; Member, B. N. Ry., Advisory Committee; keenly interested in Agriculture, Rural reconstruction and co-operation; Elected to Madras Legislative Assembly from Tekkali, General Rural Constituency; Address: Srikakulam, Vishakapatnam District.

Shri. P. R. Ramanujalu Reddiar, M.L.A.; Born on 22nd October, 1898 at Perumanthangal Village, Walajah Taluk, N. Arcot Dist.; completed his High School education in 1921, boycotted further studies; took part in the collection of funds for Tilak-Swarajya Fund and Khadi Propaganda in the District; in 1923, was Secretary, District Congress Committee, N. Arcot; Member, Working Committee of the Tamil Nadu Congress Committee; organised and sent batches of volunteers to Nagpur Satyagraha and Vaikam Satyagraha; twice Secretary, Tamil Nadu Conferences held in his district; Member, Debt conciliation Board, Cheyar division; was convicted and fined for taking part in the Individual Satyagraha movement; a Mirasdar and has a Khadi depot and jaggery Mandi at Arni; Elected to the Madras Legislative Assembly from Cheyar General Rural Constituency; Address: Othavadai Chetty Street, Wandiwash.
Shri. V. M. Ramaswami Mudaliar, M.L.A.; Born in April 1897; After graduating from the Madras Christian College and Law College was enrolled as an Advocate in 1921; was Lecturer in the Law College, Madras from 1926-31 was Secretary, Chintadripet High School and the South Indian Athletic Association Ltd. Madras; keenly interested in labour problems; was the first President of the Central Labour Board, Madras in 1930; has attended the International Labour Conference at Geneva; has toured extensively England, France, Belgium; was Vice President of the North Arcot District Board; was Chairman of the Vellore Municipal Council; was President, North Arcot District Congress Committee in 1936-37; Elected to the Madras Legislative Assembly from Vellore General Rural Constituency; Address: No. 11, Kallah-Baker Gunta Street, Vellore.

Shri. N. P. Ramiah, M.L.A.; Born in September, 1894; belongs to Muthuraja community of Trichinopoly Dist. which is educationally a backward community; studied at Ceylon up to London matric; he and his brothers were four anna members of the Congress from their school days; in 1915, came and settled down in India looking after ancestral property; was President and Secretary, Musiri Taluk Congress Committee on many occasions; Chairman, Reception Committee, Trichy District Political Conference, held in 1937 at Murugoor, Musiri Taluk; a habitual wearer of Khadi since it was adopted by Mahatma, took part in picketing of Toddy shops, Boycott of foreign goods; Elected to Madras Legislative Assembly from Musiri General Rural Constituency; Address: Karikali, Mettupalayam P.O., Trichinopoly.
the Madras Christian College and Madras Law College; gave up lucrative practice at the Vizagapatnam Bar and suffered imprisonment in all the freedom battles; Ex-Principal, National College, Masulipatnam and Member of the Andhra University Senate for the past 18 years; keenly interested in Harijan uplift and self-spinning. Elected to the Madras Legislative Assembly from Vishakhapatnam General Rural Constituency; Address: "Rama Vilas", Maharanipetah P. O., Vishakhapatnam Dist.

Shri. N. Rengasamy Reddiar, M.L.A.; Born in June 1911; Educated at Kuttalam High School; passed S.S.L.C.; was a Member of the Tamilnad Congress Committee from 1934 to 1946; was President, Taluk Congress Committee from 1934-40 and District Congress Committee during 1939; Member, District Congress Committee for a number of years; Member, Rice Research Committee, Imperial Council, Delhi from 1936; Proprietor of three Rice Mills in Tanjore and S. Arcot Districts; Elected from Mayuram General Rural Constituency; Address: "Sri Narayan", Kuttalam, Tanjore District.

Shri. A. Rayappa, M.L.A.; Born in 1898 in a family doing business in skins and hides; educated up to S.S.L.C. at Anantapur; joined Congress in 1921 when Gandhiji came to Tadapatri; took active part in constructive work; organised volunteers in Thimmancherla and Guntakal; took part in Salt Satyagraha, Civil Disobedience movement; underwent imprisonment several times; was also a Detenu; was member and President, District Board, Anantapur which passed a resolution condemning the action of the Government for arresting National Leaders like Jawaharlal, Sardar Patel, Abdul Kalam Azad and others and which
was superceded on its refusal to cancel that resolution; was greatly responsible for pushing and getting sanctioned Tadapatri Bridge scheme and three more Bridge schemes in the District; Proprietor of a Tannery in Thimmancherla; He is a Landlord. Founder of a High School at Guntakal in 1944 which has been managed by a Committee of private members; raised huge contributions for the High School which is later on named as Sri Jagadguru Pandithradhyya High School to which he is the correspondent; He is chiefly responsible to get water scheme sanctioned for the Guntakal Municipality which has been hanging on over a quarter of a Century; Occupying prominent positions in the local Banks. Elected to Madras Legislative Assembly from Gooty - General - Rural Constituency; Address: Merchants, Thimmancherla, Anantapur District.

Swami. A. S. Sahajananda, M.L.A.; Born on 29th January, 1891 at Pudupakkam, Arni Taluk, N. Arcot District; in 1916, he came to Chidambaram and established a school for Harijan community near Omakkulum where Saint Nandanaar of his caste did penance before his beatification with God Nataraja; in 1939 he handed over all his institutions to Government in order that they may be run permanently for all times; he is Founder-Supervisor of all the institutions, viz., Government Nandanar High School, Government Nandanar Ely. School for Boys, Govt. Nandanar Boys’ Hostel and Girls’ Hostel, Govt. Nandanar Higher Elementary School for Girls; Besides the above institution, he is responsible for a temple under construction which is estimated to cost about Rs. 50,000. He is a great Tamil and Sanskrit scholar with ability to interpret Vedic culture; a celebrate hermit and Matahipati of Sri. Nandanar Mutt; Elected from Chidambaram - General - Rural (Scheduled castes) Constituency; Address: Nandanar Mutt, Chidambaram, S. Arcot Dist.

Shri. S. K. Sami Gounder, M.L.A.; Born on 29th April, 1896, had his early education in village school from 1901-13; engaged in agriculture from 1913-28; from 1928 onwards worked in a Oilseed Factory, Nambiyur; from 1937 to 1941 did public work; President, anti-corruption Committee; President, Taluk Congress Committees;
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Secretary, District Congress Committee; President, Taluk Harijan Seva Sangham; in 1941 offered individual Satyagraha and went to Jail; Again in 1942 was imprisoned; Elected to Madras Legislative Assembly from Gopichettipalayam —General Rural Constituency; Address: Sami Vilas, Ginning Factory, Nambiyur P.O.

Dr. M. J. Samuel, M.L.A.; Born on 16th June 1898; Educated at the Royapuram Medical School (L.M.P.); worked as a Medical Officer in charge of Mission Hospitals; keenly interested in rural medical relief and preventive medicine; Member, Taluk Board, District Board; has started a number of Weavers' Co-operative Societies for the benefit of Harijans; started an agricultural farm of his own to grow more food; Secretary and correspondent, Local Ryots High School for eight years till it was handed over to the District Board last year; is running a clinic and a Nursing Home in Allagadha; Elected to the Madras Legislative Assembly from Central Districts Indian Christian Constituency; Address: Rayalaseema Pharmacy, Allagadha, Kurnool Dist.

Shri. Palavalasa Sangam Naidu, M.L.A.; native of Neelamangaram of Palakonda Taluk, Vizag Dist. belongs to a well-to-do Agriculturist family; age is 38; staunch Congress man and Khadi wearer; President, Panchayat Board, Neelamangaram; Member, District Board, Vizagapatam, 1937; Secretary, Land Mortgage Bank, Palakonda; Director, Palakonda Co-operative Stores; Joint Secretary, S. Vizagapatam District Congress Committee; Organised the Vizagapatam District Boards Conference in Neelamangaram in 1944; Chairman, Reception Committee, third N. Vizagapatam District Elementary School Teachers Conference; is keenly interested in village improvement and providing irrigation, communications, education and Public Health facilities to the people; Elected to the Madras Legislative Assembly from Palakonda-General Rural Constituency; Address: Neelamangaram, Navagam P.O., Palakonda Taluk, Vizagapatam District.
Who's Who

Shri. N. Sanjeeva Reddy, M.L.A.; (Hon'ble Minister for Prohibition) Born on 19th May, 1913; comes from an agriculturist family of Illur village in Anantapur District; had his early education in Adyar and his higher education in the Arts College, Anantapur; discontinued his studies, joined the Congress movement and was elected Secretary of the Andhra Provincial Congress Committee in 1938 which office he held till 1946; was convicted for participating in the Satyagraha movement in 1940 and on release was arrested again and kept as a detainee till the end of March 1942. In August 1942 on his way from Bombay after attending the A. I. C. meeting he was arrested in the train and taken to Vellore. From Vellore Central Jail he was transferred to Amrooti Jail in the Central Provinces and was released in 1945; As the Congress was still under a ban he along with Mr. Chandramouli and others organised Congress Assemblies and worked to combat the Communist menace and was elected general Secretary of the body; When the ban on Congress was lifted he continued as Secretary of Provincial Congress Committee; has been the Secretary of the Madras Congress Legislature Party; In 1947 he was elected to the Constituent Assembly; he was associated with the voluntary Prohibition work carried on in village in Anantapur District from 1921; was elected to the Madras Legislative Assembly from Anantapur General Rural Constituency; Address: No. 10, San Thome High Road, Mylapore, Madras.

Shri. V.S. Sankarasubramania Mudaliar, M.L.A.; Born in 1902 at Viravannallur, son of Sri. Subramania Mudaliar; educated in C.M. College, Timevelly, Madras Christian College and Madras Law College; Graduated in 1925, took B.L. degree and joined Timevelly Bar in 1928; Member, University Training Corps, 5th Battalion; President, third Provincial Senguthar Youth Conference held in Madras in 1931; As Congress man took active part in 1930 and 32 political movements; in 1942 movement was detained in prison from 21—2—43 to 1—4—45; Secretary, Buy Indian League, Timevelly from 1933—40; President, Town Congress Committee Timevelly 1936; Vice-President, District Congress Committee, 1938—45; Secretary, District Congress Committee, 1945; Member,
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Provincial Congress Committee 1938—45; Chairman, Municipal Council, Tinnevelly, 1938—42; Member District Traffic Board, 1938—41; President, Madras Provincial Handloom Weavers’ special Conference, 1942; Secretary, Madras Congress Legislature Party, 1945—46; Member, All-India Textile Control Board; Member, Senate, University of Madras; keenly interested in the welfare of Handloom Weavers and Handloom industry; President, Madras Handloom Industry Protection Samithi; Member, State Handloom Committee; Director, Madras Handloom Weavers Provincial Co-operative Society; Elected to Madras Legislative Assembly from Tinnevelly cum-Palamecottah Towns, General, Urban Constituency; Address: Advocate, No. 5, North Car Street, Tinnevelly junction.

offered Satyagraha in 1940 and was convicted; was again imprisoned in 1942; Secretary, Vizag District Congress Assembly; Secretary, Vizag District Relief Committee; Secretary, District Harijan Welfare Committee; Member, Zamindari Abolition Select Committee; is a Zamindari Ryot of an Inam area; Elected to the Madras Legislative Assembly from Sarvasidhi-General—Rural Constituency; Address: Guntapalli Godicherla P. O. (via) Tuni, Vizagapatam District.

Shri. Alluri Satyanarayana Raju, M.L.A.; Born in 1914 in Volumarru, Narasapur Taluk, West Godavari District; participated in the Salt Satyagraha of 1930, received severe beating and was imprisoned for the first time at the age of 16; was again subjected to ruthless beating by the Police in 1932 which was the subject matter of enquiry by a Committee of Officials and Non-officials, appointed at the instance of Pandit Madan Mohana Malaviya; Member, A.I.C.C. from 1933; Founder and Secretary of the Andhra Provincial Youth League in 1935 and became its President next year; President, District Congress Committee 1937;

Shri. Geddam Senyasi Rao, M.L.A.; Born on 24th September, 1914; studied B.A. in the Andhra University College, gave up studies in 1939; was President, Sarvasidhi Taluk Congress Committee; Member, Andhra Provincial Congress Committee, from 1939 to 1945; attended Tripuri Congress, and Ramghar Congress as a delegate;
organised Political Summer School at Kottapattanam for which he was subjected to another series of lathi charges and imprisonment in 1957; led the peasant movement against the Zamindar of Kalipatnam; was a Detenu for six years 1940–1945; was a Communist party member so long as it was a part of the Congress; resigned from the Communist Party when it went out of the Congress to contest the elections against the Congress; Versatile scholar in Hindi; won distinctions in Sahitya Visarada of Madras and Sahitya Ratna of Allahabad; his translation of Rahul's "Volga se Ganga" is a book of great repute; Member, M. & S.M. Railway Advisory Board; President, D.C.C. West Godavari District; Member, A.I.C.C. Elected to Madras Legislative Assembly from Narsapur, General - Rural Constituency; Address: Jinnuru, (via) Palacole, West Godavari Dist.

Secretary, Chodavaram Taluk Congress Committee 1939-43; Member, District Congress Committee 1939; Secretary, Scindia Labour Union; Member, South Vizianagaram District Kisan Congress; Secretary of the Sugarcane Growers' Cooperative Society Ltd.; Director, House Building Cooperative Society Ltd. and the Chodavaram Land Mortgage Bank Ltd., Chodavaram; President, Panchayat Board, Lakavaram; has keen interest in Agrarian reforms, Co-operation movements and Village Panchayat; Elected to the Madras Legislative Assembly from Viravelli General - Rural Constituency Address: Cholavaram, Vizag District.

Shri. Gona Sitharamaswamy, M.L.A.; Born on 15th August 1902 in an ancient noble Velama (Padmanayaka) Dooras family which was associated with the historic battle of Bobbili in 1757; even as a boy, attracted by the surging tide of the National movement, entered its ranks and worked with great vigour and perseverance, under the very nose of Zamins to spread a spirit of Nationalism and for successful solution of social, economic and other cognate problems of the motherland; was President,
Town and Taluk Congress Committees; Member and Joint Secretary, District Congress Committee; Member, Provincial Congress Committee; President, Bobbili Taluk Zamindari Ryot, Harijan and Youth League movements, was one of the few attended the historic Calcutta Congress Session (banned by the Government) on behalf of Andhra Desa and was lathi charged in 1932, was arrested in 1933 in connection with the Guntur Andhra Political Congress Conference banned by the Government; attended the Lucknow Congress Session in 1936; devoted worker of Hindi Pracharak movement and has passed the Rashtra Bhasha Examination; President Parvatipuram Division Parliamentary Committee, in 1937 General election; Member, District Board, 1938—42; President, Bobbili Andhra Maha Sabha; Member, Andhra Maha Sabha; Provincial Backward Classes Committee; Zamindari Alienation Select Committee; Director, South India Sugar Growers Association and President, Provincial Padmanayaka Sangam. Elected unopposed from Bobbili-General-Rural Constituency; Address: Bobbili, Vishakapatnam District.

Mr. K. M. Seethi Sahib, M.L.A.; Born in 1899 in aristocratic Mopla family at Azhikode, Cochin State; son of late Haji N. K. Seethi Mohammad Sahib, a prominent landlord and industrialist, well known throughout the State for his philanthropy and public spirit; Educated at the Primary School, Azhikode, Sirkar High School, Cranganore, H.H. the Maharaja's College, Ernakulam, and Law College, Trivandrum; While in Travancore, he took active part, along with late Mr. A. K. Pillai, to organise congress activities in the State; in Cochin, he was one of those responsible for starting the Kerala Muslim Aikya Samgham, was its Secretary and later President; was enrolled as an advocate in 1927; was elected twice to the Cochin Legislative Council unopposed; sponsored a resolution for the compulsory teaching of Hindi in all State Schools; piloted the Cutch Memons Succession Act, the Muslim Succession Act and the Muslim Women's marriage Dissolution Act through the Cochin Council; was nominated by the State to several important Committees; was Joint Editor of the Aikyum, a nationalist weekly published at Ernakulam; was Member, the Cochin District Congress Committee, the Kerala Provincial Congress and the All-India Congress Committees; attended the Historic Lahore Congress Session as a delegate in 1929; in 1932 he shifted his practice to Tellichery; resigned from the congress; Member of the Council of the All-India Muslim League and associated with all the public activities of the Muslims of Malabar; organised the Kerala Muslim Majilis; Secretary of the Malabar Muslim Educational Association; Director, Muslim Printing and Publishing Co., which is running a Malayalam daily "Chandrika" at Calicut; President of the annual session of the Sahitya
Parishat held at Tellichery in 1936; Author of the lives of Moula Na Mohammed Ali and Quade Azam Jinnah in Malayalam; successfully piloted the Muslim Personal Law (Shariat) application, Madras amendment Bill in the Assembly; Secretary of Parcook College managing Committee which is running a first Grade College at Perumpilly near Calicut; Elected to Madras Legislative Assembly from Malaparam, Muhammadan - Rural Constituency; Address: Advocate, Tellichery, Malabar Dist.

Mr. Shah Alam Khan Savoi, M.L.A.; Elected to the Madras Legislative Assembly from Cuddapah Muhammadan - Rural Constituency; Address: Landlord, Nabiâœote, Cuddapah.

Shri. K. Shanmunugam, M.L.A.; Born on 15th July, 1897 in Kampallem, Venkataâœiri Town, Nellore District; belongs to a respectable Harijian family; had his early education in his own town; was conducting social dramas, Kalakshepanas and Harikathas for the uplift of his community; is well versed in Indian music; he was instrumental in getting free admission to Harijan students in the Town High School; was the first to bring into existence the District Adi-Andhra Association and was three times its President; He opened a Reading Room for Harijans when Mahatma J. visited his place; his single minded devotion for Harijan work and his consistent patriotism in serving his country are well known; elected to the Madras Legislative Assembly from Gudivada, General - Rural (Scheduled Castes) Constituency; Address: Venkataâœiri, Kampallem, Nellore District.

Shri. R. Shanmuga Rajeswara Sethupathi, M.L.A.; Born on 9th November 1909 in the illustrious House of the Sethupathis of Ramnad; Educated in the Rajah’s High School, Ramnad and the Presidency College, Madras; A patron of fine Arts and keenly interested in promoting learning and culture; President of the Tamil Sangam; has been running Rajah’s High School, Ramnad; “The Shanmuga Rajeswara Science Block” in the Madura College and the X-Ray Block in the Govt. Headquarters Hospital at Ramnad are standing monuments to his philanthropy and public benefaction; is a sportsman of outstanding ability has a huge collection of trophies and cups won by him; President, Ramnad District Board for three terms; one of the earliest among the Zamindars of the South to join the Indian National Congress; is a thorough democrat in outlook; always having the interest and welfare of ryots at heart; elected to the Madras Legislative Assembly from southern landlords Constituency; Address: “Ramnad House” Cinotaph Road, Tejynampet, Madras. 18.
Shri. V. Shanmugasundaram, M.L.A.; Born on 28th December 1909; Educated in Rajah’s High School, Ramnad, American College, Mathurai and Law College, Madras; Additional Secretary, Tamil Sangam, Mathurai from 1942; an active Congress Member from 1932; Elected to the Madras Legislative Assembly from Ramnad General Rural Constituency; Address: Advocate, Dindigul Road, Mathurai.

1926 to 1936; Scout Commissioner, District Board, S. Kanara for several years; President, District Board, 1932 — 1935; President, District Harijan Sevak Sangh for some time; Vice-President, Depressed Classes Mission, Mangalore; took a leading part in establishing and conducting the Bunt alias Nadava Sangh and the Sri Ramakrishna Students’ Home (hostel for Bunt students); was Editor ‘Navayuga’ a Kanarese weekly paper till 1932; was Parliamentary Secretary to the Minister for Public Health and Religious Endowments; offered individual Satyagraha in 1940 and was imprisoned for nine months; Elected to Madras Legislative Assembly from Coondapur General Rural Constituency; Address: Attavar, Mangalore.

Srimathi Vallabhaneni Seethamahalakshamma, M.L.A.; Born on 12th January, 1910 in Gudlavalleru a village in Krishna District; participated in Satyagraha movement, picketed foreign cloth shops, toddy shops etc., was twice convicted; President, the Women’s Association Krishna District for four years; inaugurated and presided over many Women’s Conferences; Member of the
Krishna District Board in 1939; Member, Working Committee, Andhra Provincial Congress Committee for some time; Vice-President, Kasturiba Memorial Fund; Member, Senate of the Andhra University from 1947 to 1949; Member, Legislative Congress Party Executive Committee 1950; served as a member of Gajula Lanka Shooting enquiry Committee and several other select Committees appointed by Government; she was responsible, to a very great extent, to include Lanka lands in the Zamindari Abolition Bill; Elected to the Madras Legislative Assembly from Bandar General, Rural Constituency; Address: Zamin Golivepalli P. O. (via) Pammuru, Krishna District.

Shri. H. Sitarama Reddy, M.L.A.; Hon’ble Minister for Land Revenue and Labour; Born in 1900; graduated from the Pachaiyappa’s College and Law College, Madras; is an ardent Congress worker from Rayalaseema; came to occupy a prominent place in the political ranks of the Province; was Member, Bellary District Board, the Senate of the Andhra and Madras Universities, the Indian Central Cotton Committee and the Indian Council of Agricultural Research; President of the District Education Committee, Bellary, Secretary, the District Famine Relief Committee, Bellary; Director of the East India Cotton Association, Cudappah Electric Supply Co., and the Prithvi Insurance Co.; Member, Governing Body of the Council of scientific and Industrial Research, Government of India; Elected to Madras Legislative Assembly from Bellary General - Rural - Constituency; Address: No. 36, Eldams Road, Teynampet, Madras 18.

Shri. J. Sivashanmugam Pillai, M.L.A.; Born in 1901; Educated in the Presidency College and the Loyola College, Madras; took M.A. degree from the Madras University; Member of the Madras Corporation 1930—1938; Mayor of Madras, 1937—38; gave evidence on behalf of Adi-Dравidas before Lothian Committee, Hammond Committee, Whitley Commission and Indian Statutory Commission; represented Harijans in the Sapru Committee; was M.L.A. in 1935; Elected to Madras Legislative Assembly from Madras City South Central General Urban (scheduled castes) Constituency; now Speaker, Madras Legislative Assembly; Address: Mayor Sivashanmugam Pillai Street, Nungambakkam, Madras.
Shri. P. R. Srinivasa Padayachi, M.L.A.; Born on 15th January 1915; Educated at St. Joseph’s Secondary School, Cuddalore N.T.; Member of the South Arcot District Board from 9-9-1941 to 31-10-1946; President, District Board from 26th September 1949; Elected to the Madras Legislative Assembly from Tirukkovilur General Rural Constituency; Address: Pundankuppam, Porto Novo, S. Arcot.

Shri. W. S. Srinivasa Rao, M.L.A.; Born 15th July, 1894; educated up to Intermediate; was a teacher in the Board High School, Arni, N Arcot District; Joined the Home Rule Movement and became an active member of the Theosophical Society; was a Scout Master of the Indian Boy Scouts Association for 5 years; In 1921 resigned his post as teacher, Joined the Non-co-operation movement; was running a national school at Arni from 1921-32; was Secretary and President of Taluk and District Congress Committees; Member, P. C. C and A. I. C. C, for a number of years; was President, Panchayat Board, Arni for two terms; Member, North Arcot District Board on the Congress Ticket; was thrice imprisoned in connection with the various movements launched by the Congress; was also a detainee from 1942-1945; Elected to the Madras Legislative Assembly from Ranipet - General - Rural Constituency; Address: Kaliammankoil Street, Arni.

Shri. K. K. Subbanna Gounder, M.L.A.; Born in 1904 in Kugaloor Village, Gobichettipalayam Taluk; belongs to a respectable family; at an early age, lost his father; discontinued his studies while reading in the Third Form on account of a quarrel about the non-appointment of Tamil Pandit for a section in the third form; learnt English privately; organised
and conducted several Associations and Conferences; took active part in co-operative movement, did pracharak work and Khadi hawkin in villages; established a Khadi Vastralaya in Gobichettipalayam; participated in Salt Satyagraha, picketing of toddy shops, civil disobedience movement etc.; his wife, Shrimathi Kaliammal also joined him in the freedom struggle, fined twice to the amount of Rs. 1500 and imprisoned thrice for 3½ years; keenly interested in the removal of untouchability; thrown open his well to Harijans and faced a severe social boycott which was dealt in Young India by Gandhiji. In 1941 all wells and public institutions in the District were thrown open to Harijans due to his efforts; was twice Vice-President of Coimbatore District Board and once was its President; Now Correspondent, Gandhi Kalvi Nilayam High School, Kugali; Elected to the Madras Legislative Assembly from Gobichettipalayam; General - Rural Constituency Address: Kugaloor P. O., Gobichettipalayam, Coimbatore Dist.

convicted twice; was a detainee for 21 months during 1942 August movement; Chairman Madurai Municipal Council consecutively for two periods from 1935-42; Treasurer of the Madurai District Nirmana Uliyar Sangam which is the Central organisation for constructive programme in the District; is connected with several Educational and Social service institutions; takes keen interest in the uplift of Harijans; Member of the Executive Committee of the District and Provincial Harijan Sevak Sangh for more than ten years; Elected to the Madras Legislative Assembly for the second time from Madura Town Constituency; Address: Chokkikulam, Madurai.

Shri. Kallur Subba Rao, Born on 25th May, 1897 in Kallur, Hindupur Taluk; Studied at the National High School, Madanapalli; took an active part in the Home Rule agitation, Non-co-operation movement in 1920; carried on prohibition propaganda; went to prison several times; was Secretary, District Congress Committee, Anantapur for several

Shri. N. M. R. Subbaraman, M.L.A.; Born on 14th August, 1905; took part in 1930 and 1932 Satyagraha movements; was
years, Member, A.I.C.C. for 8 years; one of the Secretaries of the Andhra P.C.C. for some time; was Member, Senate Andhra University; was Editor of a monthly Journal called ‘Lokamanya’ for some time; Elected to the Madras Legislative Assembly from Pennakonda, General-Rural Constituency; Address: Seva Mandir, Hindupur, Anantapur District.

Shri, R. Subba Iyer, M.L.A.;
Elected to the Madras Legislative Assembly from Chingleput, General, Rural Constituency, Address: No. 110, Chinnamaniagar Street, Chingleput.

Shri, P. Subbayya, M.L.A.;
Born on 15th July, 1902; had elementary education; has sufficient knowledge of Telugu and knows English also; engaged during the past 20 years in Harijan uplift work and has established some hostels for Harijans in Guntur District; has undergone imprisonment for participating in the Individual Satyagraha movement in 1940; Elected to the Madras Legislative Assembly from Ongole General Rural (scheduled castes) Constituency, in 1937 and 1946, Address: Ponnur P. O., Bapatla Taluk, Guntur District.

Dr. P. Subbarayan, M.L.A.;
Born on 11th December, 1889 at Tiruchengode; Educated at the Presidency College Madras and Wadham College, Oxford; took B.A. degree from Madras University; B.C.L., M.A., from Oxford and L.L.D., from Dublin; attended the special session of the Congress in 1920 at Calcutta and the session
at Nagpur; Member, All India Congress Committee in 1920 and 1937; Member, Tamil Nadu Provincial Congress Committee; was M.L.A. from 1920 to 1936; was Chief Minister from 1926 to 1930; was a Member of the Senate Madras University, for many years; was Minister for Education and Legal in 1937; Elected to the Madras Legislative Assembly from Tirupattur (Ramnad) General, Rural Constituency; is now the Ambassador for Indonesia; Address: Chepauk House, Government House, Mount Road, Madras.

Dr. S. Subramaniam, M.L.A.; Born on 10th September, 1897, had his early education at Calcutta; higher education in S. P. G. College, Tiruchirapalli; Medical College, Madras in 1923; set up practice in Karaikudi, 1928; organised volunteers for picketing and other movements; Member, Karaikudi Municipal Council, 1930–36; Member, District Board, 1936–39; Member, Tamil Nadu Provincial Congress Committee and All India Congress Committee for some time; was fined Rs. 1,000 and imprisoned till the rising of the Court in connection with individual Satyagraha movement in 1941; was also a detainee, 1942–44; has always been in the thick of Congress freedom struggle; Elected to the Madras Legislative Assembly from Tirupattur (Ramnad) General, Rural Constituency; Address: Medical Practitioner, Karaikudi, Ramnad District.

Shri A. Subramaniam, M.L.A.; Born on 25th October, 1906, in Salem Town; joined the Congress, as a boy; took a leading part in the boycott of the visit of Prince of Wales and Duke of Connaught in 1921; joined the Madras Tramway Co., as an Artist; formed a Workers' Union there and was its Secretary for some years; in 1926 when the Neil statue Satyagraha movement was started, resigned his job and became the Leader of the Movement. In 1927, took part in boycott of Simon Commission and got arrested in Bangalore; in 1930, started the Swathantra Youth League, established the Udayavanam Ashram and organised a Satyagraha Volunteer Corps; marched with volunteers from Salem to Madras, disobeyed section 144, was arrested and sentenced to prison with one year R. I. in Madras, picketed Toddy shops for his speeches was assaulted, fined and
thrown in prison several times; Hon'ble Supervisor, Salem District Harijan Seva Sangh; Member, T. N. C. C. 1925—42 and of its Working Committee for several years; Member, A. I. C. C.; in 1936 went to Colombo and helped the Indians there to come out successful in the elections; was M. L. A. in 1937; Elected unopposed to the Madras Legislative Assembly from Salem—General Rural Constituency; Address: No. 18/1113, Mettu Sivaswami Street, Salem Town.

Shrimathi, Allum Sumanagalamma, M.L.A.; Elected to the Madras Legislative Assembly from Bellary Women, General, Rural Constituency; Address: Gadi buildings, Bellary.

Shri. Kollipara Surayya, M.L.A.; native of Kapileswarapuram; son of Shri Ratnam; has been a staunch Congressman from 1921; President, E. Krishna District Congress Committee for 12 years; Member, Provincial Congress Committee for several years and member of its Executive Committee; Member, Gudivada Taluk Board, 1923—27; was
instrumental in organising and establishing a number of useful institutions like Hospitals, Schools etc., in village parts; was imprisoned and fined for taking active part in the Congress movements; Editor of a Magazine "Sahithi" which is printed in his Sharada Printing Works; A lover and patron of poets; Elected to Madras Legislative Assembly from Vijayawada General Rural Constituency; Address: Kapileswarapuram, Krishna District.

Vice-President, Tamil Nadu Kisan Conference; one of the Whips of the Congress Party in the Assembly in 1947; Member of the Board of Industries; Attended the International Agricultural Producers Conference in June, 1950 held at Stockholm in Sweden, toured extensively Britain, Scandinavian countries and the continent of Europe for about 4 months; Member, T. N. C. C. and A. I. C. C.; Elected unopposed to the Madras Legislative Assembly from Sivaganga General - Rural Constituency; Address: Kamala Vilas, Pañaneri, Sivaganga Taluk, Ramnad District.

Shri. R. V. Swaminathan, M.L.A.; Born in 1909 at Pañaneri, Ramnad District; Educated in the Muthialpet High School, Madras; Member Tamil Nadu Provincial Congress Committee since 1927 and member of its Working Committee since 1931 for several years; Member of the All India Congress Committee 1934—1946; Secretary and President, Sivaganga Taluk Congress Committee for many years; Vice President, Ramnad District B and for some years; picketed toddy shops, took active part in Civil Disobedience Movement, Satyagraha movement; was fined and sentenced to imprisonment twice; President of many Taluk Youth Conferences.

Shri. R. T. Thangavelu, M.L.A.; age 55; joined the Sappers and Miners Regiment in 1912; rose to the position of a Havildar; from 1922 took to public work; organised Adi-Dravida United Sangam and was its President; was Hony. Magistrate in Tiruvannamalai; Member, Municipal Council, Tiruvannamalai in 1924; joined the Congress in 1936; Elected to Madras Legislative Assembly from Tiruvannamalai - General - Rural (Scheduled castes) Constituency; Address: B.A.D Street, Tiruvannamalai, N. Arcot District.
Shri. T. K. T. N. R. Tatachari, M.L.A.; Born on 2nd November, 1907 at Tirupati; had his early education at Kurnool, Masulipatam and Bezwada; is a B.A., B.L., and a practising Lawyer at Chittoor; comes of a family which took part as a whole in Congress activity; his father Sri T. K. T. Viraraghavaacharya (Retired Engineer), renounced his title of Diwan Bahadur and was sent to prison for a long term during 1941 Satyagraha, was agent of the District Congress Committee in charge of Satyagraha campaign in the District; has worked in every sphere of activity, social or political in close co-operation with his younger brother, the late Shri. T. K. T. T. Tatachari, M.L.A. on whose demise on 1st May 1946, he was elected unopposed in the by-election in June 1946 from the Chandrajiri General Rural Constituency; Address: Advocate, Chittoor.

Shri. P. A. Thangaswami Nadar, M.L.A.; Born on 24th January, 1894 in a Hindu family; Baptised in May, 1909; educated in S. P. G. Schools at Kulayancarisal, Pudukottai, Sawyerspuram and Caldwell High School, Tuticorin; Graduated from S. P. G. College Trichinopoly; married Ravamani Gnanamuthu in 1916; took his B.L. degree in 1917 and Master of Laws degree in 1923; Legal Adviser to the Palamcottah Municipality till 1932; standing Legal adviser to the Tinnevelly Diocese; Public Prosecutor, Tinnevelly 1938–47; Member Palamcottah Municipal Council, 1932–1938; Member Diocesan Council from 1928 and its Secretary from 1932–1944; Member of the General Council of the Church of India, Burma and Ceylon 1928; elected to the Synod of the Church of South India in 1947; Vice-Chairman, Christian Mutual Insurance Co., Ltd.; Treasurer, the Indian Missionary Society, Tinnevelly from 1923; President, Diocesan Co-operative Stores, 1942–1944; Joint Secretary of the Poor Relief Association Palamcottah; Secretary of the Palamcottah-Tinnevelly Poor Relief Committee; Member of the Governing Boards of St. John’s
Shri. M. D. Thyagaraja Pillai, M.L.A.; Born on 23rd December, 1899; Educated in the village school and Findlay College in Mannargudi; studied two aided schools on national lines as well as Co-operative Societies; Delegate to the All India National Congress held in Coconada, 1923; Secretary, D. C. Tanjore 1935—38; Tamil Nadu Provincial Congress Committee 1939—40; Tanjore District Congress Committee 1941 and 45; underwent imprisonment twice for taking an active part in picketing and Satyagraha Movement; was also a detene up to 1945; Member, Tanjore District Board; Executive Member, Provincial Panchayat Union; Elected to the Madras Legislative Assembly from the Nejapattam General Rural Constituency; Address: Koradacheri, Tanjore District.

Shri. Thyagaraja Sholagar, M.L.A.; Elected to the Madras Legislative Assembly from Tanjore General Rural Constituency; Address: Gopalamudram, Ellanagadu Post, Pattukottai, Tanjore District.

Shri, Thiagoo Voikkarar, M.L.A.; Born in 1901; Educated in Kanalur Board School; joined the Congress five years back; Hony. Magistrate, Member, Taluk and District Boards; Member, Excise Advisory Committee and Panchayat Court; has done a lot of propaganda regarding prohibition; Elected to the Madras Legislative Assembly from Mannargudi General, Rural (Scheduled Castes) Constituency; Address: Kanalur P. O., Paudai.

College, Palamcottah. Bishop Sargent Training School, Palamcottah, Schaffter High School, Tinnevelly; Vice-President of the Palamcottah Town Congress Committee, 1936; President, Palamcottah Seva Dal; elected to the Madras Legislative Assembly from Tirunalveli Indian Christian Constituency; Address: Advocate, Tiruchendur Road, Palamcottah. Mrs Thangaswami was also Member, Vice-Chairman and Chairman of the Palamcottah Municipality and Honorary Secretary of several other public institutions.
Shri. A. Vaidyanatha Iyer, M.L.A.; Born in 1890; Educated at the Madura College, Madura and the Presidency College, Madras; served as a Teacher in S. P. G. High School Tiruchirapalli and Hindu High School, Masulipatam, 1910—1911; Joined the Bar in 1912; became an active Congress worker from 1921, participated in picketing of toddy shops, foreign cloth shops, civil disobedience movement etc., and thrice underwent imprisonment; President Tamil Nad Harijan Sevak Sangh from 1936; was in charge of organising and sending volunteers for picketing, Nagpur Flag Satyaagraha, temple entry by Harijans and Nadars and has done some constructive work in about 40 villages in Madura and Ramnad Districts by running a school for training teachers in Ginning, Carding and Spinning; was also a detainee for two years; His wife and son, also an advocate who fully co-operated with him in all his public activities were also sentenced to undergone imprisonment. Elected to the Madras Legislative Assembly from Melyur, General Rural Constituency; Address: Advocate, "Santha Vilas", Sandalpet, West Madura.

Shri. K. Varadachari, M.L.A.; Born on 16th July 1890; one of the Leading Members of the Chittoor Bar; Member Indian National Congress for nearly 40 years; has attended several Congress sessions since 1907; did active, constructive work in the field of Khadi Harijan uplift, Prohibition and Rural reconstruction since 1922; was prosecuted for picketing toddy shops, was sentenced to one year R. I. in connection with the Sathyagraha movement in 1940; was detained for a year in 1942; was Councillor, Chittoor Municipal Council 1939—37; Member, Chittoor District Board and Leader Congress Party therein, 1936—38; Chief Secretary, Chittoor District Congress Committee from 1934 till 1947; Member Andhra Provincial Congress Committee for ten years and of the All-India Congress Committee, for two terms; was M.L.A. in 1937; served on Select Committees of the Legislature, was elected to the Panel of Chairmen; elected to the Madras Legislative Assembly from Tiruttani, General, Rural Constituency; Address: Advocate, No. 98/12, Musaffar Khana Road, Chittoor.
Shri. N. S. Varadachari, M.L.A.; Born in February, 1897; is a B.A., B.L.; took an active part in the Nagpur Flag Satyagraha movement; Salt Satyagraha movement and picketing of toddy and foreign cloth shops; underwent imprisonment thrice; was member of the Corporation of Madras; was Secretary, All-India Spinners' Association (Tamil Nadu Branch) 1926—1933; was Secretary, Madras District Congress Committee for several years; was Parliamentary Secretary to the Minister for Agriculture and Rural Development; Author of a book called "Hand Spinning and Hand Weaving". Elected to the Madras Legislative Assembly from Madras City South-General-Urban Constituency; Address: Government House, Mount Road, Madras.

Shri. A. Vedarathnam Pillai, M.L.A.; Born in 1897 at Vedaran- yam; has been Secretary of Reception Committees of several Conferences; delegate to all sessions of the Congress from the Belgaum Congress in 1924 onwards; in the Salt Satyagraha movement, his salt lands at Vedaranayam were Confiscated, he was fined and sentenced to undergo R. I. for six months; took an active part in picketing of toddy shops, second Satyagraha movement in 1931 and individual Satyagraha movement in 1940 and has undergone imprisonment several times; Secretary, District Congress Committee, 1929—1939; President of the Tamil Nadu Provincial Congress Session held at Veillore; Vice-President of the Provincial Congress Committee that year; Organised flood and cyclone relief work and election work of Congress candidates for Municipal and District Board elections; Secretary, Tanjore District Harijan Seva Sangh which is running the free 'Kasturba Basic School and Hostel' for girls at Vedaranayam; Secretary, Kasturba National Memorial Fund; President of the Tamil Nadu, Hindi Prachar Sabha; Vice-President, Tamil Nadu Basic Education Committee; Member of
the Provincial Firka Development Committee, Provincial Harijan Welfare Committee and Prohibition Enquiry Committee; Secretary, Vedananyam Charka Sangham; President of the A. I. V. I. A., which is working for the promotion of cottage industries; was M.L.A. in 1937; Elected to the Madras Legislative Assembly from Mannarbad; General-Rural Constituency; Address: Vadakku Veedi, Vedananyam, Tanjore District.

Shri, Veeraraghaviah Nukala, M.L.A.; elected to the Madras Legislative Assembly from Vijayawada General Rural Constituency; Address: Kannumolu P.O., Krishna District.

Shri, Veeranna Padal Karkipathi, M.L.A.; Born in 1908 in Peddavalasa, Cudal Taluk; Agency Vizag District; had his early education in his own village school; joined the Congress in 1937; did considerable Congress Propaganda work; established a hostel for students in Narasapatnam; greatly interested in improving the Agency tracts; elected unopposed to the Madras Legislative Assembly from Backward areas and tribes Constituency Address: Pedavalasa Chintapalli, P. O. via Narasapatnam, Vizag District.

Shri. P. M. Velayudhapani, M.L.A.; born on 6th May, 1896; son of late Sattavathanam Sreela Sree Punjolai Muthuveera Navalar, the eminent Tamil Poet of S. India and the Editor of the Tamil Monthly Magazine "Bhooloja Viyasan", Madras; is a versatile Tamil Scholar; author of several books in Tamil; was awarded the title of "Sattavathanam" in his 17th year; Member of the Council
of the Corporation of Madras for 12 years; Member, Constituent Assembly, New Delhi; is associated with several institutions working for the uplift of the Harijan community; was responsible for running and opening of Harijan schools, hostels, choultries etc.; Honorary Presidency Magistrate, Madras; Honorary Jail Visitor N. Arcot District; Member, District Food Committee, Prohibition Committee, Harijan Welfare Committee, Advisory Committee of the Government General Hospital and various other Committees; elected to the Madras Legislative Assembly from Ranipet General Rural (Scheduled Castes) Constituency; Address: 32, Sadayappa Maistry Street, G. T., Madras.

Shri. G. Venkanna, M.L.A.; Born in 1902; son of Shri. Naagayya, a Harijan Landlord of Mallavaram Village, Narasapur Taluk, West Godavari District; gave up studies in the High School, joined the Congress, participated in the N.C. movement and individual Satyagraha and was imprisoned; President, West Godavary District Adi-Andhra Sangh for several years; took part in the Anti-Simon Commission agitation along with other distinguished leaders; Member, District Educational Council for a long time; President, W. Godavary District Board 1942, and the Andhra Provincial Adi-Andhra Sangham; Member, Executive Committee, Harijan Sevak Sangh; Member, Provincial Textile Cloth Advisory Board for some time; founder of Harijan Boys' Hostel (1932) and Kasturiba Gandhi Harijan Girls' Hostel, Narasapur; Manager, Elementary Basic School.

Shri. P. S. Veluchamy Gownder, M.L.A.; Born in 1901; belongs to an Agricultural family in Gudalur; educated in the village school; in 1919, joined the Congress for participating the Salt Satyagraha movement and was imprisoned for a year; in 1940, was imprisoned for one year and again for three years in 1942; Secretary, Periyakulum Taluk Congress Committee in 1937 and Madura District Congress Committee 1938 to 1950; Member of the several Co-operative Societies and organisations; is whole time Congress worker and Propagandist in his place; Elected to Madras Legislative Assembly from Periyakulum-General Rural Constituency; Address: Mela Gudalur, Gudalur P.O., Periyakulum Taluk, Madura District.
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Narasapur; founder of several school for the Yandies, Arundhaties and scavengers; Elected to the Madras Legislative Assembly from Ellore-General-Rural (Scheduled castes) Constituency; Address: Narasapur, West Godavari District.

Public Works in Prakasam’s Ministry; Elected to the Madras Legislative Assembly from Ariyalur-General-Rural Constituency; Address: Advocate, Rajajinagar, Ariyalur, Tiruchirapalli District.

Shri. B. Venkatachalam Pillai, M.L.A.; for taking part in the individual Satyagraha Movement in 1940 suffered imprisonment for six months; President, Taluk Congress Committee, Udayarapalayam Taluk, 1936–46; President Tiruchirapalli District Congress Committee, 1940–46; Honorary organiser of village Panchayats, 1933; Member, District Board, 1935–46 and its President, 1941–46; served in various capacities in the Tiruchirapalli Co-operative Central Bank Ltd.; Co-operative Central Stores Ltd., Ariyalur Co-operative Loan and Sale Society Ltd. and Ariyalur Co-operative Union; Member, Senate, Madras University and Tiruchirapalli District Education Council; Being a Zamindari Ryyot himself started an Association in Udayarapalayam; worked on the Estate Land Act Enquiry Committee in 1937; Parliamentary Secretary, to the Minister for

Shri. Pydah Venkatanarayana M.L.A.; comes of a wealthy Vysia family reputed for its philanthropy, munificence and social reforms; has widely travelled in India and Europe; joined the Congress in 1931 and was the victim of a severe lathi charge at Peddapuram; A standing host for all National Leaders that visit Cocanada; Though a Zamindar, is opposed to payment of compensation to Zamindars; was Chairman, Municipal Council, Cocanada President, Cocanada Town Congress Committee, District Harijan Seva Sangh, Hindi Premi Mandal, Town Cartmen’s Union and Cocanada Co-operative Central Bank Ltd.; District Commissioner and Member Provincial Executive Committee of the Hindustan Scout Association; Member Andhra Chamber of Commerce; Chairman, Local Advisory Board, the Andhra Bank Ltd., Cocanada; Trustee of charitable Religious institutions; President, All-India
Youths' Conference in 1931 and Andhra Provincial Economic Conference in 1934; is connected with varied activities of social welfare and uplift; elected to the Madras Legislative Assembly from Kakinada Town General Urban Constituency; Address: Kakinada.

Shri. B. Venkatanarayana Reddi, M.L.A.; Elected to the Madras Legislative Assembly from Gudur-General-Rural Constituency; Address: Kotapolur P.O., Sulurpet, Nellore District.

Shri. B. Venkataratnam, M.L.A.; joined the Congress in 1921; was dismissed from the post of Village Headman for taking part in the N.C. movement in 1921; Member, Ramachandrapuram Taluk Board, 1922 and its President till 1934; has suffered imprisonment twice; Member, District Board, East Godavari 1921-1941; M.L.A. twice 1923-1930; resigned on a call from Congress; Member, Ramachandrapuram Co-operative Central Bank, 1919 and its President from 1929; Member, Provincial Congress Committee; Director, Provincial Co-operative Bank Ltd., Madras; President, Provincial Co-operative Union Ltd., Madras; President, District Congress Committee; acted as Minister for Forests in Prakasam's Ministry; Elected to the Madras Legislative Assembly from Rajahmundry General-Rural Constituency; Address-President, Co-operative Central Bank Ltd., Ramachandrapuram Taluk, E. Godavari District.

Shri. Venkata Reddi, Gopavaram, M.L.A.; Born on 26th August, 1903 at Maddur, Nandyal Taluk, Kurnool District; studied in Ceded Districts College, Ananthapur and Bishop Heber College, Trichinopoly; took the Arts degree in 1930; enrolled as Advocate of the Madras High Court in 1933.
Shri. R. Venkata Reddi, M.L.A.; Born on 10th February 1899; educated in Punanur, Vellore and Rajahmundry; Graduated in 1921; served as a teacher for one year; took the B.L. degree in 1924 and became a practicing Lawyer in Chittoor; Joint and General Secretary, District Congress Committee 1930—1937; Member, A.P.C.C.; Member, Chittoor District Board, 1931—1934; Secretary, Chittoor Bar Association in 1937; Public Prosecutor and Government Pleader in 1938; Resigned and took part in Satyagraha movement; was convicted and imprisoned; was also a detenue for two years; is a staunch Congressman from his college days; was Secretary of the Legislature Congress Party and Parliamentary Secretary to the Minister in charge of Endowment and Prohibition in Prakasam’s Ministry till March 1947; President, District Congress Committee in 1948; Elected to the Madras Legislative Assembly from Chittoor General—Rural Constituency; Address: Advocate, Nandyal, Kurnool District.

Shri. A. P. Venkatarama Iyer, M.L.A.; Born on 9th September 1888, in Kothangudy village, Papanasam Taluk; studied in the Kalyanasundaram High School, Tanjore; even from his school days, evinced great interest in National movements; participated in Satyagraha movements; went to prison thrice; attended the Congress Session at Amritsar, Nagpur, Gaya and Madras; Member, Taluk, Town, District and Provincial Congress Committees.
for several years; organised the tour programme of Babu Rajendra Prasad in Tanjore District; was M.L.A. in 1937; elected to the Madras Legislative Assembly from Tanjore-cum-Kumbakonam Town General Urban Constituency; Address: 24, Pachaiappala Mudali Street, Kumbakonam.

Shri. Nivarthi Venkatasubbiah, M.L.A.; Born in pathikonda in 1910; studied in the Ceded Districts College at Anantapur; Graduate, Madras University; Resigned his job in the Revenue Department in 1930; was sub-editor Swarajya till 1934; After the paper was closed down, he settled down in Owa village, looking after the interests of ryots; offered individual Satyagraha in 1940 and underwent R. I. for 8 months; went underground and carried on the August 1942 movement; Police announced a reward for his arrest; went to Sevaagram Ashram and on Gandhi's advice surrendered to the Police there; Gandhi blessed him by applying "Thilakam" to his forehead and characterised him as a "Happy Warrior"; Member, Andhra Provincial Congress Committee, 1937—46, Provincial Congress Executive 1938—1940, A. I. C. C. 1938—1946, District Board, 1938—1942, Rayalseema Famine Relief Committee, Provincial Harijan Sevak Sangh etc.; General Secretary, D. C. C.
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1942—1946; Member, Senates of Madras and Andhra Universities; A good journalist and author of several reports on agrarian conditions and similar questions relating to Rayalseema; Has brought relief to rural areas; many Irrigation works have been constructed in the district at his instance; was elected to the Madras Legislative Assembly from Kurnool - General Rural Constituency; Address: Nandyal, Kurnool District.

Shri. Pendekanti Venkata-subbiah, M.L.A.; Born in July 1921 in Sanjamala, Banganapalle State; studied up to B.A. in Theosophical College, Madanapalle, 1938—42, took a leading part in organising student movements; was Joint Secretary of Andhra Provincial Students Federation; organised Congress movement in Banganapalle State, actively participated in all freedom fights; Started a big High School; President of Panchayat Board; Organised two Ryots Conferences; worked for the merger of Banganapalle State with the Indian Union; nominated to Madras Legislative Assembly to represent the merger States of Banganapalle, Sandur and Puducottah; Address: Sanjamala, Banganapalle Taluk.

Shri. Tenneti Viswanatham, M.L.A.; Born in 1895; Elected to the Madras Legislative Assembly from Vishakapatnam Town-General Urban Constituency; Address: Vishakapatnam.

Zamindar of Mirzapuram Sri Meka Venkataramiah Appa Rao Bahadur, M.L.A.; Elected to the Madras Legislative Assembly from Northern Landholders Constituency; Address: Nuzvid, Krishna District.
Photographs and Biographical Sketches

of

Members of the Legislative Council.
Mr. Abdul Latif Farookhi, M.L.C.; Born on 15th March 1893 is an under-graduate of the Madras University and a scholar in Arabic, Persian and Hindustani; Threw himself heart and soul in the freedom movement started by Mahatma Gandhi in 1920; underwent imprisonment and the political pension he was receiving as a descendent of the Nawabs was discontinued for about a decade; In 1922 he started a Hindustani Daily called “Azad Hind”, which was forcibly discontinued when security was demanded by then Government; In 1926 he was elected to Central Legislative Assembly representing the Swaraj Party; Member, Senate, Madras University from 1942 to 45; is Leader of opposition in the Upper House; Elected to the Madras Legislative Council from Madras North Central Muhammadan Constituency; Address: “Ikaram Munzil", Rutland Gate Colony, Cathedral P. O., Madras.

Mr. S. B. Adityan, M.L.C.; Born on 27th September, 1905; took his M.A. Degree from St. Josephs College, Trichirapalli; studied in England, took Bar-at-Law Degree from Middle Temple, London; took part in the Simon Commission Boycott Aasion in Madras; served as the Provincial Secretary of the Indian National Army Relief and Rehabilitation Committee set up by the Congress, and also served as Chairman, French India Freedom Aid Committee; was the Editor of the “Thanthi” Group of Newspapers, sponsored a Bill for the Abolition of Animal Sacrifices in Temples; elected Chief-Whip of the Congress Party in the Legislative Council.

Was chosen in 1946 Elections as Congress Candidate to contest the Tiruchengodu Constituency of the Legislative Assembly, but he withdrew, and was later nominated as Member of the Legislative Council; Address: No. 17, Fourth Main Road, Gandhinagar, Adyar, Madras.
Mr. K. T. M. Ahmed Ibrahim, B.A., B.L., M.L.C.; Born on 15th June, 1897 at Petai, Tirunelveli District; son of late Moulavi Miakhir Rowther, a great scholar in Arabic, Urdu, Tamil and Sanskrit; educated in C. M. College and Hindu College, Tirunelveli, Madras Christian College, Law College, Madras and Trivandrum; passed B.A. degree examination in 1919 and the B.L. degree examination in 1921; entered active politics while still a student; Associated with his brother Mr. M. Mohamed Ismail Sahib, M.L.A., took an active part in the first N.C. movement and was responsible for the passing of the Non-co-operation resolution for the first time in the country at the 26th Provincial Political Conference held in Tirunelveli in 1920; even abstained from taking the B.L. degree and refused to stand for election to the Council; joint Editor of the ‘Saiful Islam’ a Tamil daily, 1924-26; started the Muslim Tamil Daily managing Editor of the ‘Muslim’; Managing Director, Muslim Publishing House, Ltd.; Secretary, Madras Presidency Muslim League since 1928; and also of its Parliamentary Board; Member, Working Committee of the Indian Union Muslim League; Member, Madras Text Book Committee for three terms; Member, Senate and Academic Council, Annamalai University for six years; Member, the Constituent Assembly; Member, the Advisory Committee of the All-India Radio Station, Tiruchirappalli; has been rendering public service through organisations like the Muslim Educational Association of S. India, the Muslim Orphanage etc.; Elected to the Madras Legislative Council from Madras South Muhammadan Constituency; Address: 37, Pudupet Garden Street, Royapettah, Madras.

Shri. B. Bhima Rao, M.L.C.; Born on 26th February, 1885 at Penukonda in Anantapur District; had a Brilliant scholastic career in Central College, Bangalore; took double first class in B.A. of the Madras University in 1904; graduated in Law in January 1908; active Congress man since 1914; has collected large sums for Tilak Swaraj Fund, 1921 and Belgaum Congress Session, 1924; Chairman, Reception Committee, Karnataka Provincial Conference held at Bellary, 1926; and of the Bellary Swadeshi Exhibition, 1933; Vice-Chairman, Reception Committee.
Belgaum Congress, 1924; was keenly interested in Cooperative Movement from 1910–20; Member, Senate Madras University; Elected to the Madras Legislative Council from Bellary General Constituency; Address: Advocate, Goldsmith Street, Bellary.

**Mrs. Mary Noji Clubwala, M.L.C.:** Born in 1908 in Willington, Nilgiris; daughter of the late Mr. R. T. Patel, widow of late Mr. Noji Ohiroj Clubwala, Landholder; educated in Nazareth Convent, Ootacamund; took to social work early in 1936; is connected with about 85 organisations, very much interested in Jail reform, certified schools, juvenile court, rescue homes and hospital services; Hony. Secretary, Guild of Service for past 12 years; Provincial Commissioner, Madras Girl Guides; Member, All-India Girl Guide Council; Member Central Tuberculosis Association; Joint Hony. Secretary, the Indian Conference of Social Work and Hony. Secretary of the Madras Branch; Hony. Secretary, Madras Children’s Aid Society; Madras Vigilance Association, Tuberculosis Association; Hony. Secretary and Founder of the Indian Hospitality Committee (Armed Forces Welfare); Represented and attended recently as a delegate from India, the International Red Cross Conference in Sweden, the International Youth Conference and the International Conference on mental Hygiene; leader of the Indian delegation of the International Youth Conference; was nominated by Government to various committees connected with Social Welfare, International good-will and Communal harmony; nominated to the Madras Legislative Council; Address: “Philroy”, Nungambakkam High Road, Cathedral Post, Madras.

**Shri. Adusumilli Gopalkrishnayya, M.L.C.:** Born in October 1885; educated privately; joined the Gudivada Union in 1916, was its President for two years; was member, Gudivada Taluk Board and Krishna District Board till 1917; was elected to the Madras Legislative Council as a Justice Party candidate in 1935; threw open his family temple for free entry by Harijans; always interested in Harijan uplift and improvement of agriculture and
industry; is a nominated member of the Presidency Food Committee; founded the A G T. Institute and constructed a number of houses in Vuyur; owner of Rice Mills in Gudivada and Bezvada; started a co-operative sugar factory at Vuyur in 1934 which later developed into a limited concern; has worked strenuously for collecting Rs. 1,06,000 for Kasturiba’s fund; has travelled widely throughout India, Japan and other foreign countries; elected to the Madras Legislative Council from Krishna General Constituency; Address: Englishpalem, Musulipatam, Krishna Dist.

Shri. A. Govindacharyaulu, F.R.E.S. (London) M.L.C. entered public work from 1917; became an active Congress worker from 1921; underwent imprisonment in 1921, 1930, 32 and 40 for participating in the Congress agitation; Author of “Mahatma Gandhi” (1921); “Indian Economics—two volumes (1934), “Govinda Ramayana” poetry (1942), “Indian Polity” (1949); Editor and Proprietor, “Satyagrahi” which was forced to cease publication, as the Press was confiscated by Government in 1932; Member, A.I.C.C. for over two decades; President, W. Godavari District Congress Committee, 1925; Chairman, Reception Committee, Andhra Provincial Congress Conference in 1926; Secretary, Simon Boycott Committee, A.P.C.C.; Secretary, Prohibition League of India, Andhra Branch; Member, W. Godavari District Board, District Educational Council, Senate, Andhra University; elected to Madras Legislative Council from W. Godavari General Constituency; Address: Ramachandra-pet, Eluru.

Dr. S. Gurubatham, M.L.C.; Born in 1893; After 2½ years of Military Service, worked in the Swedish Mission Eye Hospital, Tirupattur (Ramnad Dist.), 1919-28; took active part in the earlier political struggle; was President Khadi Board in Tirupattur Taluk; Member, Congress since 1920; established the Moses Gnanabaram Eye Hospital at Coimbatore, 1928-41; developed a rural centre at Shantipuram, Chittoor District, 1941; worked in the Medical College, Vellore; Member, Medical Board of the Kasturba Gandhi Memorial Fund; had contact with all the constructive and rural development work in the Tamil
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Nad carried on by Gandhi Sevaks; Nominated to M.L.C.; was Minister for Prohibition and Housing; Address: Eye Hospital, Christian Medical College, Vellore.

Mr. V. Hamid Sultan Maricair, M.L.C.; Born in 1895; after education, entered into business; Passenger broker for the British India Steam Navigation Co. Ltd., Dubash and Stevedore contractor for Messrs. Madura Co. Ltd., Nagapattinam from 1930; Proprietor of canteen on Board the Rajula, Straits Line Steamer; Government Town Kazi for Nagapattinam Town in 1922; Member, Taluk Board and its President for two terms; Member, S. I. Ry. Advisory Committee, thrice; Member, Port Conservancy Board, Nagapattinam since 1926; Member of the Nagarore Durga Budget Committee from 1927; and its President for about ten years; Member, Madras Legislative Council from 1920; Elected to the Madras Legislative Council from Madras South Central Muhammadan Constituency; Address: Merchant and Commission Agent, Nagapattinam.

Mrs. Mona Hensman, M.L.C.; Born at Berhampore, Ganjam District in a Bengali family, daughter of Lt.-Col. R. K. Mitter, Medical Officer (Retired), Wife of Dr. H. S. Hensman, Superintendent, Govt. Mental Hospital, Madras (Retired); educated in Bedford High School, Bedford England, Westfield College, Hamstead, London, 1913—24; Returned to India in 1924 with B.A. (Hons.) English and History Subsidiary (London); was Professor at Kinnad College, Lahore, 1925; Professor of English in the Women's Christian College, Madras, 1925—26; Hony. Presidency Magistrate since 1930; Member of the Senate since 1933; Member of the Syndicate 1936; was awarded Silver Jubilee Medal and M.B.E. Vice-President of the Y.M.C.A. in Geneva; Member of several philanthropic institution in the City interested in social service and education; Travelled Burma, U.K. Canada, United States, Switzerland, Italy and France in 1938; Shanghai, Hounan, Nanking, Kunming, China in 1947; 1st Women President, of the Juvenile Court; Nominated to M.L.C.; Address: “Lismoyle”, No. 63, Harrington Road, Chetput, Madras.
WHO'S WHO

Shri. H. M. Jagannatham, M.L.C.; Born on 25th October, 1894; son of H. Manuswami; M.L.C. from 1929; Secretary and Chief Whip "United Democrats", Member, Senate, Madras University; Hon. Presidency Magistrate; Special Jail Visitor, Penitentiary, Madras; Director Madras City Co-operative House Mortgage Bank; President, Madras Flour Mill Owners' Association, All-India Arundhateya community; Vice-President, Madras Provincial Depressed Classes Federation; Executive Member of the All-India Depressed Classes Congress; Member, Madras Corporation Council 1929–38; Member, Depressed Classes Mission Society, Madras; Secretary, Madras Arundhateya Co-operative Society; Central Committee Member, the Discharged Prisoners' Aid Society 1930–31; Committee Member, Jagannatha Bhakta Sabha; Executive Member of the Madras City Rice Merchants Association; Member, District Propaganda Committee, Government Temperance Propaganda Board; gave evidence before Royal Commission as the first member of the Arundhateya community; gave evidence before the Simon Commission, Lothian (franchise) Committee, Holmond Committee, on behalf of the Depressed classes in the Presidency; Member of the Madras Government Advisory Committee on Industries; took a prominent part in the deliberations of the Bombay Emergency Conference in 1952 and was one of the signatories to the Poon Pact on behalf of the Depressed classes of Madras Province; Nominated M. L. C.; Address: No. 16, Veeraraghavan Street, Perambur Barracks, Madras.

Shri. S. Jayaram Reddi, M.L.C.; Born on 13th September, 1906 at Chatra Reddiapatti Village, Ramnad District; Graduated from Madras Christian College in 1929; was Member, Ramnad District Board for a number of years and its President for sometime; Has gone to jail in Individual Satyagraha; Elected to the Madras Legislative Council from Ramnad General Constituency; Address: Cotton Merchant, Kandapuram Street, Virudunagar.

Dr. V. K. John, M.L.C.; academic distinctions B.A., B.L., (Madras), Barrister-at-law with first class Honours and Doctor of
Laws of the University of London; Legal Adviser to the Corporation of Madras and many European and Indian Firms; Leader of the "United Democrats" who function as the Opposition in the Legislative Council; elected to the Madras Legislative Council from Indian Christian Constituency; Address: "Doddar", No. 7, Nungambakkam-High Road, Cathedral Post, Madras.

Malladi Satyalenaga Naicker's charities and Malladi Subramanya Naicker's Educational Trust, Kakinada; interested in weaving, Art, Cinema and Music; nominated as M.L.C. in 1946; Address: 136, Coral Merchant Street, Madras.

Shri. Kumaraswami Mudaliar Medai Dalavoi, M.L.C.; Born on 14th April, 1897; educated in the Christian College, Madras; President, Taluk Board, Tenkasi, 32-34, District Board, Tinnevelly 1936–38, Tinnevelly Co-operative Timber works; Tinnevelly District Co-operative Central Bank Ltd., from 1936, Circle temple committee, Tinnevelly, 34 to 38, Provincial Welfare Association, District Committee, Tinnevelly from 1948; Vice-President, Land Mortgage Bank Ltd. from 1944; was Secretary and Correspondent, the Hindu College and now of Srimanthiramurthi High School, Tinnevelly; Secretary, Discharged Prisoners Aid Society and Borstal Association; Member, Municipal Council, Tinnevelly; Director, the South India Bank Ltd. Murugan Textiles Ltd., The Co-operative Motor Transport for Ex-Servicemen Ltd. The Madras Provincial Co-operative Bank Tinnevelly; Executive Committee Member, Madras Provincial Co-operative Bank, Co-operative Fire and General Insurance Society Ltd. Madras; New India Ice and Cold Storage Palamcottah; Elected to the Madras Legislative Council from Tinnevelly General Constituency; Address: Dalavoi Hall, Tinnevelly Town.

Shri. D. Krishnamurthi, M.L.C.; Born on 19th May, 1890, Educated at Maharaja’s College, Kakinada, Christian College, Madras and Law College, Madras; set up practice as Pleader at Kakinada in 1917–23; was Public Prosecutor East Godavari for one term; Chairman, Kakinada municipality, 1926–31; was M.L.C. in 1930; was Member, Senate, Andhra University for a term; President of the All-India Padhamasali Conference held at Hyderabad in 1929; appointed Commissioner, Hindu Religious Endowment Board, 1933–38; nominated Member of the Legislative Council, 1933–37; was made a Rao Bahadur which title he renounced in 1947; Trustee of
Diwan Bahadur Sir A. Lakshmanaswami Mudaliar, B.A., M.D., LL.D., D.Sc., D.C.L. (Oxon.) F.R.C.O.G., F.A.C.S., M.L.C.; Born on 14th October 1887; son of Shri A. Kuppuswami Mudaliar; educated, Christian College and Medical College, Madras; Degrees taken; B.A., 1914, M.D., 1922, F.R.C.O.G., 1930, F.A.C.S., 1949, LL.D., (Ceylon) 1942, D.C.L., (Oxford), 1948, D.Sc., (Andhra) 1943, (Patna 1945, Lucknow, 1949; Professor of Obstetrics and Gynaecology, Medical College, Madras, 1934—42. Superintendent, Government Hospital for Women and Children, Egmore, Madras; Principal, Madras Medical College, 1939—42. Member of the Syndicate, University of Madras since August 1942; acted as Vice-Chancellor in 1936 and 1940; attended the quinquennial Universities’ Conferences held in 1929, 1934, 1939 and 1943 as representative of the Madras University and was the President of the Conference in 1948; Chairman, Inter-University Board, 1948—49 and of its Standing Committee from 1948; Member, All-India Medical Council since its inception; Member, Bhopore Committee on medical relief and education; Chairman, All-India Medical Institute Committee and Medical Upgrading Committee; Central Advisory Board of Education; Member, Governing Body of the Council of Scientific and Industrial Research; Member, All-India Council of Technical Education; President Provincial Educational Conference at Ambasamudram; Chairman of the Reception Committee of the All-India Educational Conference held at Madras in December 1945; President, All-India Educational Conference held at Trivandrum in 1946; Attended the quinquennial Conference of Universities of the Commonwealth at Bristol and Oxford, 1948; Member and Deputy Leader of the Indian Delegation to World Health Organisation Conference in 1948; Attended the Executive Board of the World Health Organisation held at Geneva in 1949 as Indian Delegate Chief Commissioner, Madras Provincial Boy Scouts Association; Chairman, Red Cross Society, Madras Provincial Branch; has contributed several articles to leading Medical Journals; Author of publications Ante-Natal, Natal, and Neo-Natal Mortality of infants, clinical obstetrics and midwifery case book for midwives; Nominated to M.L.C.; Address: Vice-Chancellor, Madras University, ‘Kensington’, Poonamallee High Road, Kilpauk, Madras. Clubs: Cosmopolitan, Madras, Kodaikanal Boat Club.
Shri. D. Manjayya Heggade, M.L.C.; studied up to Intermediate in St. Aloysius College, Mangalore; is 59 years old; owner of a big charitable institution called Sri. Dharmastala in S. Kanara Dt. which constitutes Sri Manjunatha temple, Sri Chandranatha temple and Hegde's Bhidu; is responsible for effecting many changes and improvements in the place, such as introduction of electricity, good water-supply, medical aid and constitution of a Purasabha to look after civic amenities in the village; During festival time every year, a kind of a religious Conference is held which is attended by eminent Pandits, Professors, Mouvis etc., and at which, an attempt is made to bring about unity among the various religions and philosophies; He is President of various Trusts and is conducting the Gurukula and some schools; He was M.L.C.; in 1927, again in 1937; elected to the Madras Legislative Council from S. Kanara General Constituency; Address: Dharmastala, Puttur Taluk, S. Kanara Dist.

Sri. K. Manathunainatham Desigar, M.L.C.; Elected to the Madras Legislative Council from Tanjore General Constituency; Address: Valivalam P.O., Tanjore District.
Mr. K. Muhammad Rahmatullah, M.L.C.; Born on 6th June 1902; belongs to a most respectable family in Ceded Districts; is a Landholder; Ex-President, District Educational Council and Secondary Educational Board for about 12 years; Chairman, Municipal Council for about 6 years; Member of the Senate, Andhra University and Madras University; was M.L.A.; in 1937; Member, Central Legislative Assembly 1945; Elected to Madras Legislative Council in 1947; joined Congress in 1949; Address: Landholder, Ananthapur.

Shri. V. VR. N. AR. Nagappa Chettiar, M.L.C.; Born on 26th December 1913; son of Shri V. VR. N. Arunachalam Chettiar; His family known as “V. VR” in Kanadukathan, Ramnad District renovated the Tirupparaiturai Temple at a cost of several lakhs and recently have donated a substantial amount to Sri. Ramakrishna Thapovanam at the same place who are maintaining a High School with hostel for both boys and girls; Member of the Reception Committee, 47th Tamil Nadu Conference held at Karaikudi; Attended the Lucknow Congress; toured the whole of India by car; Member, Ramnad District Board, 1936; President Tirupparaiturai Taluk Congress Committee and Karaikudi District Congress Committee; Member, Tamil Nadu Congress Working Committee, Local Panchayat etc. Elected from Ramnad General Constituency; Address: Kanadukathan, Ramnad District.

Shri. M. Narayana Menon, M.L.C.; Born in 1885 at Elapally, Palghat Taluk; After taking his Law degree at Madras he joined the Bar at Palghat in 1912; was Secretary, Palghat Congress Committee, (1915–17) and its President till 1936; was Member, K. P. C. C. and A.L.C.C.; was President.
Shri. Mothey Narayana Rao, M.L.C.; Elected to the Madras Legislative Council from West Godavari General Constituency; Address: Pedaveqi, Eluru Taluk.

Shri. K. Natarajan, B.A., B.L., M.L.C.; Senior Legal Practitioner of 47 years standing in Tanjore; is an old Congressman; In 1941, offered individual Satyagraha and was convicted for six months; Chairman, Tanjore Municipality for two terms; M.L.C., since 1939; elected from Tanjore General Constituency; Address: Ayyavayyar's lane, West Main Street, Tanjore.

S h r i. B. Narayanaswami Naidu, M.L.C.; Born in 1890; Educated at the Christian College, and Law College, Madras; was Public Prosecutor for nine years in the Krishna District; is keenly interested in problems of education and local bodies; Elected to the Madras Legislative Council from Krishna General Constituency; Address: Advocate, Masulipatam.
Shri. C. Perumalswami Reddi, M.L.C.; Hon’ble Minister for Industries, Born on 20th August 1890 at Thirumaligiri, Hyderabad State; had his early education in Nandyal, Adoni and in the Pachaiyappa’s College, Madras; 1925 joined in the Congress; Member, Reception Committee of the Madras Congress in 1927; Member, All-India Congress Committee; Member, Constituent Assembly; suffered imprisonment in 1941, was a detainee for two and a half years from 1942; Member, Taluk Board, Polur for over 10 years and its President for five years; Vice-President, Tiruvannamalai District Board and later of the amalgamated N. Arcot District Board; Director, Provincial Co-operative Bank; President, Local Co-operative Union in his place; is a M.L.C., from 1936; elected from N. Arcot General Constituency; Address: Chithathurai Village, Devikapuram Post, Polur Taluk.

Shri. A. R. L. Pathy, M.L.C.; after leaving the College in 1917, served as Lieutenant in Iraq during the war, 1914—18; after transfer to civil administration, was Passport Officer, Government of Iraq, Deputy Commissioner of Police, C.I.D.; Political Officer, under His Excellency Sir Arnold Talbot Wilson; High Commissioner, 1920—22; Labour Adviser, Messrs Anglo-Persian Oil Co. Persia, Burma Oil Co. 1922—42, Labour Officer, Government of Madras 1942—44; Member, Post War Reconstruction (Labour) Committee, Madras; Chief Labour Officer of all WIMCO factories in Madras, Calcutta, Bombay, United Provinces, Assam, Ceylon and Burma; Joined Congress in 1945; Member, Regional Employment Advisory Committee; is a supporter and patron of several social Congressmen & associations; keenly interested in agriculture, problems of Labour and Industries; Nominated M.L.C., 1945; Address: 43, Nachiappa Chetty Street, Mylapore.
Shri. Thuraga Purushotham, M.L.C.; Born in 1903; educated in Rajamundry Training School, 1912–19; boycotted school and entered politics early in life; organised several centres for training young men in Congress work; was fined and sentenced to undergo rigorous imprisonment for taking part in the Satyagraha movement; was a detenue from 1942–45; was elected unopposed to the Madras Legislative Council from East Godavari General Constituency; Address: Palivela (via) Kothapeta, East Godavari District.

Dr. T. S. S. Rajan, M.L.C.; Hon’ble Minister for Public Health & Endowments; Born in 1880 at Négapatam; educated at St. Joseph’s College, Tiruchirappalli, Medical College and Royapuram Medical School; took L.M.P. Diploma in first class; served Government of Burma, 1905; gave up service and set up private practice in Rangoon, 1906; After two years went to London for Higher Medical studies; studied in the Middlesex Hospital, London; passed the M.R.C.S., L.R.C.P., in 1911, a prizeman in Surgery and Medicine and was placed in the Honours list in other subjects; Returned to India in 1911, re-started practice in Rangoon; In 1914 set up practice at Tiruchirappalli; has been serving the cause of the Congress since 1914; was either the Secretary or President of the District Congress Committee; attended almost every Congress Session; gave evidence before the Indian Public Services Commission in 1914; took part in the Home Rule Movement started by Dr. Besant and in the agitation against the Rowlatt Act, 1919; suspended his practice in 1920 and devoted his full time to Congress work in Tamil Nad; Secretary, Tamil Nad Congress Committee, for a number of years; General Secretary, Indian National Congress, 1922; suffered imprisonment in 1922 for preaching and organising prohibition work and again for 18 months for active participation in the Salt Satyagraha Movement in the Vedaraniam camp; has built a new private hospital at Tiruchirappalli with all modern equipments; author of a number of books in Tamil on medicine, biography, public health and other kindred subjects; M.L.A. since 1934; gave up his lucrative practice and became a Minister in charge of Public Health and Religious Endowments in Shri Rajaopalachari’s Cabinet; elected to Madras Legislative Council from Tiruchirappalli, General Constituency; Address: Tiruveniimalai, M ana m ed u P. O., Tiruchirappalli District.
Shri. N. Ramabhadraraju, M.L.C.; Born in 1916; third son of late Nadimpalli Subbaraju M.L.C.; Member, Andhra Pradesh Congress Committee, Member, District Congress Executive Committee; participated in the Satyaagraha movement in 1941; was detainee from 1942-45; Dy. President, Konaseema Central Bank Ltd., Elected unopposed to the Madras Legislative Council from East Godavari, General Constituency; Address: Kodurupadu, via Amalapuram, East Godavari District.

Shri. R. Ramakrishna Naidu, M.L.C.; Born in July, 1904 at Periyanaiickanpalayam near Coimbatore; educated in Coimbatore and Tiruchirappalli; discontinued studies in 1926 and joined the Congress; even during College days, has worked for Harijan uplift and Prohibition; Member, Taluk Board, 1935, Coimbatore District Board and its Vice-President, 1939; President, Local Co-operative Credit Society and Local Co-operative Union; Director, District Co-operative Central Bank and its Vice-President for more than ten years; President Co-operative Stores in the District of Coimbatore since 1942; Elected unopposed from Coimbatore-cum-Nilgiri General Constituency; Address: Periyanaiickanpalayam, Coimbatore.

Shri. R. B. Ramakrishna Raju, M.L.C.; born on 10th February 1891 at Karvetnagar, seat of an ancient zamindari; matriculated from Devasthanam Hindu High School, Tirupati, in 1906; graduated from the Christian College and took his B.L. degree in 1916; set up practice as High Court vakil at Chittoor in 1917; was twice President, Taluk Board, Karvetnagar; was Vice-President, District Board in 1929; President, District Educational Council from
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1926-35; is associated with several local bodies and Committees; was M.L.A. in 1937 representing Puttur and Tiruttani Taluks; elected to the Madras Legislative Council from Chittoor General Constituency unopposed in 1946; unanimously elected President, Madras Legislative Council on 25th May 1946 in which post he continues and is called Chairman, under the Indian Constitution. Address: 3, Srimannagar, South Street, Alwarpet, Madras.

Shri. S. A. S. Rm. Ramanathan Chettiar, M.L.C.; Born on 4th December, 1891; educated privately and trained in the business of banking by experts of his community; has travelled widely from his early age of ten in Federated Malay States, Burma and in connection with business; He started a Bank at Tanjore; Has been a first class Honorary Magistrate; Member, Tanjore Taluk Board and District Board; Councillor Tanjore Municipality for 20 years and its Chairman for ten years; Member of several Devasthanam and temple committees; Director, Merchants' Bank Tanjore; Patron of the Merchants' Association; President and Patron of the Sudarsana Sabha for which he has endowed Rs. 8,000 for the construction of "Ramanathan Chettiar Hall" has donated liberally for the Nurses' Home, for maintaining a Veda Shastras College, for constructing or renovating temples in Ramnad District, for Ramakrishna Home, Madras, Leprosy Fund etc.; Has been M.L.C. since 1937; He relinquished his title of "Rao Bahadur" in 1937; Elected to the Madras Legislative Council from Tanjore General Constituency; Address: "Ramanad House", Mettupalayam Coil Street, Tanjore.

Dr. U. Rama Rau, M.L.C.; Born on 17th September, 1874; educated in Madras Christian College and Madras Medical College; Medical Practitioner, Madras; was Councillor, Corporation of Madras; was President, Madras Legislative Council, Member, Council of State; in 1930, resigned Membership of the Council of State according to the Congress Mandate; was Vice-Chairman, Reception Committee of the Indian National Congress, Madras and Belgium; was Member, Madras Medical Council and later its Vice-President; was Honorary Presidency Magistrate; was Member of the Senate of the Madras
University; was President, Indian Medical Association; Editor "The Antiseptic" and "Health"; was District Superintendent, St. John Ambulance Association, Madras; Organiser, Madras Ambulance Corps; Director, United India Life Assurance Co. Ltd., and Karnataka Bank Ltd., Organised Congress Hospital during the Civil Disobedience movement in 1930; Publications—First Aid in accidents, First Aid in Child birth and Health books in English, Tamil and Telugu. Elected to the Madras Legislative Council from Madras City General Constituency; Address: "Howarden", Dr. Alagappa Chettiar Road, Vepery, Madras.

Shri. N. Ranga Reddi, M.L.C.; Born in 1896 in Chinnasettipalli Village, Cuddapah District; Educated in the National High School, Prodattur and Noble College, Masulipatam and Pachayappa's College; passed B.A. degree in 1916 and B.L. in 1918; was President, Cuddapah District Board from 1927—1930; was convicted for six months for participating in the Individual Satyagraha movement in 1940; has served on important Government Committees; elected to the Madras Legislative Council from Cuddapah General Constituency; Address: Advocate, Cuddapah.

Shri. O. P. Ramaswamy Reddiyar, M.L.C.; Born in 1895 in S. Arcot District; has been a prominent Congress worker since 1926; has gone to jail four times; President, Tamil Nadu Congress Committee in 1938; was Hon’ble Premier 1947—1948; elected to the Madras Legislative Council from South Arcot General Constituency; Address: Omandur P.O. via Tindivanam.

Mr. J. L. P. Roche Victoria, M.L.C.; Hon’ble Minister
for Food and Fisheries, Born on 24th September, 1894; son of Mr. M. B. Roche Victoria; educated in St. Joseph’s College, Tiruchirapalli, St. Aloysius College, Mangalore and Davar’s College of Commerce, Bombay; Managing Partner, F. X. Pereira & Sons, Tuticorin, 1925—44; Senior Partner, Pereira and Roche since 1944; Director, Enterprises (India) Ltd., Tinnevelly Tanneries Ltd., East India Steam Navigation Co. Ltd., Tuticorin Salt Refineries Ltd., and the Heavy Chemicals; Founder and Member of the Indian Chamber of Commerce, Tuticorin; Secretary, Tuticorin Trades Association; Member, Southern India Chamber of Commerce, Madras and All India Manufacturers Association, Bombay; President, Tinnevelly District Co-operative Central Stores Ltd., Tuticorin Co-operative Milk Supply Union Ltd., Tuticorin Co-operative Bank and Building Society Ltd., Mangala Suri Co-operative Stores, Egg Marketing Society etc.; Member, Advisory Committee, Constituent Assembly, New Delhi; M. L. A. 1937—46; Mayor of Tuticorin for 20 years; Member, Port Trust Tuticorin and its Vice-Chairman, 1945—48; Member, Governing Body of the Indian Mercantile Marine Training Ship “Dufferin”, Bombay; Vice-President, All-India Adult Education Association, Bombay; General Secretary and farmer President, South Indian Adult Education Association, Madras; Editor “Village India” and “Adult Education Newsletter”; Founder and Principal, Rural reconstruction and Demonstration Centre and Industrial Institute, Mangala Suri; Organiser and President, Indian Industries Exhibition, Tuticorin, 1936; Member, Senate, Madras University, 1941—47; Member, Rotary Club, Tinnevelly from 1944; was President, Hon. Secretary and Treasurer, Rotary Club, Tinnevelly; Governor, 94th Dist. R. I. 1948—49; Elected to Madras Legislative Council from the Indian Christian Constituency; Address: “Sukhastan”, Beach Road, Tuticorin.

Mr. A. S. T. F. Rodriguez, M. L. C.; is a respectable and philanthropic Roman Catholic in Tuticorin; is conducting a free school and a Maternity Hospital, in Kaliyavoor village; is very much interested in rural uplift; has devoted all his time for improving agriculture of the country by making good bone manure available easily throughout the Province; He is running bone mills in Kadumur, Karpadi and Waltair; He is a pioneer in the manufacture of glue equal to the quality of imported stuff, from bone products; Elected to the Madras Legislative Council from the Indian Christian Constituency; Address: No. 6, North Raja Street, Tuticorin.
Shri. S. K. Sadagopa Mudaliar, M.L.C.; Born on 24th November, 1884; son of late Sri. S. Krishnaswami Mudaliar, Zamindar of Salem and nephew of late Sri. S. Ramaswami Mudaliar, B.A., B.L., who was a prominent Member of the All-India Congress when it was first organised; a keen sportsman, was captain of the College Cricket team; visited Colombo as Manager of the M.U.C. cricket team; Secretary, Salem Gymkhana; Secretary, District Provincial Conference, 1923, the Tilak Swaraj Fund Committee for Salem District; took active part in the Home Rule Movement, Non-co-operation and Satyaagraha Movements; underwent rigorous imprisonment for six months; Member, Salem Municipal Council for nearly 22 years and its Vice-Chairman and Chairman for many years; Member, Salem Taluk and District Boards; Director, Salem Central and Urban Co-operative Banks for many years; President, Salem Urban Co-operative Bank; Honorary Visitor Salem Jail; Vice-President, Hindustan Boy Scouts Association; Member, Senate, Madras University; twice M.L.C.; elected M.L.C. from Salem General Constituency; Address: Car Street, Second Agra haram, Salem.

Shri. N. Sankar Reddi, M.L.C.; Born in 1899 in Kondapuram, Kurnool Taluk; studied in High School, Kurnool and up to B.A., in Pachaiyappa's College, Madras; gave up his studies in the B.A., class, underwent training for two months in the Swadeshi Vidyalaya, started by Sjt. C. Raja Gopalachariar, has been doing active Congress work, organising the production of Khaddar in Kurnool District; has undergone imprisonment twice, in 1940 and again in 1942; Member, Kurnool Taluk Board, 1926; President, District Educational Council 1928; President, Taluk Board, 1932; organised Parliamentary Election Committee in the District in 1935; President, Kurnool District Board, 1937 and District Congress Committee; was Parliamentary Secretary in Sri. T. Prakasham's Ministry; Elected from Kurnool General Constituency; Address: Nadumula, hamlet of Kondapuram, Polaka P. O., Kurnool.

Shri. P. R. K. Sarma, M.L.C.; Born on 15th April, 1903 in Bangalore; Graduated from the Pachaiyappa's College in 1926; completed Pleadership course in
1928; joined the labour movement as a full-time worker and has organised several labour unions in the City and outside; Member, Tamilnad Provincial Congress Committee and Madras Mahajana Sabha for many years; took an active part in the Satyagraha movement and picketing; has undergone imprisonment in 1932; gave evidence before the Royal Commission on Labour; Editor, "M. & S. M. Ry. Man" a Trade Union Monthly, "Labour Times" a Labour weekly and "Thozhilalar Murasu" a Tamil Labour weekly and "Jananayâgam", a Tamil Socialist Weekly; Nominated to the Madras Legislative Council; Address: No. 7-A, Bazlullah Road, Theyagarayanagar, Madras.

Mr. S. K. Shaik Rowther, M.L.C.; Born in Palghat; Before completing University education, took to business; Owner of several Rice Mills, Match factory, Saw-mill-Oil Mill and Weaving establishments; Managing Director, Palghat Electric Corporation Ltd., for five years; Member, Palghat Municipal Council for a number of years; was M.L.A.; in 1931 was Member, District Muslim League Working Committee, Madras Provincial League Working Committee and All-India Muslim League Council for some years; Founder of a free school called "Ayasahebi Memorial Madrasa School". Elected to Madras Legislative Council from Madras West Coast Muhammadan Constituency; Address: Proprietor, Manjakulum Oil Mills, Fort View, Yakkara, Palghat.

Dr. P. S. Srinivasan, M.L.C.; Born in 1893; after his medical studies was in Government service for two years; settled down as a private Medical practitioner, at Kancheepuram; has been actively participating in Congress activities for the last 25 years; Chairman, Municipal Council, Kancheepuram; Elected to Madras Legislative Council from Chingleput General Constituency; Address: Chairman, Municipal Council, Kancheepuram.

Shri. L. Subbarama Reddi, M.L.C.; Born on 18th May, 1892. From 1914, has been actively participating in all public movements and especially for the formation of a separate Andhra Province; President, Nellore District Congress Committee for two years since 1921; Secretary, District Khadi Association, 1924—27, Member Andhra Provincial Congress.
Committee for 25 years from 1921; its working Committee, All-India Congress Committee; Member, District Board; Secretary, District Harijan Sevak Sangh 1934—37; President, Harijan Hostel, Buchireddipalem; Secretary, High School Poor Boy's Fund, Buchireddipalem; was in Jail on three occasions for participating in the several Congress movements; Member, Senate, Andhra University, 1942—43; Member of many Select Committees; elected to the Madras Legislative Council from the Nellore General Constituency; Address: Buchireddipalem, Kovur Taluk, Nellore District.

Indian Oil Seeds Committee and Export Advisory Council; elected to the Madras Legislative Council from Guntur General Constituency; Address: Merchant and Mill owner, Guntur.

Shri. M. K. Sundararaman, M.L.C.; Born on 4th May, 1904 at Mathurai; took very active part in the national struggle for independence; convicted and sentenced to undergo R.I. for one year in 1930 and for a further period of two years and a fine of Rs. 500 in 1932 for participating in anti-drink campaign and picketing of foreign cloth shops; elected to Madras Legislative Council from Mathurai General Constituency unopposed; Address: 44, Manjakanakara Street, Mathurai.

Shri. R. Suryanarayana Rao, M.L.C.; Born on 3rd September, 1894 at Bellary; had his High School education at Hospet, Anantapur and Gooty; graduated from the Madras Christian College in 1916; served as a Teacher in the Municipal High School, Kurnool; joined the Servants of India Society in 1918, left it in 1944 but continued his interest in public work; Member, Post-war
reconstruction Committee and many other committees set up by Government; great protagonist of Rayalseema and its interests; has made a special study of Indians, Overseas, especially in Malaya, Burma and Ceylon; visited Japan and Manchuria in 1939 as Member of the Educational Mission; Nominated to the Madras Legislative Council in 1946; Address: 'Mascot Ville', 20, Edward Elliot's Road, Mylapore, Madras.

Dr. S. Tajudin, M.L.C.; Born in 1880 belongs to a noted Muslim family of South India; His forefather, Hazrath Syed Ashurf Sha Khadiri Saheb, a Muslim divine and doctor came from Persia and settled down in Tanjore a little over two centuries ago to whom the Maharaja Thulajji Raja Saheb granted a Jāhār consisting of three villages in Papanasam Taluk to be enjoyed by him and his descendants; educated up to Matriculation in Kalyanasundaram High School, Tanjore; studied in Chemisis College, went through a course of medical study; is a reputed private Medical Practitioner of a synthetic system of medicine combining Allopathic, Ayurvedic, Siddha and Unani; was awarded Khan Saheb and Khan Bahadur Titles which he returned after Independence; Member, Tanjore Municipality for over two decades and its Vice-President for a term; Member, District Board for some years; President, Taluk Board for a term; Member, Educational Council, Secondary Board of Education, Muslim Education Committee of Government, Madras Senate; University Examiner for a few years; Vice-President, Advisory Committee, Kalyanasundaram High School; Member, Selection Board, Government College, Kumbakonam; Election Board for three Medical Colleges for about 15 years; Medical Staff Selection Board; has been in the Legislative Council from 1923 except for one term; Parliamentary Secretary to the Chief Minister and Development Minister for eleven years; elected to the Madras Legislative Council from Madras, South Muhammadan Constituency; Address: 21/15, Ellismemen Koil Street, Tanjore.

Mr. K. Uppi Sahib, M.L.C.; Born in 1892; Educated at Brennen College, Tellichery and Muhammadan College, Madras; was Member of the Swaraj Party from 1923 to 30; was elected Member of the Legislative Council from 1923-30 and of the Central Assembly from 1930-34; was Member of the Congress and a delegate from Malabar to the Congress session in Kakinada in 1927-28; Vice-President, Madras Provincial Muslim League from 1922-35; Member, Malabar District Muslim League; Director, Muslim Literature Society Ltd., Tellichery; Director, Aysha Hosiyery Factory Ltd., Palaparamba; Elected to the Madras Legislative Council from Madras West Coast Muhammadan Constituency; Address: Palaparamba P. O., N. Malabar.
Shri. Colluru Veerabhadra Rao, M.L.C.; Born on 5th March 1906 at Gajapatinagar, Vizianagaram, D.C.; Secretary, Railway Passengers' Association, for many years; Member, Indian National Congress since 1931; Member, Municipal Council, 1938; Member, Andhra Provincial Congress Committee, for four years from 1937; was convicted and sentenced for participating in the 1942 movement; Secretary, Vishakhapatnam Town Congress Committee; has a keen interest in Indian National Trade Union Congress Movement; Elected to Madras Legislative Council from Vishakhapatnam General Constituency; Address: Chinnamvari Street, Vishakhapatnam.

Shri. B. Veeraswami, M.L.C.; obtained Diploma in Agriculture from the Madras University, 1915; was sentenced to undergo one year rigorous imprisonment and to a fine of Rs. 1,000 for taking part in the individual Satyagraha movement; Member, Taluk and District Boards for two terms; Vice-President, East Godavari District Board for one term; Vice-President, Co-operative
Central Bank for several years and also its President; was M.L.C. in 1939; was a Minister in Prakasam’s cabinet; elected to the Madras Legislative Council from East Godavari General Constituency; Address: Thotipaka, Razole Taluk.

Shri. N. Venkatachalamaji, M.L.C.; Born on 9th April 1895 at Vizianagaram; Vice-President, Vizianagaram Taluk Board for some time; Member, Municipal Council for twenty years; Congress worker, carrying on Khadi propaganda and organisin Swadeshi Exhibitions since 1921; Member, District Educational Council; Chief Secretary, Vishakapatnam District Merchants’ Chamber of Commerce, Senior Proprietor, Village Jinnam in the District; President, Prema Samajam 1943—1948; Managing Director of Several Rice Mills; M.L.C. since 1937; Elected to the Madras Legislative Council from Vishakapatnam General Constituency; Address: Merchant, Vizianagaram.

Shri. K. Venkataswami Naidu, M.L.C.; Born in July, 1896; Educated in Pachaiyappa’s College and Law College, Madras; Enrolled as Advocate of the Madras High Court in 1924; was member, A.I.C.C.; and T.N.C.C.; went to Jail in 1940 Satyagraha campaign; Councillor, Corporation of Madras since 1928; leader, Congress Municipal Party for ten years; Mayor of Madras, 1938—39; Member, Senate, Madras University. Chairman, Madras Co-operative House construction Society Ltd., Chairman, Industrial Museum; Chairman, Tirupathi Tirumalai Devasthanam Committee; Secretary, Legislature Congress Party; President, Madras Boys Scout Association; Secretary, United Board of Boy Scouts and Girl Guides Association; Trustee, Pachaiyappa’s Trust Board; Member, City Improvement Trust Board; Member, Road Traffic Board; Scout Commissioner, North Local Association; Member of various other educational and philanthropic Institutions in the City; and Deputy Chairman since 1937 Elected to the Madras Legislative Council from the Madras City General Constituency; Address: “Appah Gardens”, Kilpauk.

Shri. G. Venkata Reddi, M.L.C.; elected to the Madras Legislative Council from Anantapur General Constituency; Address: Kamalanaagar, Ananthapur.
ADDITIONS

COUNCIL OF MINISTERS, CENTRAL GOVERNMENT

Shri. M. Thirumal Rao, Deputy Minister-in-charge of Food and Agriculture, Government of India; Born in 1901; Secretary, West Godavari District Congress Committee in 1923; Worked in Swarajya Editorial Committee; Member, A. P. C. C. for a long time.

MADRAS LEGISLATIVE ASSEMBLY

Shri. A. J. Arunachalam, M.L.A.; Born in 1910; Educated in Municipal High School, Gudiyattam, Voorhees College, Vellore; Vice-President, Madras Handloom Weavers Provincial Co-operative Society; Treasurer of the above Society from 1942. Offered Individual Satyagraha on January 20th 1941, convicted for 4 months R.I.; President, Town Congress Committee; Member, State Handloom Advisory Committee; Director, Provincial Co-operative Union; social worker, co-operator; and keenly interested for the upliftment of the weavers and for the improvement of the Handloom Industry; Elected unopposed as a Congress Candidate to the Madras Legislative Assembly on 27-7-1950.
NEW MEMBERS (Assembly)

Shri. K. S. Nataraja Gounder, M.L.A.; age 29; was President, Taluk Congress Committee, Tarapuram; Member, Congress Committee, Coimbatore; and member Tamil Nadu Congress Committee; he is keenly interested in rural uplift work; He stood as Congress candidate on 30th June 1950 in the by-election and elected as a candidate to the Madras Legislative Assembly with a majority of votes. Address: Kullampalayam, Tarapuram.

Shri. K. Sankaran, M.L.A.; born in 1916 in a very poor Harijan family in Amayoor, Walluvanad Taluk; he was first put in school by late Sri P. Ramuni Menon, Editor, of 'Mathrubhumi'; Educated in Malabar Christian College, Kozhikode and Shri Ramakrishna Gurukulam, Trichur; Adverse circumstances compelled him to discontinue studies; In 1930 he joined the congress and became an active worker chiefly in the field of Harijan uplift; President and Secretary of the Village Congress Committee; member, Taluk Congress Committee and Firka Committee; Member, Gandhi National Memorial Fund Committee; was President, Taluk Harijan Samaj; Organising Secretary, District Harijan Samaj; Member, Malabar District Harijan Welfare Committee, Taluk Food Committee and Prohibition Committee; First Harijan in Malabar to be appointed as an Honorary Magistrate; Good speaker in Malayalam; Elected to the Madras Legislative Assembly in 1950; Address: Amayoor, Pattambi, Malabar.
THE PARLIAMENT OF INDIA
(Madras Members)

1. Shri O. V. AIagensan,
   11, Ferozshah Road, New Delhi.

2. Shrimathi Ammu Swaminadhan,
   25, Ferozshah Road, New Delhi.

3. Shri M. Ananthasayanam Ayyangar,
   25, Canning Lane, New Delhi.

4. Shri M. Satyanarayana,
   9, Ferozshah Road, New Delhi.

5. Shrimati Dakshayani Velayudhan,
   1, Windsor Place, New Delhi.

6. Shrimati G. Durgabai,
   21, Canning Lane, New Delhi.

7. The Honourable Shri N. Gopalaswami Ayyangar,
   5, Queen Victoria Road, New Delhi.

8. Rev. S. J. Jerome D'Souza,
   "Cathedral House",
   Alexandra Place, New Delhi.

9. Shri V. C. Kesava Rao,
   11, Canning Lane, New Delhi.

10. Shri T. T. Krishnamachari,
   25, Tuqhlak Road, New Delhi.
11. Shri Alladi Krishnaswami Aiyar,
   13-C, Ferozshah Road, New Delhi.

12. Shri L. Krishnaswami Bharathi,
   52, Constitution House, New Delhi.

13. Shri P. Kunhiraman,
   28, Queen Victoria Road, New Delhi.

14. Shri M. Thirumala Rao,
   17, Canning Lane, New Delhi.

15. Shri V. Nadimuthu Pillai,
   16-C, Ferozshah Road, New Delhi.

16. Dr. B. Pattabhi Sitaramayya,
   19, Canning Lane, New Delhi.

17. Shri S. H. Prater, J. P., C.M.Z.S.,

18. Shri Ravu Swetachalpathi Ramakrishna Ranga Rao,
   53, Western Court, New Delhi.

19. Shri R. K. Shanmukham Chetty,
   Imperial Hotel, New Delhi.

20. Shri T. A. Ramalingam Chettiar,
   3, Windsor Place, New Delhi.

21. Shri Ramnath Goenka,
   2, Hardinge Avenue, New Delhi.

22. Professor N. G. Ranga,
   2, Ferozshah Road, New Delhi.

23. The Honourable Shri K. Santhanam,
   6, Hastings Road, New Delhi.

24. Shri B. Shiva Rao,
   4, Hardinge Avenue, New Delhi.
25. Shri U. Srinivasa Mallayya,
    17, Ferozshah Road, New Delhi.

26. Shri C. Subramaniam,
    11, Ferozshah Road, New Delhi.

27. Dr. V. Subramaniam,
    28, Queen Victoria Road, New Delhi.

28. Shri M. C. Veerabahu,
    16-C, Ferozshah Road, New Delhi.

29. Shri A. K. Menon,
    51, Constitution House, New Delhi.

30. Shri V. Ramaiah,
    22, Constitution House, New Delhi.

31. Shri P. M. Audikesavalu Naicker,
    29, Constitution House, New Delhi.

32. Shri P. Basi Reddi,
    92, Constitution House, New Delhi.

33. Shri M. V. Gangadhara Siva,
    71, Constitution House, New Delhi.

34. Shri V. J. Gupta,
    53, Constitution House, New Delhi.

35. Shri T. M. Kaliyannan,
    12, Constitution House, New Delhi.

36. Shri R. Kanaka Sabai,
    157, Constitution House, New Delhi.

37. Shri P. Kodanda Ramiah,
    11, Electric Lane, New Delhi.

38. Shri Pidathala Ranga Reddi,
    47, Constitution House, New Delhi.

39. Shri S. Ramaswamy Naidu,
    11, Ferozshah Road, New Delhi.
40. Shri A. M. Rathnaswamy,  
    32, Constitution House, New Delhi.

41. Shri D. Sanjivayya,  
    29, Constitution House, New Delhi.

42. Shri V. S. Sivaprakasam,  
    13, Constitution House, New Delhi.

43. Shri R. Subramanian,  
    32, Constitution House, New Delhi.

44. Shri Vangallu Kodandarama Reddi,  
    41, Constitution House, New Delhi.

45. Shri R. Venkataraman,  
    49, Constitution House, New Delhi.

46. Shri Appikatla Joseph,  
    195, Constitution House, New Delhi.

47. Shri S. K. Ahmad Meeran,  
    40, Constitution House, New Delhi.

48. Shri E. Moidu Moulavi,  
    200, Constitution House, New Delhi.

49. Shri V. M. Obaidullah,  
    27, Constitution House, New Delhi.

50. Shri Shaik Galib,  
    33, Constitution House, New Delhi.
LIST OF MEMBERS OF THE MADRAS LEGISLATIVE ASSEMBLY

Speaker:
The Hon'ble Sri J. SIVASHANMUGAM PILLAI.

Deputy Speaker:
Srimathi C. AMMAMNA RAJA.

1. Shri Alladi Aaron Rao, Ponnur, Guntur District.
2. Mr. Abdul Hameed, Khan Sahib "Hameed Manzil", Ameer Mahal, Royapettah, Madras.
6. Haji Koyappathody, M. Ahmad Kutty Sahib, Beach Road, Kozhikode, Malabar District.
7. Srimathi C. Ammamna Raja (Deputy Speaker), 3/25, Edward Elliotts Road, Mysorepore, Madras.
8. Shri K. Anandan Nambiar.
10. Srimathi Anjalai Ammal, 38, Chunnambukara Street, Cuddalore O. T., South Arcot District.
11. Shri N. Annamalai Pillai, 9, Big Street, Tiruvannamalai.
14. Mr. M. S. Aruwallah Sahib, Salem Junction.
15. Shri T. S. Avinashilingam Chettiyar, Ramakrishna Vidyalaya, Periyanaickenpalayam P. O., Coimbatore District.
17. " S. C. Balakrishnan, Railway Feeder Road, Palni.
20. Bequm Sultan Mir Amiruddin, B.A. (Hons.) "Gulistan", 1, Moores Road, Nungambakkam, Cathedral P. O., Madras.
21. The Hon. Sri M. Bhaktavatsalam (Minister), "Mohana", Greenways, Road, Adyar, Madras.
22. Shri K. Bhashyam, "Chanpaka Vilas", Luz Church Road, Mylapore, Madras.
25. K. Brahmanandam Reddi, Narasaraopet, Guntur District.
26. The Hon. Sri K. Chandramouli (Minister), Moparru, Tenali Taluk, Guntur District.
27. Shri A. Chandu, Eranhipalam Post, Malabar.
28. O. Chenjam Pillai, Vullur, Minjur P. O., Ponneri Taluk, Chingleput District.
29. S. Chidambaram Ayyar, Pleader, 72, Cutcherry Road, Villupuram.
30. Mr. H. I. Cormack, C/o P. Orr & Sons, Ltd., P. B. 317, Madras.
31. Shri M. P. Damodaran, Vayalalam, Tellicherry P. O., Malabar.
32. A. Devanayaga Iyah, 100, Sannadhi Street, Tirupapuliyur, Cuddalore.
34. D. Durairaja Pandian, Ilanji P. O. (via) Tenkasi, Tirunelveli District.
35. M. A. Easwaran, 113, Kutcheri Street, Erode.
36. Mr. M. Ebrahim Coonhee, Cannanore.
37. W. J. Fernandez, 32, Main Road, Rayapuram, Madras.
38. H. O. Fowler, St. John's Vestry School, Tiruchirappalli.
40. Shri L. N. Gopalswamy, 3, Gopalapuram, Thenner P. O., Tiruchirappalli District.
41. D. Govinda Das, Alur, Bellary District.
42. M. P. Govinda Menon, Vakil, Ottapalam P. O., South Malabar.
43. C. K. Govindan Nayar, Chalapuram P. O., Kozhikode, South Malabar.
44. P. Govindan Nair, Guruvayur P. O., Malabar.
45. S. K. Govindaraju Nayar, Solinganallur, Kilampakkam P. O.
46. N. Govindaswami Nayudu, 14, Agraharam Street, Periaukupam, Tiruvallur.
47. Saketi, Guruvulu, Garlapadu, Pathapatam Taluk, Visakhapatnam District.
49. H. S. Hussain Sahib, B.A., B.L., Karkala, South Kanara District.
50. M. V. Hydross Sahib, B.A., B.L., Advocate, Kozhikode, South Malabar.
51. S. A. F. Ibrahim Sahib, Sinna Kaziar Haji Moulvi, Kaziar Street, Mathura.
52. Shri K. Ishwara, Mangalore, South Kanara District.
54. Mrs. Jekamoney Masilamoney, "Green Cottage Buildings", Shandai Road, Tuticorin.
55. Shri Allu, Jogi Nayudu, Dharmavaram Post (via) Vizianagaram City, Visakhapatnam District.
56. Mr. A. K. Kader Kutty Sahib, Pallican Bungalow, Tellicherry, North Malabar.
57. Shri D. Kadirappa, Adi-Andhra Quarters, Hindupur.
58. P. Kakkan, Melur, Melur P. O., Mathurai District.
59. Kala Venkata Rao, General Secretary, A.I.C.C., Electric Lane, New Delhi.
60. A. Kaleswara Rao, Vijayavada.
61. K. Kamaraj Nadar, President, T.N.C.C., 8, Narasilingapuram Street, Mount Road P. O., Madras.
63. A. Kameswara Rao, Nehrurnagar, Guntur.
64. P. R. Kandaswami Gounder, Komarapalayam Street, Pollachi, Coimbatore District.
66. M. Kanniyappan, 77, Kalathiappa Mudali Street, Choolai, Madras.
68. L. S. Karayalar, Tirunelveli.
69. K. T. Koshalam, Arumuganeri P. O., Tirunelveli District.
70. K. Koti Reddi, 55, Shenoy Nagar, Aminjikarai, Madras.
71. Kothari, Chendulal Motilal, C/o Kothari & Sons, Armenian Street, Madras.
73. S. Krishnan, Ammapatti, Dhal P. O., Udumalpet Taluk, Coimbatore District.
74. A. Krishnaswami Vandiav, Poondi, Poondi P. O., Tanjore District.
75. K. Kulasekara Doss, Oorapattinam, Tindivanam P. O.
76. Sarvanaga, Kumarakrishna Yachendra Bahadur Varu of Venkatagiri, Venkatagiri, Nellore District.
77. Shri M. Kumaran, Cannanore, Malabar.
78.  Goremelia, Kumara Swami, Chicacole, Visakhapatnam District.
79.  The Hon. Sri P. S. Kumara Swami Raja (Chief Minister), Rajapalayam, Ramnad District.
81.  A. Kuppuswami Nayudu, 9, Appara Mudali Street, Big Kancheepuram.
82.  R. Kuppuswami, District Textile Workers’ Union, Singanallur, Coimbatore District.
83.  V. Kumayya, Kumayya Street, Arundelpetah, Vijayavada.
84.  Srimathi A. V. Kuttimalu Amma, “Lodge”, Government House, Mount Road, Madras.
85.  Shri Pandu, Lakshmanaswamy, Nadavapalli P. O. (via) Mummidiavaram, East Godavari District.
86.  Srimathi K. Lakshmi Ammal, 28, Krishna Rayar Teppakulam Street, Mathurai.
88.  Srimathi R. Lakshmipathi, 43, Harris Road, Mount Road, Madras.
89.  Shri Gouthu, Latchanna, Baruva, Visakhapatnam District.
90.  Mr. D. G. Leonard, C/o The Imperial Chemical Industries (India), Ltd., Madras.
91.  Shri K. Linga Raju, Danavayapeta, Rajahmundry.
92.  Mr. Mohboob Ali Baig Sahib, B.A., B.L., Advocate, Governerpeta, Vijayavada.
93.  Mahin Schammad Sahib, Channad Village, Kasaragod P.O., South Kanara District.
94.  Shri Padmanabha U. Mallayya, Mangalore.
95.  R.S. Manickam, Nallamuthanpatti, Uppathur P.O., Sattur Taluk, Ramnad District.
96.  M. Marimuthu, Mela Street, Pattukkottai, Tanjore District.
99.  Moses Wilson, John, Advocate, Mulubipatnam.
100. Mohamed Abdul Salam Sahib, Advocate, Bara Imam Street, Guntur.
101. Mohammad Ismail Sahib Haji, B.A., B.L., Adoni, Bellary District.
102. N. Muhammad Anwar Sahib, Valattur, North Arcot District.
103. M. A. Muhammad Ibrahim Sahib, Advocate, East Main Street, Tanjore.

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104. Mr. V. S. Muhammad Ibrahim Sahib, Taunner, Palakarai, Tiruchirappalli.
105. " S. Muhammad Ismail Sahib, Samalkot, Pension Line, East Godavari District.
106. " M. Muhammad Ismail Sahib, (Leader of the Opposition), 37, Pudupet Garden Street, Royapettah, Madras.
107. " Muhammad Raza Khan Sahib, 55, Peter's Road, Royapettah, Madras.
109. " B. S. Murthi, 2/20, Rundalls Road, Vepery, Madras.
112. " R. Nadhamuni Reddi, Narasingapuram Branch Office, Chandrajiri P. O.
113. " S. Nagappa Fort, Kurnool.
115. " S. Nagaraja Manig, Kaveripatnam P. O., Salem District.
117. " S. Nagayya Masapet, Cuddapah.
120. " K. B. Narayana Reddi, Advocate, Proddatur, Cuddapah District.
122. " M. G. Natesan Chettiyar, Zamindar, Dharmapuri, Salem District.
123. " P. Natesan, Avenue Road, Nungambakkam, Madras.
125. " L. C. Pais, Advocate, Court Road, Mangalore.
127. " M. Pallam Raju, Kakinada.
128. " S. Paramananda Rayar, Mirasdar, Porto Novo, South Arcot District.
130. " A. Y. S. Parisutha Nadar, Pookara Street, Tanjore.
131. " M. S. Pattabiremmiah, Sholavandan, Nilakkottai Taluk, Madurai District.
132. " T. S. Pattabhiraman, Advocate, Tiruchenkode, Salem District.
133. Shri S. K. Paliya Kundumbar, Viswanathapuri village, Sivagiri Zamin, Sankarankoil Taluk, Tirunelveli District.

134. " M. P. Periyaswami, Mohanur, Namakkal Taluk, Salem District.


137. Mr. B. Pocker Sahib, Tellicherry, North Malabar.

138. Shri Ponnamala Gounder, Vadaser village, Inam Kulathur, Tiruchirappalli District.


140. " A. Ponnuwami Mudaliyar, Scrap Iron Merchant, Edatheru Road, Tiruchirappalli.

141. " T. Prakasam, New A. D. C.'s Quarters, Government House Mount Road, Madras.


143. " V. Ragahavaya, Advocate, Nellore.


146. " K. Rajaram Naidu, Tirunanjalam, Mathurai District.


148. Shri Rokkam Ramamurthi, Chicacole, Visakhapatnam District.

149. " R. Ramanujalu Reddiyar, Othavadi Chetti Street, Wandywash.

150. " V. M. Ramaswami Mudaliyar, 11, Khalas-Baker Gunta Street, Vellore.

151. " N. P. Ramiah, Karikali, Metupalayam P. O., Tiruchirappalli District.


155. " A. S. Sahajanananda, Nandanar Mutt, Chidambaram, South Arcot District.


157. Dr. M. J. Samuel, Rayalaseema Pharmacy, Allaggadda, Kurnool District.

158. Shri K. Sankaran, Amayur Post (via) Pattambi, South Malabar.

159. " Palavalsa Sanjam Naidu, Neelangaram, Nagaam P. O., Palakonda Taluk, Visakhapatnam District.
160. The Hon. Sri N. Sanjeeva Reddi (Minister), Illur, Pamidi P. O., Anantapur District.

161. Shri V. S. Sankarasubrahmanya Mudaliyar, Advocate, 5, North Car Street, Tirunelveli Junction.


164. " Bhupatiraju Satyanarayana Raju, Cholavaram, Visakhapatnam District.

165. " Gona Seetharamaswami, Bobbili, Visakhapatnam District.

166. Mr. K. M. Seetha Sahib, Advocate, Tellicherry, Malabar District.


168. Shri K. Shanmugam, Venkatachiri, Kampalem, Nellore District.

169. Raja Sri R. Shanmuga Rajeswara Sethupathi of Ramnad, I. E. Infantry Road, Bangalore Cantonment.

170. Shri V. Shanmugasundaram, Advocate, Dindigul Road, Madurai.

171. The Hon. Shri A. B. Shetty (Minister), Mangalore.


173. The Hon. Shri H. Sitarama Reddi (Minister), Bellary.

174. The Hon. Shri J. Sivashanmukham Pillai, (Speaker), 33, Mayor Sivashanmukham Pillai Street, Nungambakkam, Madras-6.

175. Shri Srinivasa Padayachi, Pundiankuppam, Porto Novo, South Arcot.

176. " W. S. Srinivasa Rao, Kaliammankeoil Street, Arni.


178. " N. M. R. Subbaraman, Chokkikulam, Madurai.


180. " P. Subbiah, Ponur P. O., Bapatla Taluk, Guntur District.

181. " R. Subba Iyer, 110, Chinmamaniaagar Street, Chingleput.

182. Dr. S. Subrahmanya Ayyar, M.B.B.S., Medical Practitioner, Karikudi, Ramnad District.

183. Shri A. Subrahmanayam, 18/1113, Mettu Sivaswami Street, Salem Town.


185. Srimathi Allum Sumangalamma, Gadiji Buildings, Bellary.

186. Shri Kolliyapa Surnyya, Kapileswarapuram, Krishna District.


188. " R. Thanjavelu, B. A. D. Street, Tiruvannamalai, North Arcot District.

190. Shri P. A. Thangaswami Nadar, Advocate, Tiruchendur Road, Palamecottah.


192. M. D. Thiyagaraja Pillai, Koradacheri, Tanjore District.

193. G. Thiyagaraja Sholagar, Gopalsamudram, Ellangadu Post, Puthikkottai, Tanjore District.

194. A. Vaidyanada Ayyar, Advocate, 96, Sandiapettai Street, Madurai.

195. K. Varadachari, Advocate, 98/12, Musafir Khana Road, Chittoor.


197. A. Vedaramnam Pillai, Vadakkku Veeli, Vedanayam, Tanjore District.


199. Nukula Veeraraghaviah, Kanumolu P. O., Krishna District.

200. P. M. Valayudapani, 32, Sadayappa Maistry Street, George Town, Madras.


203. B. Venkatachalam Pillai, Advocate, Ariyalur, Tiruchirappalli District.

204. Pyndah Venkatanaaryana, Kakinada.

205. B. Venkatanaryana Reddi, Kotapolur P. O., Sulurpet, Nellore District.

206. B. Venkatatramnam, Ramachandrapuram Taluk, East Godavari District.

207. Gopavaram Venkata Reddi, Advocate, Nandyal, Kurnool District.

208. Reddivari Venkatareddi, B.A., B.L., Pleader, High Road, Chittoor.

209. Ammapet P. Venkatarama Ayyar, 24, Pachiappa Mudali Street, Kumbakonam.

210. M. Venkataraaju, Bapatla, Guntur District.

211. Nivarthi Venkata Subbayya, Nandyal, Kurnool District.

212. Pendekante Venkatasubbiah, Samjamala P. O. (via) Koil Kuntla, Kurnool District.


LIST OF MEMBERS OF THE MADRAS LEGISLATIVE COUNCIL

President:
The Hon'ble Sri R. B. RAMAKRISHNARAJU

Deputy President:
Sri K. VENKATASWAMI NAIDU.

1. Mr. Abdul Latif Farookhi Sahib, "Ikaram Munzil", Rutland Gate Colony, Cathedral P. O., Madras.
2. Shri S. B. Adityan, M.A., Bar-at-law, Srivaikuntam P.O., Tirunelveli District.
4. Shri B. Bhima Rao, B.A., B.L., Advocate, Goldsmith Street, Bellary.
5. Mrs. M. N. Clubwala, "Philroy", Nungambakkam High Road, Cathedral P.O., Madras.
7. "A. Govindacharyulu, Ramachandraopet, Eluru.
8. Dr. S. Gurubatham, Shanthipuram, P. O., Kupam.
9. Mr. V. Hameed Sultan Maricair Sahib, Merchant and Commission Agent, Naigapattinam.
10. Mrs. M. Hensman, "Lismoyle", 63, Harrington Road, Chetput, Madras.
11. Shri H. M. Jagambartham. 29-33, Blackpalle Cross, Bangalore Civil Station.
15. Dr. A. Lakshmanaswami Mudaliar, M.D., L.L.D., D.Sc., F.R.C.O.G., F.A.C.S., Vice-Chancellor of the University of Madras, 164, Poonamallee High Road, Madras.
17. Shri D. Manjuya Hegde, Dharmastala, Puttur Taluk, South Kanara District.
19. Mr. K. Muhammad Rahimutulla Sahib, Anantapur.
24. Shri K. Natarajan, B.A., B.L., Ayyavayyars Lane, West Main Street, Tanjore.
25. The Hon. Sri C. Perumalswami Reddiyar (Minister), Chithathurni Village, Devikapuram Post, Polur Taluk.
26. Shri A. R. L. Pathy, 43, Nachiappa Chetti Street, Mylapore, Madras.
27. Thuraa Purushotham, Palivel (via) Kothapeta, East Godavari District.
28. The Hon. Dr. T. S. S. Rajan, (Leader and Minister), Tiruven&shy;imalai, Manamedu P. O., Tiruchirappalli District.
29. Shri Nadimpalli Ramabhadra Raju, Kodurupadu (via) Amalapuram East Godavari District.
30. R. Ramakrishna Nayudu, Managing Agent, Sri Palamalai Ramanaathar Mills Ltd., Sri Ramakrishna Vidyalaya P. O., Coimbatore District.
31. The Hon. Sri R. B. Ramakrishna Raju (President), Karveti Nagar, Chittoor District.
32. Shri S. A. S. Rm., Ramanathan Chettiyar, "Rammad House", Mettu&shy;pillayar Koil Street, Tanjore.
33. Dr. U. Rama Rao, "Hawarden", Lawders Gate Road, Vepery, Madras.
34. Shri O. P. Ramaswami Reddiyar, Omandur P. O. (via) Tindivanam.
35. N. Ram&aacute;i, Pleader, Cuddapah.
36. The Hon. J. L. P. Roche Victoria (Minister), "Sukhastan", Beach Road, Tuticorin.
37. Shri A. S. T. F. Rodriguez, 6, North Raja Street, Tuticorin.
38. S. K. Sada&shy;gopa Mudaliyar, Car Street, Second Agra&shy;haram, Salem.
39. N. Sankara Reddi, Na&uml;du&shy;mal, hamlet of Kondapuram, Polaka P. O., Kurnool.
40. P. R. K. Sarma, 7-A, Bazullah Road, T. Nagar, Madras.
41. Mr. S. K. Shak Rowher Sahib, Proprietor, Manjakulum Oil Mills, Fort View, Yakkara, Palghat.
42. Dr. P. S. Srinivasan, Chairman, Municipal Council, Kancheepuram.
43. Shri L. Subbarana Reddi, Buchireddipalem, Kovur Taluk, Nellore District.
44. Maddi Sudarsana, Merchant, Kothapet, Guntur.
45. M. K. Sundarama Ayyar, 44, Manjakara Street, Mathurai.
46. R. Suryanarayana Rao, "Mascot Ville", 20, Edward Elliot's Road, Mylapore, Madras.
47. Dr. Syed Tajuddin Sahib, 21/15, Elliammen Koil Street, Tanjore.
48. Mr. K. Upi Sahib, Palaparamba P. O., North Malabar.
49. Shri Colluru Veerabhadr Rao, Chinnamvari Street, Visakhapatnam.
50. P. Veerabhadrswami, Vizianagaram.
51. Bikkina Veeraswami, Thotipaca, Razole Taluk.
52. N. Venkatachalamaji, Merchant, Vizianagaram.
53. G. Venkata Reddi, B. A., B.L., Kamalana&shy;gar, Anantapur.
54. K. Venkataswami Nayudu (Deputy President), "Appu Gardens", Taylor's Road, Kilpauk, Madras.
MADRAS LEGISLATURE CONGRESS PARTY

RULES

MEMBERSHIP

1. The Congress Party in the Madras Legislature shall consist of:—
   (a) Members elected to the Legislature on the Congress ticket.
   (b) Members of the Legislature not elected on the Congress ticket, who sign the Congress pledge in the form contained in Appendix "A" and subscribe to the Policy and Programme of the Party in the Legislature, and are admitted to the Party at a Meeting of the Executive Committee. Any person aggrieved by the decision of the Executive Committee may bring it to the General body of the Party for final decision.
   (c) Presidents and Working Secretaries of the Provincial Congress Committees of Tamil Nad, Andhra and Kerala and the Presidents of Karnatak Provincial Congress Committee, District Congress Committees of South Canara and Bellary, who shall ordinarily be invited to be present and take part in the meetings of the Party but they will not be entitled to vote.

OBJECT

2. The object of the Party shall be to carry out the Congress Policy and Programme in the Legislature as well as to organise work in the various constituencies so as to develop the sanction of popular strength to support the activities of the Party.

3. All members of the Party shall be bound by the rules made, resolutions passed, and instructions issued from time to time by the Party for their guidance.

SUBSCRIPTION

4. Every Member excepting those coming within clause (c) of Rule 1 shall pay in advance, in the month of March, an annual subscription of Rs. 50/- Members who are in arrears of their subscription are liable to lose their rights of Membership.

EXECUTIVE COMMITTEE

5. As soon as may be after every General Election the party shall elect a Leader for the term of the Assembly and thereafter annually, at a General Meeting in February or March, the Party shall elect Office-bearers as follows:
A Deputy Leader, a Chief Whip and Six Whips for the Lower House and a Chief Whip and, another Whip for the Upper House, Secretaries and Treasurer.

The Executive Committee of the Party will consist of the Leader, the Deputy Leader, Two Chief Whips, the Secretaries, the Treasurer and fifteen other members of the party to be elected.

The Executive Committee shall frame bye-laws governing the investment and expenditure of Party Funds.

When a vacancy arises in the Executive Committee it shall be filled up by the Party at its next meeting.

Any of the Office bearers may be removed by a resolution of the Party at a Special meeting convened for the purpose after giving notice of not less than ten clear days by a vote of 2/3 majority of the members present and an absolute majority of the members of the Party.

**CONDUCT IN LEGISLATURE**

6. Interpellations may be sent by the members direct to the Office and a copy shall be sent to the Party Office. In case the Secretary under instructions of the Leader intimates that any particular interpellation shall not be asked in the Legislature, the member shall not put the question.

7. Copies of motions, amendments, and bills proposed to be made or introduced in the Legislature by any member of the Party shall unless it be of any urgent and local importance be sent in the first instance to the Party Office. In consultation with the Minister concerned the Secretary shall pass the motions etc. on to the Legislature Office or withhold them and intimate the fact to the member within a fortnight.

A member who feels aggrieved by such withholding may bring the matter before the Executive. At the instance of the member it may also be discussed at the Party.

8. No member shall ask any question or ballot for or move any motion or amendment, or bill, after being informed by the Working Secretary that such question, motion, amendment or bill has been disapproved by the Executive Committee or by the Leader.

At the commencement of a Party meeting with the permission of the Leader a portion of time not exceeding half an hour may be spent in eliciting information from the Office Bearers of the Party or from the Ministers if the Party is in Office regarding any matter provided they shall give notice as far as possible.

9. No motion expressing want of confidence in the Ministry, Speaker, Deputy Speaker, President, or of Deputy President or for the adjournment of the business of the Assembly or the Council for the purpose of discussing a definite matter of urgent public importance shall be made by a member,
without the approval of the Executive Committee or of the Leader. If a member is dissatisfied with the decision of the Executive Committee or the Leader, he may bring the matter to the Party.

The above Rule applies to the work of the Party in the Legislature.

**SUB-COMMITTEE**

10. The Executive Committee or the Leader of the Party may appoint Sub-Committees from among members and include non-members therein to make a special study of any subject and draft schemes or proposals for the approval of the Party or for carrying any other work.

**OFFICE AND MEMBERSHIP OF COMMITTEES OF THE LEGISLATURE**

11. (a) No member of the Party shall accept, while the Party is in Opposition, any Office in the gift of the Government with or without salary or other remuneration, or accept nomination to any committee appointed by the Government except with the permission of the Leader. Nor shall any member other than the Leader of the Party, while it is in Opposition, see the Governor, or any minister or high official except under instructions or with the permission of the Leader.

(b) If and while the party is in office, the Members shall be bound by the instructions of the Leader as regards contact with the Governor and officials.

12. The Party may choose from among its own members or from outside its ranks candidates for election to Offices of Speaker and Deputy Speaker of the Assembly and of President and Deputy President of the Council. No member of the Party not so adopted shall seek election to the said offices.

13. Members of the Party may accept any appointment made by the Speaker of the Assembly or the President of the Council to the panel of Chairmen or other office connected with the Legislature.

14. Members of the Party are eligible to seek election to Select Committees and Departmental or other Committees to be elected or partly by the Assembly or the Council, provided that no member shall seek election unless he has been previously approved by the Party, or the Executive Committee, or the Leader of the Party.

**MEETINGS**

15. General Meetings of the party may be held as often as may be deemed necessary by the Leader or by the Executive Committee. A General Meeting shall be held on the requisition of not less than 25 members specifying clearly the motion to be made or subject to be discussed.

16. All notices of General Meeting posted on the previous day, or handed to the members, or left at their quarters, or communicated to their residences by telephone at least two hours before the time fixed for the
meeting shall be good and valid when the Legislature is in Session. For Meetings convened when the Legislature is not in Session at least a week's notice shall ordinarily be given to the members.

17. The Working Secretary in consultation with the Leader shall convene Meetings of the Executive Committee as often as may be considered necessary.

18. The Leader shall preside at all General Body and Executive Committee Meetings; in the absence of the Leader the Deputy Leader shall preside, and in the absence of the Deputy Leader the meeting shall elect a Chairman.

The agenda shall contain items prepared by the Executive Committee to be considered at the Party meeting, and also the resolutions given notice of by the members for being moved in the Party. Such notices shall be given as far prior to the meeting as possible, and provided such matters are of public and urgent importance they shall be taken up with the permission of the Leader at the end of the business.

19. The quorum for a General Meeting shall be one-fifth of the total strength and for the Executive Committee Meetings the quorum shall be five.

20. If during the time the Legislature is in Session a duly notified General Meeting cannot be held for want of quorum, and the Meeting is adjourned by a majority of those present to any time not later than 48 hours after the hour originally fixed, and the same is duly notified at the Office of the party, no quorum or fresh notice shall be necessary for the adjourned Meeting.

21. At a General Meeting called on requisition, if at least half of the requisitionists are not present, the Leader or whoever presides at the meeting may dissolve the Meeting without proceeding to business.

22. No member whose subscription is in arrears will be entitled to take part in or vote at any Meeting of the Party or of the Executive Committee. The Secretaries will issue notices prescribing the time of payment.

**DISCIPLINE**

23. The following shall be treated as party questions:—

(a) All matters except those declared to be non-Party questions at the Meeting of the Party or of the Executive Committee, before the day appointed for the commencement of the debate on such matters.

(b) Any matter declared to be a party question by the Executive Committee of the Party on the day of the debate, or at any stage thereof, notwithstanding that it had been previously declared to be a non-party question.
24. Every member shall be bound to vote on all Party questions in accordance with the instructions issued by the Party Whip.

25. In matters requiring urgent action, the Leader of the Party shall have the power to issue such instructions as he may deem proper, and all members shall follow such instructions.

26. It shall not be open to any member to take exception during the progress of the proceedings in their House to any Whip or written instructions issued by the Leader, and signed by him or by a Whip, on any ground whatsoever.

27. In the absence of the Leader, the Deputy Leader nominated for that purpose by the Leader shall exercise all the functions of the Leader and in the absence of such nomination any one of the Deputy Leaders shall exercise all the functions of the Leader.

28. Every member shall wear Khadi, i.e., hand-spun and hand-woven cloth as his ordinary wear and shall be bound to be so dressed at Meetings of the Party and of the Legislature and on unofficial occasions where he is present as a member and it shall be considered a grave breach of discipline if any member infringes this rule.

29. No Committee or group shall be formed within the Party on a Local or Communal basis or for the furtherance of special interests or political opinions. This shall not however prevent the formation of any Committee or Circles for the intensive study of any question or for the carrying on of any special activities with the authority or the permission of the Leader of the Party.

EXPULSION

30. Any member who contravenes any of these rules or acts in a manner calculated to bring the Party, its Leader or its Executive into disrepute or contempt, may be removed from membership of the Party at a meeting attended by not less than two-thirds the total number of members, and his conduct reported to the Provincial and All-India Congress Executive, for such further action as may be called upon in the circumstances. No such decision shall be made by the Party without reasonable notice of the complaint being given to such member, and without hearing any explanation which such member has to give. The findings and the decision of the Party in such matter shall be conclusive and shall not be questioned before any tribunal.

31. Notwithstanding anything contained above, a member is liable to be removed from the Party without any reason being assigned or enquired into if at a General Meeting of the Party not less than seven-eighths of the total strength of the Party vote for such expulsion, and the decision shall not be open to question for any tribunal.

32. None of the above rules may be altered or amended except at a Special meeting convened for the purpose with ten days clear notice.
APPENDIX 'A'

PLEDGE FORM

CONGRESS PARTY IN THE MADRAS LEGISLATURE

(a) I am a member of the Indian National Congress at (Give the name of the primary Sabha District and Province.)

(b) I offer to join the Congress Party in the Madras Legislature and I hereby undertake to conform to the Party discipline and abide by the rules, resolutions and directions of the Party.

(c) I further declare that I will follow the principles and policy laid down by the Congress or by any competent authority on its behalf and will conform to the rules and directions duly issued from time to time.

(d) I also undertake to resign my seat whenever I am called upon to do so by a competent Congress authority.

Signature......................................................................................................................

Designation.......................................................................................................................

Constituency....................................................................................................................

Address..............................................................................................................................

........................................................................................................................................

Date.................................................................................................................................

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MADRAS

Madras stretches along the east coast of India, covering, with the 3 merged States, an area of 127,768 sq. miles and a population of about 49'8 millions. The principal languages of this province are Tamil, Telugu, Malayalam and Kanada. Madras has a bicameral legislature. The Upper House of the Madras Legislature consists of not less than 53 and not more than 55 members, of whom 35 are from General constituencies, 7 for Mohammedans, 3 for Indian Christians, and not less than 8 and not more than 10 seats are to be filled by nomination by the Governor. The Lower House consists of 212 members, of whom 146 belong to General constituencies (including 30 for scheduled castes) 28 are for Mohammedans, 2 for Anglo-Indians, 8 for Indian Christians, 6 for representatives of Commerce and Industry etc., 6 for Landholders, 1 for University, 6 for Labour, 8 for Women and 1 for a representative of Backward tribes. In addition during the period of transition 2 nominated members are to represent the merged territories. Madras is the capital of the State, and the Fourth largest City of India. Fort St. George, High Court, Light House, Marina, Museum, Zoo, the Observatory, St. Thomas Mount, Theosophical Society and many temples are the important places for a visit.

DISTRICTS

2. Godavari East 10. Anantapur 18. Tanjore
25. South Canara

IMPORTANT RECENT EVENTS

1939 ... Second World War begins. Congress protest against India being declared a belligerent without her consent and Congress Ministries resign in all provinces.

1940 ... Congress Working Committee demands complete independence.

1942 ... India rejects British Government’s offer of ‘Dominion Status’ sent through Sir Stafford Cripps.

1944 ... Release of Mahatma Gandhi. Formation of Indian National Army under Subhas Chandra Bose at Singapore.

1945 ... I. N. A. Trials in India.

1946 ... Cabinet delegation to India and offer of Independence. Formation of Interim Government at the Centre. Widespread communal riots in India particularly in Calcutta, Bombay, Noakhali Bihar.

1947 ... British Government announces on June 3, the definite transfer of Power on the 15th August, 1947. The new Dominions of India and Pakistan born on 15th August.

1948 ... Assassination of Mahatma Gandhi in January.

1950 ... Adoption of Constitution of India.
MADRAS LEGISLATURE CONGRESS PARTY OFFICE

Interior.

General view.
Photo taken on the occasion of the Meeting of the Executive Committee held on 6th November 1949 at Government House, Mount Road, Madras.
LIST OF BILLS PASSED BY THE MADRAS LEGISLATURE

From April 1946 to Date.

4. The Madras District Municipalities and Local Boards (Second Amendment) Bill, 1946.
8. The Madras High Court (Jurisdictional Limits) Amendment Bill, 1947.
11. The Madras City Municipal (Second Amendment) Bill, 1947.
39. The Opium and Dangerous Drugs (Madras Amendment) Bill, 1947.
41. The Madras Estates (Repeal of the Permanent Settlement and Conversion into Ryotwari) Bill, 1947.
42. The Police (Madras Amendment) Bill, 1947.
43. The Madras Marumakkatayam (Amendment) Bill, 1947.
44. The Madras City Police (Amendment) Bill, 1947.
52. The Motor Vehicles (Madras Amendment) Bill, 1948.
60. The Madras Civil Courts (Amendment) Bill, 1948.
65. The Land Acquisition (Madras Amendment) Bill, 1948.
66. The Madras Prohibition (Second Amendment) Bill, 1948.
71. The Madras City Police and Gaining (Amendment) Bill, 1948.
75. The Vexatious Litigation (Prevention) Bill, 1948.
76. The Madras State Aid to Industries (Amendment) Bill 1949.
77. The Madras Agriculturists' Relief (Amendment) Bill, 1948.
79. The Industrial Disputes (Madras Amendment) Bill, 1949.
83. The Muslim Personal Law (Shariat) Application (Madras Amendment) Bill, 1947.
89. The Madras Sugar Factories Control Bill, 1949.
91. The Prisoners (Madras Amendment) Bill, 1949.
102. The Indian Treasure Trove (Madras Amendment) Bill, 1949.
112. The Madras Education Institutions (Requisition of Property) Bill, 1948.
122. The Madras Jute (Control of Prices and Sales) Bill, 1950.
123. The Madras City Municipal, District Municipalities and Local Body (Amendment) Bill, 1950.
129. The Dangerous Drugs (Madras Amendment) Bill, 1950.
130. The Legal Practitioners (Madras Amendment) Bill, 1950.
136. The Madras Co-operative Land Mortgage Banks (Second Amendment) Bill, 1950.
137. The Madras Agriculturists Relief (Amendment) Bill, 1950.
140. The Madras City Improvement Trust Bill, 1950.
142. The Madras Stamp (Second Amendment) Bill, 1950.
146. The Madras Appropriation (No. 2) Bill, 1950.
FOUR YEARS IN HARNESS
(1946–’50)

Transition and Transformation:

In February 1946 when the nation went to the polls, the Congress was returned with sweeping majority; that was the indisputable proof of the enormous trust and confidence the people had in the principles, policies and programmes of the Congress. The switch-over from agitation to administration, from opposition to office, found the Congress fully prepared for its new role. The Congress had chalked out a clear-cut constructive programme in its election manifesto; most important of the pledges given to the people were those to redeem the ryot from the ignominious poverty and soul-killing oppression which resulted from the Zamindari system, to enable the Harijans who were the ‘submerged sections of humanity’, to take their rightful place in the body politic, and free the poor man from the clutches of the drink demon and put him on the road to a new life. These were hailed as noble ideals by all, irrespective of their political convictions or complexion; but many there were, who doubted whether it would be possible or practicable to work these reforms. Today, after four years of administration, the Congress can justly feel proud that these ideals have not only been translated into action but stabilised as achievements.

This is not to say that we have done all that we wished to. A correct appraisal of our achievements can be made only against the background of the innumerable difficulties that were the inevitable concomitant of the transitional stage. The past cast its ominous shadow on our path; the legacy of centuries of foreign rule weighed heavily on us. Added to these were the birthpangs of the new order and the blood-wounds of partition. Taking advantage of the unsettled conditions, violence threatened to submerge the country. It was in the midst of these formidable difficulties that the Congress assumed office. Struggle was to them no new path, and determined to triumph over the forces of evil and make the emancipation of the common man no mere dream, the Congress has been serving the people for the past four years. No greater trials would have faced any other Government, and no better Government there could have been to surmount these trials.
Food Front:

Today it has become the fashion to dwell on the pathetic irony of hunger stealing the land in which milk and honey once flowed, and to lay the blame for this at the door of the Congress Government. It is easy to work up the passion of the lay people, especially over an issue like food and this has today become the stock-in-trade of political malcontents, confirmed cynics and confusion-mongers. It is true that the rice ration in Madras has had to be reduced to 6 ounces. None is more unhappy and concerned over this than the Congress Ministry. Madras has always been deficit in food grains and the adverse seasonal conditions that have persisted for the past few years have made the situation critical. The only rational thing that can be done in the circumstances is to work out a plan for increased production, planned distribution and regulated consumption. This is what the Congress Government have been doing.

In pursuance of the Grow More Food drive, 170 irrigation schemes at a cost of 244 lakhs of rupees have been sanctioned since May 1946. Under the Well Subsidy Scheme a sum of Rs. 684 lakhs has been disbursed up to the end of November 1949 as a result of which an additional extent of more than 1 1/4 lakhs of acres has been brought under cultivation. The Five-Year Tank Improvement Scheme involving an expenditure of about 10 crores has been adopted by the Government and it is expected to bring about an increase of food production to the extent of 1 1/2 lakhs of tons. Besides this many major projects like the Lower Bhavani, the Malampuzha and the Upper-Pennar Projects are now under execution. The Lower Bhavani Project which is expected to be completed by the end of 1952 will bring under irrigation about 2 lakhs of acres of land. The Malampuzha project will benefit about 40,000 acres of land. The Mettur Canals Scheme will benefit about 45,000 acres in Salem and Coimbatore districts. The Upper Pennar Project is estimated to benefit about 8,000 acres of land in the famine-stricken areas of Anantapur districts.

To help the ryots, oil engines and electric motor pumps are made available to them at concessional rates. The distribution at cost price of chemical manures and of urban and rural compost and good quality seeds has been of immense benefit to the ryots. The Government are thus doing all that is in their power to increase food production.

While the foundation for future prosperity is thus being firmly laid, all possible steps have been taken to tide over the immediate critical situation. Rationing is in force in 73 towns. An intensive procurement drive has been launched; the active assistance and willing co-operation of non-officials has been enlisted in the task. Food Advisory Committees have been formed at various levels. Nearly 30% of the food grains produced in the state is being procured for rationed distribution. Self-sufficiency in food by 1952 is now the target of the Government of India, and this State is doing its best to adhere to the target.
Irrigation—A new policy:

With the advent of the Congress Ministry, there was a re-orientation in the irrigation programme of the Government. Formerly, productivity was the only criterion for the selection of irrigation projects. Only those schemes which were remunerative, yielding a direct return equivalent to the interest on out-lay were sanctioned. But with the coming into power of the Congress Ministry the orthodox theory of productivity was abandoned and schemes which benefited the people were sanctioned, even though they were unremunerative. Many projects have been drawn up, to serve the dry areas. The expenditure on irrigation has increased considerably. In 1945-46, the expenditure was 97 lakhs. For 1950-51, the expenditure is about Rs. 712 lakhs.

Power for Villages:

As soon as the Congress took over the administration of this State, the development of the State's natural resources on progressive lines has been pursued vigorously. Marked progress has been achieved in the implementation of the Five-Year Plan of Electrical development in the State (1946-51). Increasing importance is being attached to rural electrification. While in 1946 the number of villages electrified was negligible, today 1700 villages and 78 municipal towns have been electrified. The scheme for the nationalisation of private electricity undertakings, which has been brought into force, will further accelerate the development of rural electrification, for schemes which would have been discarded as unremunerative by private undertakings can now be introduced. The Government have acquired the huge thermal plant of Madras owned by a British firm and linked it up to the Hydro-electric Grid. Receipts from electricity are steadily increasing. The revenue which was 53.85 lakhs in 1945-46 has swelled to 124.70 lakhs in 1949-50.

Rural Welfare:

Bapuji's message to the nation was that true India was to be found in its villages. The Congress has always believed that the foundation for national prosperity cannot be laid, unless the villages of India were redeemed from squalor and poverty. Madras State has about 36,000 villages which have been woefully neglected in the past. The Firka Development Scheme of the Government of Madras is a notable contribution to the movement of village renaissance. The scheme is intended to draw forth the collective effort of all the villages and use this 'labour of love' for common welfare. In the villages in which this scheme is working, villagers who were hitherto the victims of faction, join together, raise funds, and put into execution schemes for the provision of common utilities, such as roads, wells, etc. It is not the number of wells
thus dug that matters so much as the new spirit that inspires these schemes. Caste Hindus and Harijans are using common wells in villages which were considered the strongholds of traditional conservatism.

The Khadi scheme is an integral part of the scheme for rural development. Charkhas are supplied to villagers at reduced prices; they are encouraged to use the yarn for their own clothing requirements. Besides Khadi other cottage industries such as coir-matting, casting, metal work etc. are being encouraged. Advisory Boards have been formed in respect of some of these cottage industries. More than 4½ lakhs of rupees are to be spent on the development of cottage industries in 1950-51.

A two-year plan for the development of Rural Credit Societies into multi-purpose units which would help to meet all economic needs of the farmer is in force. Rural Co-operatives today cover 54.6% villages and 16% of the population is served by them.

Harijan Welfare:

One of the greatest achievements of the Madras Ministry is the successful culmination of the spirited crusade against untouchability. In Madras, temples have been thrown open to Harijans and any social discrimination against them has been made a penal offence. Educational concessions and scholarships are also being granted to Harijans. There is a scheme for the provision of housing sites for Harijans. The expenditure on Harijan Welfare which was 30 lakhs in the year 1945-46 has mounted up to 95 lakhs sanctioned for 1950-51.

Prohibition:

On October 2, 1948 the entire State of Madras went dry. Madras was the first State to achieve an ambition that was so dear to Bapuji. The scheme which was introduced in three stages is now working successfully. The Government have willingly given up a revenue of over 17 crores of rupees. When critics bemoan this loss of revenue, they forget that nearly four times this revenue is saved as national wealth and what otherwise would have been wasted on drink is now spent on the necessaries of life thusbettering the economic standards of life among the poorer classes. Crores of drunkards have been redeemed from a ruinous vice. Prohibition has released the best that was till now latent in the ex-addict, and has shown him his place as an honoured and honour-loving member of society. Side by side with the enforcement of Prohibition, great stress has been laid on the ameliorative measures which provide on the one hand, activities and counter attractions which go to make a healthy life and the other alternative employment for the ex-tappers.
Co-operative Societies have been formed to provide alternative employment to tappers and ex-addicts. Societies for the production of jaggery have been particularly popular and successful. More than 1.30,000 are employed in jaggery manufacturing Societies, whose total output is worth about 2 crores of rupees.

Separation of the Judiciary from the Executive:

On October 2, 1949, another momentous reform of far-reaching importance which found part of the Congress objective, was introduced. The scheme of separation of Judiciary from the Executive which was introduced then in two districts in the first instance, worked so successfully that it has been extended to 12 districts.

Zamindari Abolition:

Another major reform, in which Madras has led all India is the abolition of Zamindaris. By the Zamindari Abolition Act, 2810 Zamindaris covering 213 lakhs of acres will be abolished.

Progress in Education:

Gandhiji once observed that India could make no progress unless she unlearns what she has learnt in the past fifty years. The pernicious effects, in particular, of the educational system which was alien in out-look and objective, had been recognised by educationists no less than politicians. It was with a view to place before the nation an alternative system of constructive and national, indigenous as well as independent education, that Gandhiji formulated the Basic Education plan, more popularly known as the Wardha Plan. The essence of Basic education was the correlation of all teaching with a basic craft. The Congress Ministry in the Madras State as soon as it assumed office began overhauling the educational system—a legacy of the British—and gave a new orientation to the education in the state. With the avowed object of introducing Basic Education within as short a time as possible in the State, the popular Government set itself to the task of conversion of Training Schools into Basic Training Schools which is being undertaken in studied stages. Besides this, the entire educational system has been given a re-orientation, with emphasis on proper training for worthy citizenship. These changes have been introduced carefully and gradually and no hustling has been attempted.

A literacy and adult education drive has been launched by the Congress Government. A ten-year plan for making literates of the 185 lakhs of adult illiterates, has been drawn up; the literacy drive is on, with the help of official and non-officials.

The language policy of the Madras Government has been completely weaned from the past traditions of alien influence and emphasis is laid on the national bias in teaching languages. The mother tongue has been
recognised as the medium of instruction, and the importance of Hindi, the língua-franca has also been adequately recognised. English, of course, has its due place in studies, and while the nation's ideal is kept in view, a practical line of action is taken in this matter.

Women's Welfare:

The history of the Indian national struggle has proved that the women of India have been in the forefront, in the freedom struggle. The uplift and welfare of women was recognised by Gandhiji as essential for national resurrection. If the nation was to be purified, it should be purified at the source. Madras has the distinction of being the only State in which the Government have organized a separate department for the welfare of women. The workers of the Department in the selected centres, keep close contact with the women by house-to-house visit, help them with their problems, and inculcate in them the social spirit. Centres have been organised where besides recreation facilities, training in useful supplementary vocations like knitting, sewing, soap-making etc. is offered. This Department acts as a powerful link between the Government and the people by educating the women folk and enlisting their co-operation in the various ameliorative measures undertaken by them. The Department has 67 branches and 303 centres throughout the State, mostly in slums and rural areas, and more than three lakhs of rupees are spent every year.

Labour Welfare:

The years under review have been of great economic unrest with its repercussions on industrial relations. Madras has had its share of industrial disputes and dead-locks, but the policy of settling these by conciliation arbitration or adjudication has been one of the outstanding achievements of the popular Government in the state. The number of strikes has shown a marked fall; in the year 1946-47, it was 273 as against 162 in 1948-49. The Shop Assistants Act enacted after the advent of the Congress Ministry afforded welcome relief to many over-worked employees by fixing the maximum hours of work. The relations between the Government and the representatives of industry and labour have been quite cordial and happy.

Literary Patronage:

The Congress Ministry in the State has paid special attention to the policy of encouraging the development of literature; the Government have offered prizes to the best books in regional languages in specified subjects. The traditional patronage that was being accorded by royalty to men of letters, has found an echo in the appointment of poets-laureate in the State of Madras. The long-felt need for an up-to-date encyclopaedia in the main regional languages of the state is being met and the work is under progress with the active aid of the Government.
A Creditable Record:

What has been said above is not intended to be a comprehensive survey of the numerous ameliorative measures undertaken by the People's Government in the various spheres, but is only meant to give an overall picture of the constructive activities of the Government run by the chosen representatives of the people. With firmness and faith in the pledges that were given to the people, the people's ministry has tried to fulfill its responsibilities against odds. With the attainment of independence, there is apt to be an undercurrent of expectation that all things will turn, and for the better, over-night, and a sense of disappointment that this has not actually happened. The historic changes that our times have witnessed have naturally given rise to exaggerated expectations among certain sections of the people which in turn are exploited by political opponents. While these may have reason for dissatisfaction, the Congress Government have on the whole a right to expect the people to be satisfied with—nay, proud of—its record of faithful service, and constructive achievement. The importance of some of the achievements of the Madras Congress Government can, in their very nature, not be fully and adequately gauged by the contemporary chronicler; they have set in motion a silent but glorious, far-reaching, though not spectacular revolution, the blessings of which future generations are sure to enjoy with abundant thankfulness.

MAHATMAJI'S IDEAL

"I shall work for an India in which the poorest shall feel that it is their country, in whose making they have an effective voice, an India in which there shall be no high class and low class of people, an India in which all communities shall live in perfect harmony. There can be no room in such India for the curse of untouchability or the curse of intoxicating drinks and drugs.....Women will enjoy the same rights as men.....This is the India of my dreams".

—M. K. GANDHI.
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